

<p style="text-align: center;">Annexure 9</p> <p style="text-align: center;">Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED</p> <p style="text-align: center;">Date of commencement of CIRP 18/04/2023</p> <p style="text-align: center;">List of creditors as on: 15/08/2025</p>																	
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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1	Palm Riveria	A103	MURUGESAN A	9,449,752	200,000	40,652	50,000	290,652	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,159,100	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
2	Royal Castle	R706	Raja	5,673,317	100,000	20,998	25,000	145,998	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,527,319	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
3	Royal Castle	R705	Mr. BHASKARAN. G	6,529,983	100,000	16,989	25,000	141,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,387,994	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
4	Royal Castle	R703	Mr. PARTHASARATHY. K	6,672,452	100,000	16,989	25,000	141,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,530,463	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
5	Royal Castle	R702	Mr. MOHAMED BASHLUR RAHMAN	6,164,200	100,000	20,697	25,000	145,697	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,018,503	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
6	Royal Castle	R705	Mr. Bhaskaran. G	6,529,983	100,000	16,989	25,000	141,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,387,994	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
7	Royal Castle	R607	Dr. SUDHA. A	4,728,887	100,000	17,043	25,000	142,043	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,586,844	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
8	Royal Castle	R606	Mrs. DHIVYA. M	6,441,600	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,300,043	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
9	Royal Castle	R405	vinitha nandakumar	5,650,570	0	16,989	25,000	41,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,608,581	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
10	Royal Castle	R403	Mrs. CHAMUNDESHWARI. S	5,184,180	0	16,989	25,000	41,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,142,191	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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11	Royal Castle	R402	MANIVANNAN	5,030,099	0	16,557	25,000	41,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,988,542	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
12	Royal Castle	R304	Mr. SRIDHARAMURTHY V	4,987,590	0	18,214	25,000	43,214	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,944,376	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
13	Royal Castle	R303	Mrs. LALITHA N	5,787,682	0	16,989	25,000	41,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,745,693	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
14	Royal Castle	R208	Mr. RENGASAMY K	5,451,109	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,451,109	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
15	Royal Castle	R107	Mr. CHRISTOPHER J	5,627,272	0	18,748	25,000	43,748	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,583,524	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
16	Royal Castle	R105	Mrs. DHANARAJA LAKSHMI S	5,405,616	0	16,989	25,000	41,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,363,627	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
17	Royal Castle	Q708	Mrs. UMA SUBRAMANIAN S	6,311,515	100,000	21,033	25,000	146,033	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,165,482	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
18	Royal Castle	Q702	Mr. JOHNSON G	6,161,593	100,000	20,697	25,000	145,697	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,015,896	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
19	Royal Castle	Q701	Mr. BASKARAN R	6,046,745	100,000	20,259	25,000	145,259	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,901,486	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
20	Royal Castle	Q609	Mrs. VARALAKSHMI G	6,746,201	100,000	17,798	25,000	142,798	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,603,403	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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21	Royal Castle	Q508	Mr. DHANDAPANI. M S	6,790,240	100,000	16,827	25,000	141,827	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,648,413	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
22	Royal Castle	Q505	Mrs. HAJA NARGIS	6,719,430	100,000	16,692	25,000	141,692	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,577,738	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
23	Royal Castle	Q504	Mr. ARAVIND. T S	5,861,219	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,719,662	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
24	Royal Castle	Q502	ANURADHA.S	5,857,388	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,715,831	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
25	Royal Castle	Q409	Mr. RAJESH. G	7,281,481	100,000	17,798	25,000	142,798	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,138,683	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
26	Royal Castle	Q408	Bhuvaneswari	4,435,567	100,000	16,827	25,000	141,827	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,293,740	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
27	Royal Castle	Q407	Mrs. USHA. K	5,984,684	0	16,692	25,000	41,692	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,942,992	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
28	Royal Castle	Q405	Mr. SRIDHAR. R	5,795,163	0	16,692	25,000	41,692	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,753,471	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
29	Royal Castle	Q403	Mr. EZHIL MARAN. R	6,514,187	0	16,692	25,000	41,692	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,472,495	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
30	Royal Castle	Q402	Mrs. VIJAYALAKSHMI. J	4,488,468	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,488,468	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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31	Royal Castle	Q309	Mr. RANGARAJAN, K	4,999,183	0	17,798	25,000	42,798	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,956,385	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
32	Royal Castle	Q308	Miss. NOORNISA, S	5,874,067	0	16,827	25,000	41,827	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,832,240	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
33	Royal Castle	Q305	Mr. RAMESH, R	6,178,059	0	16,692	25,000	41,692	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,136,367	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
34	Royal Castle	Q303	Mrs. LALITHA, K M	6,095,493	0	16,692	25,000	41,692	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,053,801	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
35	Royal Castle	Q302	Mr. VENKATESH, S L	5,720,534	0	16,557	25,000	41,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,678,977	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
36	Royal Castle	Q208	Mr. THAMSEER HUSSAIN, K	5,857,958	0	16,827	25,000	41,827	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,816,131	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
37	Royal Castle	Q205	SELVARAJAN	5,703,098	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,703,098	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
38	Royal Castle	Q204	Mr. RAMESH KUMAR, A	4,967,041	0	18,214	25,000	43,214	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,923,827	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
39	Royal Castle	Q202	Mr. GURU BALASUBRAMANIAN	5,052,595	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,052,595	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
40	Royal Castle	Q109	Mr. VASANTHARAJ, G	4,947,424	0	19,578	25,000	44,578	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,902,846	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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						18,510	25,000										Claim verified based on the documents i.e., APPAC submitted by the claimants
41	Royal Castle	Q108	Mr. RAJENDRAN. G	4,506,466	0	0	0	43,510	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,462,956	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
42	Royal Castle	Q107	Mr. SRINIVAS. V	5,352,364	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,352,364	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
43	Royal Castle	Q106	Mr. IVAN FRANCO. R	5,670,168	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,670,168	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
44	Royal Castle	P707	Mrs. KIRTI SACHIN BHIRUD	6,735,729	100,000	16,746	25,000	141,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,593,983	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
45	Royal Castle	P705	Mr. ARUKAPALLI JANAKI VENKATARAMAN. A	5,960,893	100,000	16,746	25,000	141,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,819,147	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
46	Royal Castle	P704	Mr. SUNOD BAGDAS	4,612,889	60,000	20,389	25,000	105,389	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,507,500	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
47	Royal Castle	P703	Mr. ARUKAPALLI SIVARAMA KRISHNAN. A	6,022,649	100,000	16,746	25,000	141,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,880,903	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
48	Royal Castle	P702	Mr. PARTHASARATHY. A	6,259,450	100,000	17,070	25,000	142,070	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,117,380	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
49	Royal Castle	P604	Mr. MURUGANANDAN. P	5,802,981	100,000	15,937	25,000	140,937	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,662,044	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
50	Royal Castle	P602	Mr. VIJAYA KUMAR. S	6,242,389	0	17,070	25,000	42,070	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,200,319	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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51	Royal Castle	P601	Mrs. BHUVANESWARI. C	4,541,111	100,000	11,596	25,000	136,596	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,404,515	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
52	Royal Castle	P507	Mrs. THAMIZHARASI. R	6,262,198	0	16,746	25,000	41,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,220,452	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
53	Royal Castle	P505	Mr. PARTHIBAN. N M	6,127,054	0	16,746	25,000	41,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,085,308	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
54	Royal Castle	P503	Mr. SUJITH. RAVI. R	6,488,097	0	16,746	25,000	41,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,446,351	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
55	Royal Castle	P407	Mrs. SWEETLINE SELVAKUMARI	4,931,257	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,931,257	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
56	Royal Castle	P405	Mrs. ARCHANA. S	5,353,860	100,000	16,746	25,000	141,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,212,114	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
57	Royal Castle	P403	Mr. AJIT. V K	5,360,998	0	16,746	25,000	41,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,319,252	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
58	Royal Castle	P309	Mr. ABDUL NAJEEB. R	5,053,952	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,053,952	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
59	Royal Castle	P308	Mr. ILAVARASU. SP	5,771,032	0	15,957	25,000	40,957	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,730,075	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
60	Royal Castle	P307	Mr. MAHQOON SADIQ. J	3,383,260	0	16,746	25,000	41,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,341,514	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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61	Royal Castle	P305	Mr. SURESHRAJA. R	5,479,094	0	16,746	25,000	41,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,437,348	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
62	Royal Castle	P304	Mr. RAJENDRAN. P	5,869,295	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,869,295	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
63	Royal Castle	P303	PRAKASH	5,865,450	0	16,746	25,000	41,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,823,704	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
64	Royal Castle	P301	Mr. ROBERT. M	3,764,999	100,000	11,596	25,000	136,596	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,628,403	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
65	Royal Castle	P209	Mr. RAJESH. K.V	4,899,709	100,000	16,854	25,000	141,854	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,757,855	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
66	Royal Castle	P208	Mrs. VIJAYA. R	5,073,296	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,073,296	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
67	Royal Castle	P107	Mr. SRIKANTH. S	5,845,827	100,000	16,746	25,000	141,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,704,081	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
68	Royal Castle	P105	K.PANDURANGAN	5,801,362	0	16,746	25,000	41,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,759,616	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
69	Royal Castle	P104	Miss. NISHA. V	5,626,025	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,626,025	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
70	Royal Castle	P103	Mr. SWAMINATHAN. A	4,518,701	0	16,746	25,000	41,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,476,955	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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71	Royal Castle	O711	Mrs. MALARKODI R	5,341,481	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,316,481	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
72	Royal Castle	O707	Mr. DINESH SESHIAH. K	5,851,126	100,000	23,529	25,000	148,529	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,702,597	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
73	Royal Castle	O702	Yadivelan	5,079,368	100,000	24,357	25,000	149,357	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,930,011	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
74	Royal Castle	O607	Mr. SATYAMURTHI M	4,854,737	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,854,737	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
75	Royal Castle	O603	Miss. SUBHAASHINI GVS	5,368,126	60,000	23,874	25,000	108,874	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,259,252	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
76	Royal Castle	O601	Mr. RAMASAMY PL	7,130,162	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,105,162	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
77	Royal Castle	O509	Mrs. MALARVIZHIN	5,446,418	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,421,418	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
78	Royal Castle	O501	Mr. IQBAL AHAMED. KG	7,681,395	75,000	33,085	25,000	133,085	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,548,310	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
79	Royal Castle	O411	Mrs. VIJAYA LAKSHMI. G	5,535,346	125,000	22,873	25,000	172,873	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,362,473	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
80	Royal Castle	O407	Mr. SENTHIL KUMAR R	5,135,759	60,000	23,529	25,000	108,529	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,027,230	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
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81	Royal Castle	O403	UDAY TAPAS MITRA	5,303,627	60,000	23,874	25,000	108,874	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,194,753	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
82	Royal Castle	O302	Mr. ANANDAN J	5,353,044	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,353,044	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
83	Royal Castle	O205	Mr. SURESH S	5,800,138	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,800,138	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
84	Royal Castle	O204	Mrs. KAVITHA K	4,554,754	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,529,754	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
85	Royal Castle	O303	Mrs. Sowdhama R	5,748,090	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,748,090	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
86	Royal Castle	O203	Mr. MURTHY S	5,000,242	60,000	23,874	25,000	108,874	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,891,368	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
87	Royal Castle	O202	Mrs. SHANMUGA PRIYA. R	6,089,332	60,000	24,357	25,000	109,357	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,979,975	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
88	Royal Castle	O106	Mr. AMITAVA BHATTACHARYYA	5,616,855	60,000	23,046	25,000	108,046	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,508,809	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
89	Royal Castle	O103	RAJESHWARI	5,763,273	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,738,273	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
90	Royal Castle	O101	Mr. CHRISTOPHER J	7,796,256	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,771,256	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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91	Royal Castle	J702	Mr. GOKUL S	10,059,527	150,000	39,910	25,000	214,910	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,844,617	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
92	Royal Castle	J610	Mr. SEKAR K	12,378,950	150,000	40,989	25,000	215,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,162,961	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
93	Royal Castle	J607	Mr. BALAJI VENKATARAMAN	10,049,690	125,000	31,483	25,000	181,483	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,868,207	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
94	Royal Castle	J606	Mr. THIRUVENKADA VARADHAN K	8,443,636	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,443,636	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
95	Royal Castle	J701	Mrs. Nalini. M	12,986,916	150,000	31,928	25,000	206,928	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,779,988	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
96	Royal Castle	J604	Mr. NARAYANA JALLA	9,695,778	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,695,778	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
97	Royal Castle	J603	Mr. SATHEESKUMAR S	9,633,514	125,000	31,281	25,000	181,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,452,233	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
98	Royal Castle	J601	Mrs. VASANTHANY V	11,847,044	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,822,044	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
99	Royal Castle	J510	Mr. PARAMASIVAN R	11,184,697	150,000	40,988	25,000	215,988	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,968,709	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
100	Royal Castle	J505	Mr. MARIMUTHU. A	9,122,799	125,000	25,025	25,000	175,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,947,774	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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101	Royal Castle	J504	Mr. JITENDRAN SUBRAMANIAN	9,838,592	125,000	33,823	25,000	183,823	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,654,769	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
102	Royal Castle	J502	Mr. KOHLI. J C	9,283,710	150,000	31,928	25,000	206,928	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,076,782	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
103	Royal Castle	J501	Mr. KANNAN. P K	12,182,805	150,000	31,928	25,000	206,928	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,975,877	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
104	Royal Castle	J410	Mrs. KAMALAVENI. P	12,047,340	0	32,791	25,000	57,791	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,989,549	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
105	Royal Castle	J408	Mr. VENKATA SUBRAMANIAN. R	8,349,453	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,349,453	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
106	Royal Castle	J407	Mr. KRISHNA KUMAR J	10,084,614	125,000	25,187	25,000	175,187	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,909,427	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
107	Royal Castle	J406	Mr. RUBIN EDMUND. W	9,453,290	0	25,618	25,000	50,618	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,402,672	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
108	Royal Castle	J405	Mr. MURALIDHARAN. K	9,514,834	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,514,834	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
109	Royal Castle	J403	Mr. BALA MURUGAN. S	9,841,610	125,000	25,025	25,000	175,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,666,585	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
110	Royal Castle	J402	Mrs. DHIVYA. R	7,545,284	150,000	31,928	25,000	206,928	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,338,356	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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111	Royal Castle	J309	Mr. ARUN. S	9,996,075	125,000	25,321	25,000	175,321	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,820,754	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
112	Royal Castle	J306	Mr. SURYA PRAKASH. D	10,033,455	125,000	25,618	25,000	175,618	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,857,837	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
113	Royal Castle	J304	Mrs. PADMA. S	9,233,187	125,000	26,670	25,000	176,670	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,056,517	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
114	Royal Castle	J208	Mr. MURUGAN. R	8,466,517	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,466,517	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
115	Royal Castle	J207	Mr. NATARAJAN. K	11,374,160	0	25,187	25,000	50,187	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,323,973	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
116	Royal Castle	J206	Mr. SAMBATH. N	9,331,011	0	25,618	25,000	50,618	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,280,393	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
117	Royal Castle	J205	Mr. PRABU. A	9,185,143	0	25,025	25,000	50,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,135,118	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
118	Royal Castle	J204	Mr. KARTHIKEYAN. M	10,110,643	125,000	26,670	25,000	176,670	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,933,973	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
119	Royal Castle	J201	Mr. KATHIRAVAN. N	10,114,969	0	31,928	25,000	56,928	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,058,041	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
120	Royal Castle	J110	Mr. PRABHAKARAN. G	9,153,661	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,153,661	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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121	Royal Castle	J107	Mr. JEBACHANDRAN, J	9,793,914	125,000	25,187	25,000	175,187	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,618,727	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
122	Royal Castle	J105	Mr. SRINIVASAN, S	9,644,153	125,000	25,025	25,000	175,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,469,128	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
123	Royal Castle	J103	Mrs. GEETHA KESAVAN	9,894,744	125,000	25,025	25,000	175,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,719,719	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
124	Royal Castle	I710	Mr. DEEPAK, TM	5,665,122	100,000	21,033	25,000	146,033	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,519,089	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
125	Royal Castle	I708	manju	6,055,136	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,055,136	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
126	Royal Castle	I705	Mrs. SUBASHINI R	3,845,588	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,820,588	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
127	Royal Castle	I701	Mrs. SUDHA, R	6,545,249	100,000	16,584	25,000	141,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,403,665	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
128	Royal Castle	I610	Mr. SYED BASHEER	6,951,791	100,000	16,584	25,000	141,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,810,207	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
129	Royal Castle	I603	Mr. ANAND PRABHU, M	6,326,384	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,326,384	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
130	Royal Castle	I602	Mr. RAJENDRAN, P	6,024,901	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,024,901	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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131	Royal Castle	I601	Mr. ANAND PRABHU. M	6,419,894	100,000	16,584	25,000	141,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,278,310	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
132	Royal Castle	I510	Mr. HARIDOSS. G	6,258,492	100,000	16,584	25,000	141,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,116,908	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
133	Royal Castle	I506	Mr. KUMAR. S	5,901,136	100,000	16,584	25,000	141,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,759,552	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
134	Royal Castle	I503	Mr. BALA ARAVIND. S	6,245,809	100,000	17,097	25,000	142,097	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,103,712	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
135	Royal Castle	I501	Mrs. CHITRA SUBRAMANIAN	6,546,818	100,000	16,584	25,000	141,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,405,234	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
136	Royal Castle	I411	Mrs. VASANTHI. R	4,117,109	0	14,049	25,000	39,049	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,078,060	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
137	Royal Castle	I402	GUNASEKARAN	5,379,701	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,379,701	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
138	Royal Castle	I401	Mr. THANGA SAMY. S	5,536,450	100,000	16,584	25,000	141,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,394,866	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
139	Royal Castle	I309	Mr. KUMARAPPAN. V	5,753,021	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,753,021	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
140	Royal Castle	I211	Mr. VENKATESAN. L R	4,658,719	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,658,719	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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141	Royal Castle	I209	Mr. KARTHIK RAJ. R	5,748,065	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,606,265	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
142	Royal Castle	I205	Mr. RAJESH KUMAR. G	5,905,984	0	16,800	25,000	41,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,864,184	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
143	Royal Castle	I201	Mr. RITESH KUMAR	6,171,143	100,000	16,584	25,000	141,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,029,559	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
144	Royal Castle	I111	Mrs. ELIZABETH VASANTHA KUMARI. S	5,148,153	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,148,153	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
145	Royal Castle	H609	Mr. Balaji Jagannathan	9,051,410	125,000	31,550	25,000	181,550	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,869,860	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
146	Royal Castle	H605	Mr. BALASUBRAMANIAN	13,600,568	150,000	45,270	25,000	220,270	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,380,298	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
147	Royal Castle	H603	Mrs. RAMYA BALAKRISHNAN	7,952,812	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,952,812	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
148	Royal Castle	H506	Mr. NAGARAJAN. V	9,212,203	125,000	25,052	25,000	175,052	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,037,151	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
149	Royal Castle	H501	Baskaran R	5,951,980	0	23,358	25,000	48,358	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,903,622	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
150	Royal Castle	H402	Vathsala Subramanian	10,513,538	125,000	27,398	25,000	177,398	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,336,140	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
151	Royal Castle	H310	Mr. KRISHNAN. M K	9,749,682	0	30,930	25,000	55,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,693,752	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
152	Royal Castle	H307	Mr. RAVICHANDRAN. D	8,174,711	0	25,780	25,000	50,780	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,123,931	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
153	Royal Castle	H306	Mr. JYOTHI PRASANTH. C	9,698,507	0	25,052	25,000	50,052	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,648,455	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
154	Royal Castle	H311	Mr. Prabhu Srinivas	7,165,867	100,000	19,901	25,000	144,901	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,020,966	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
155	Royal Castle	H305	Mrs. VEENA SHARMA	8,182,678	0	36,216	25,000	61,216	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,121,462	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
156	Royal Castle	H205	Mrs. V MATHANGI	12,032,998	0	36,216	25,000	61,216	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,971,782	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
157	Royal Castle	H204	Mrs. RADHA. P	9,270,301	0	25,402	25,000	50,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,219,899	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
158	Royal Castle	H109	Mr. SIVAKUMAR. B	8,276,636	0	27,766	25,000	52,766	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,223,870	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
159	Royal Castle	H108	Mr. SRIRAM. V	8,749,309	0	25,079	25,000	50,079	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,699,230	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
160	Royal Castle	H103	Mr. JANARTHANAN. R	9,031,533	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,031,533	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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161	Royal Castle	H102	Mr. SURESH. S	10,112,761	125,000	27,398	25,000	177,398	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,935,363	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
162	Royal Castle	G707	Mr. THAMEEM ANSARI ABDUL NASIERDEEN. A	15,792,889	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	15,792,889	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
163	Royal Castle	G512	Mr. TERANCE JOE HESTON. J P	9,909,467	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,909,467	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
164	Royal Castle	G509	Mr. MURUGESAN. B	8,227,370	125,000	31,600	25,000	181,600	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,045,770	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
165	Royal Castle	G508	Mr. SENTHIL KUMAR. V	7,799,940	0	31,942	25,000	56,942	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,742,998	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
166	Royal Castle	G505	Mr. SRINIVASAN A	7,168,165	75,000	32,016	25,000	132,016	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,036,149	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
167	Royal Castle	G502	Mr. PRAVEEN. B	11,936,484	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,936,484	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
168	Royal Castle	G410	Mr. VIVEKANANDAN. M	9,758,164	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,758,164	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
169	Royal Castle	G408	Mr. SRINIVAS P	7,080,172	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,080,172	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
170	Royal Castle	G403	Mr. VARATHARAJAN. G	8,312,556	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,312,556	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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171	Royal Castle	G401	Mr. RAMSHANKAR	7,930,169	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,930,169	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
172	Royal Castle	G302	Mr. GANESH_L	8,986,257	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,986,257	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
173	Royal Castle	G301	Mrs. PADMAVATHY_S	8,750,105	0	25,402	25,000	50,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,699,703	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
174	Royal Castle	G212	Mr. RAGHUVARDHAN NANDIVADA	8,065,945	0	26,265	25,000	51,265	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,014,680	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
175	Royal Castle	G211	Mr. NIRMAL KUMAR_N	7,652,374	0	24,701	25,000	49,701	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,602,673	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
176	Royal Castle	G210	Mr. ANAND_P	6,311,328	0	27,721	25,000	52,721	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,258,607	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
177	Royal Castle	G208	Mr. RAMESH_S	7,723,584	0	25,187	25,000	50,187	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,673,397	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
178	Royal Castle	G112	Mr. BALASARAVANAN_T	9,422,723	0	26,265	25,000	51,265	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,371,458	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
179	Royal Castle	G111	Mr. RAJENDRAKUMAR	7,876,263	0	24,701	25,000	49,701	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,826,562	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
180	Royal Castle	G108	Mr. RAMAVALLABHAN_V	7,636,809	0	25,182	25,000	50,182	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,586,627	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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181	Royal Castle	G105	Mrs. MARGARET LATHA MARY	9,036,834	125,000	31,281	25,000	181,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,855,553	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
182	Royal Castle	G104	Mr. MADHAVAN S	9,021,930	0	25,268	25,000	50,268	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,971,662	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
183	Royal Castle	G101	Karthik N Ilakkia	7,553,741	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,553,741	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
184	Royal Castle	F711	Mr. CHAKRAPANI PANDA	9,168,016	125,000	30,843	25,000	180,843	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,987,173	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
185	Royal Castle	F709	Mr. ANIL KUMAR MAVILA	7,689,969	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,689,969	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
186	Royal Castle	F702	Mrs. GANDHAM PADMINI	9,151,180	150,000	40,652	25,000	215,652	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,935,528	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
187	Royal Castle	F701	Mrs. PADMAVATHY S	8,501,598	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,476,598	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
188	Royal Castle	F610	Mr. BALASUBRAMANIAN B	6,587,272	75,000	32,188	25,000	132,188	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,455,084	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
189	Royal Castle	F609	Mr. ANAND BABU	6,740,383	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,740,383	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
190	Royal Castle	F603	Mrs. RANJINI R	6,658,823	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,658,823	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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191	Royal Castle	F611	Mr. Sathish Kumar M	9,079,808	125,000	31,327	25,000	181,327	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,898,481	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
192	Royal Castle	F602	Mr. ASOK KUMAR_P	11,956,777	150,000	32,521	25,000	207,521	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,749,256	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
193	Royal Castle	F601	Mr. MANDAR S_VADKE	8,705,854	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,705,854	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
194	Royal Castle	F605	Mr. Chitra Pandian	7,210,484	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,210,484	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
195	Royal Castle	F513	Mr. RANGARAJAN_S	8,691,436	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,691,436	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
196	Royal Castle	F512	Mrs. SHALINI VISWANATHAN	14,480,938	125,000	24,674	25,000	174,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	14,306,264	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
197	Royal Castle	F510	Mr. JAYAKUMAR_S	8,226,492	125,000	31,449	25,000	181,449	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,045,043	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
198	Royal Castle	F508	Mrs. KALYANI_SP	8,056,054	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,056,054	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
199	Royal Castle	F507	Mr. PADMARAJ RAMACHANDRAN	6,865,116	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,840,116	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
200	Royal Castle	F502	Kumudha Arunagiri	12,058,368	150,000	32,521	25,000	207,521	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,850,847	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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201	Royal Castle	F413	Mr. ANANDAN. P	7,731,595	0	27,410	25,000	52,410	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,679,185	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
202	Royal Castle	F411	Mr. ANANDAN. P	8,295,741	0	25,000	27,172	52,172	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,243,569	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
203	Royal Castle	F410	Mr. PRAKASH KUMAR	6,936,152	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,936,152	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
204	Royal Castle	F409	Mrs. VANATHI. J	7,952,945	0	31,600	25,000	56,600	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,896,345	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
205	Royal Castle	F405	Jitendra Kumar Mahapatra	8,439,652	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,439,652	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
206	Royal Castle	F402	Mr. ARUN. K S	11,776,531	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,776,531	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
207	Royal Castle	F401	Mr. SHAJEE MATHEW. M	9,734,353	125,000	25,357	25,000	175,357	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,558,996	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
208	Royal Castle	F313	Mrs. ARCHANA HEMAKUMAR	5,749,944	0	24,917	25,000	49,917	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,700,027	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
209	Royal Castle	F311	Mrs. ARCHANA HEMAKUMAR	5,836,488	0	24,701	25,000	49,701	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,786,787	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
210	Royal Castle	F307	Mr. NAVEEN KUMAR. S	7,855,638	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,855,638	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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211	Royal Castle	F301	Mr. DINESH KUMAR, R N	7,807,635	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,807,635	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
212	Royal Castle	F213	Mr. GOWRISANKAR, V	9,828,351	125,000	24,917	25,000	174,917	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,653,434	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
213	Royal Castle	F212	Jayaraman G	8,929,317	0	24,674	25,000	49,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,879,643	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
214	Royal Castle	F208	Mr. CHANDAN, R	7,112,801	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,112,801	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
215	Royal Castle	F207	Mr. SREERAMULU, S	8,939,542	125,000	31,281	25,000	181,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,758,261	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
216	Royal Castle	F113	Rajesh Kumar G	4,975,119	0	24,917	25,000	49,917	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,925,202	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
217	Royal Castle	F112	Mr. KARTHIK, N	8,818,975	0	27,143	25,000	52,143	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,766,832	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
218	Royal Castle	F111	Rajesh Kumar G	5,062,404	0	24,701	25,000	49,701	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,012,703	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
219	Royal Castle	F108	Mr. SATHISH KUMAAR, G	6,919,377	0	27,706	25,000	52,706	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,866,671	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
220	Royal Castle	F104	Mr. THANIKACHALAM, B	7,065,958	0	27,795	25,000	52,795	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,013,163	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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221	Royal Castle	F103	Mr. THIRUVENGADAM. M	7,486,147	0	25,025	25,000	50,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,436,122	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
222	Royal Castle	F101	Mr. OBLIRAJ. C	9,216,101	125,000	25,357	25,000	175,357	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,040,744	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
223	Royal Castle	E610	Mr. KISHORE KUMAR. G	8,514,549	125,000	23,164	25,000	173,164	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,341,385	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
224	Royal Castle	E607	Mr. RAJASEKARAN. K	7,577,610	75,000	31,981	25,000	131,981	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,445,629	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
225	Royal Castle	E603	Devaki	8,498,712	125,000	31,281	25,000	181,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,317,431	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
226	Royal Castle	E513	Mr. GURUMURTHY	7,951,041	125,000	27,674	25,000	177,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,773,367	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
227	Royal Castle	E508	Mrs. N. ALAMU	8,571,971	125,000	32,729	25,000	182,729	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,389,242	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
228	Royal Castle	E410	Mr. DHANDAYUTHAM. R	8,694,363	0	231,654	25,000	256,654	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,437,709	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
229	Royal Castle	E408	Mrs. NISHA	8,371,328	0	25,807	25,000	50,807	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,320,521	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
230	Royal Castle	E509	Mr. Mageshwaran R. P	6,997,360	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,997,360	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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231	Royal Castle	E406	Mrs. CHANDRIKA K SRIRAM	7,345,337	125,000	32,361	25,000	182,361	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,162,976	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
232	Royal Castle	E405	Mr. JAYANTHI SIVA PRASAD BABU	9,078,289	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,053,289	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
233	Royal Castle	E404	Mr. SURESH RAJA R	6,704,981	0	32,188	25,000	57,188	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,647,793	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
234	Royal Castle	E401	Mr. RAVI R	9,294,544	125,000	25,402	25,000	175,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,119,142	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
235	Royal Castle	E313	Mr. ANANDARAJ R	8,415,157	0	22,139	25,000	47,139	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,368,018	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
236	Royal Castle	E308	MUTHARASAN R	8,638,036	0	25,807	25,000	50,807	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,587,229	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
237	Royal Castle	E302	Mr. RAVI KUMAR SHARMA A	9,366,333	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,366,333	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
238	Royal Castle	E301	Mr. SHANMUGANATHAN, M	9,700,803	0	25,402	25,000	50,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,650,401	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
239	Royal Castle	E210	Mr. SRINIVASAN S	7,878,067	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,853,067	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
240	Royal Castle	E208	Mr. VIMAL V	8,910,083	0	28,807	25,000	53,807	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,856,276	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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241	Royal Castle	E204	Mr. SUGUMAR KRISHNAMOORTHY	7,761,305	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,761,305	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
242	Royal Castle	E202	Sugumar	9,136,973	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,136,973	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
243	Royal Castle	E110	Mr. MATHIALAGAN. A	8,285,153	0	25,481	25,000	50,481	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,234,672	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
244	Royal Castle	E205	Mr. Mugundhan. K	9,559,434	125,000	25,025	25,000	175,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,384,409	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
245	Royal Castle	E109	Mrs. KARPAGAM. A	6,532,314	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,507,314	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
246	Royal Castle	E108	Mrs. PREETHA. C	8,792,471	0	26,130	25,000	51,130	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,741,341	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
247	Royal Castle	E107	Mr. KANNAN. A	8,287,869	0	27,499	25,000	52,499	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,235,370	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
248	Royal Castle	E102	Mrs. GIRIJA. S	8,858,574	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,858,574	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
249	Royal Castle	D708	Mr. DURAIKANNUPILLAI. A	7,663,444	125,000	29,022	25,000	179,022	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,484,422	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
250	Royal Castle	D707	Mr. PUNITHA ARUN GEORGE	9,350,629	125,000	28,652	25,000	178,652	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,171,977	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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251	Royal Castle	D703	Mrs. KOKILA. S	9,533,495	125,000	28,762	25,000	178,762	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,354,733	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
252	Royal Castle	D611	Mr. MADHUBABU. M	8,194,546	125,000	28,281	25,000	178,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,016,265	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
253	Royal Castle	D607	Mr. KIRAN KRISHNAN NAIR	8,264,582	125,000	28,382	25,000	178,382	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,086,200	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
254	Royal Castle	D704	Mr. Ranganath Banerjee. K	7,745,881	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,745,881	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
255	Royal Castle	D605	HARIHARAN T	6,011,756	125,000	28,382	25,000	178,382	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,833,374	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
256	Royal Castle	D603	Mr. SRINIVASAN. M	8,597,030	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,572,030	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
257	Royal Castle	D512	Mr. SRINIVASAN. K	8,711,651	125,000	30,843	25,000	180,843	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,530,808	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
258	Royal Castle	D510	Mr. VAIDHEESWAR. P	8,498,884	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,473,884	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
259	Royal Castle	D504	Mr. SUJIT. P. MENON	8,298,235	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,273,235	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
260	Royal Castle	D412	Jitendra Kumar Mahapatra	8,553,377	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,528,377	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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261	Royal Castle	D410	Mr. ABILASH. A. B	8,537,085	0	23,218	25,000	48,218	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,488,867	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
262	Royal Castle	D405	Mr. SYED AHAMED MOHIDDIN. S	9,158,970	125,000	22,706	25,000	172,706	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,986,264	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
263	Royal Castle	D404	Mrs. REKHA M	7,078,826	75,000	32,085	25,000	132,085	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,946,741	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
264	Royal Castle	D401	GOKULD	10,088,379	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,063,379	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
265	Royal Castle	D309	Vinod kumar	8,892,503	0	22,921	25,000	47,921	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,844,582	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
266	Royal Castle	D306	Mrs. JANAKI LAKSHMANAN	7,107,526	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,107,526	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
267	Royal Castle	D213	Mrs. JANAKI. L	5,469,836	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,328,279	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
268	Royal Castle	D212	Mr. SRIDHAR. S	7,057,657	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,032,657	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
269	Royal Castle	D210	Mr. ROSHAN. R	8,299,555	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,274,555	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
270	Royal Castle	D208	Mr. SRINIVAS. N	7,022,104	0	25,132	25,000	50,132	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,971,972	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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271	Royal Castle	D207	Mr. SARAVANAN. N	7,823,107	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,798,107	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
272	Royal Castle	D204	Mr. JAYARAMAN. S	7,277,173	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,252,173	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
273	Royal Castle	D201	Mrs. VIJAYALAKSHMI BALAJI. R	9,511,854	0	38,656	25,000	63,656	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,448,198	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
274	Royal Castle	D111	Mr. RADHAKRISHNAN ARUN. R	6,864,447	0	28,584	25,000	53,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,810,863	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
275	Royal Castle	D205	Mr. Ravi Kumar. K	6,907,418	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,907,418	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
276	Royal Castle	D106	Mr. VENKATA SUBRAMANIAN. S	7,027,114	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,027,114	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
277	Royal Castle	D203	Mr. Prakash. K	6,736,666	125,000	24,977	25,000	174,977	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,561,689	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
278	Royal Castle	D104	Mr. RAGHAVAN. S	6,843,545	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,843,545	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
279	Royal Castle	D206	Mrs. Nirmala Suresh. S	7,919,609	0	32,011	25,000	57,011	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,862,598	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
280	Royal Castle	D103	Mr. VENKATESH KRISHNAMURTHY. K	6,774,247	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,774,247	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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281	Royal Castle	C702	Mrs. VIJAYALAKSHMI. S	11,387,832	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,387,832	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
282	Royal Castle	C604	Mr. UMAMAHESWAR KRISHNAMURTHY	9,313,689	125,000	34,234	25,000	184,234	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,129,455	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
283	Royal Castle	C505	Mr. VEDANTHA DESIKAN. S	10,955,606	150,000	36,620	25,000	211,620	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,743,986	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
284	Royal Castle	C503	Mr. PRADEEP K PANIGRAHI	9,098,457	125,000	25,268	25,000	175,268	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,923,189	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
285	Royal Castle	C502	Mrs. INDIRA. C. V	10,974,633	125,000	29,312	25,000	179,312	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,795,321	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
286	Royal Castle	C501	Mr. BALAJI. V	9,969,248	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,969,248	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
287	Royal Castle	C405	Mr. NATARAJAN. S	10,803,050	150,000	36,620	25,000	211,620	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,591,430	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
288	Royal Castle	C404	Mr. SABU MATHEW. M. R	9,853,995	0	26,993	25,000	51,993	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,802,002	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
289	Royal Castle	C402	Mr. RAVI CHANDER. M	8,118,848	125,000	29,312	25,000	179,312	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,939,536	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
290	Royal Castle	C303	Mr. RANGAMANI. S	9,443,012	0	25,268	25,000	50,268	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,392,744	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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291	Royal Castle	C302	Mr. SATHISH CHANDAR. R	10,723,287	0	29,312	25,000	54,312	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,668,975	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
292	Royal Castle	C301	Mrs. JAYANTHI. N	8,551,869	0	25,537	25,000	50,537	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,501,332	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
293	Royal Castle	C204	Mr. SANTOSH KUMAR. M	8,423,607	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,423,607	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
294	Royal Castle	C203	Dr. SURESH. S	51,235,487	125,000	25,268	25,000	175,268	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	51,060,219	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
295	Royal Castle	C202	Mr. MOHAN KUMAR. P	8,006,939	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,006,939	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
296	Royal Castle	C104	Mr. NATARAJ. M	9,837,751	0	26,993	25,000	51,993	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,785,758	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
297	Royal Castle	C103	Castro	8,258,576	0	25,268	25,000	50,268	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,208,308	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
298	Royal Castle	C102	Mr. GEORGE BERNARD. I	11,031,492	0	25,312	25,000	50,312	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,981,180	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
299	Royal Castle	B718	Mrs. RADHA. PR	8,829,520	125,000	32,866	25,000	182,866	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,646,654	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
300	Royal Castle	B701	Mr. SRINIVASAN. K R	11,080,655	0	41,797	25,000	66,797	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,013,858	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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301	Royal Castle	B618	Mrs. DEEPA RAMASUBRAMANIAM	8,883,220	125,000	32,866	25,000	182,866	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,700,354	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
302	Royal Castle	B613	Mr. BABU. N.V	12,526,298	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,526,298	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
303	Royal Castle	B610	Mr. VAITHIANATHAN. S	12,409,634	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,409,634	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
304	Royal Castle	B608	Miss. SOMASUNDARI. S	12,273,633	150,000	33,384	25,000	208,384	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,065,249	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
305	Royal Castle	B513	Pradeep	11,971,056	150,000	33,250	25,000	208,250	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,762,806	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
306	Royal Castle	B509	Mr. SUBRAMANIAM. HGV	8,718,825	125,000	32,626	25,000	182,626	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,536,199	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
307	Royal Castle	B508	Mr. ANAND RAJ. V	12,372,308	0	33,384	25,000	58,384	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,313,924	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
308	Royal Castle	B507	Mr. SURATH KUMAR. T	9,176,019	125,000	25,726	25,000	175,726	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,000,293	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
309	Royal Castle	B502	Mrs. SARALA. G	9,775,962	125,000	26,265	25,000	176,265	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,599,697	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
310	Royal Castle	B418	Mr. KANNAN LAKSHMANAN	9,812,344	0	25,915	25,000	50,915	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,761,429	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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311	Royal Castle	B417	Mr. KALYANA SUNDARAM, R	8,656,652	125,000	31,887	25,000	181,887	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,474,765	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
312	Royal Castle	B414	Mr. SARAVANA KUMAR, M	8,448,392	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,448,392	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
313	Royal Castle	B408	Mr. NIRANJAN MAHANTA, D	12,686,678	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,686,678	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
314	Royal Castle	B407	Mrs. PRANAVA TUMMALA	9,221,978	125,000	32,157	25,000	182,157	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,039,821	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
315	Royal Castle	B318	Mr. SURYANARAYANAN, R	9,782,004	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,782,004	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
316	Royal Castle	B313	Mr. RAJESH R	11,330,483	0	33,250	25,000	58,250	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,272,233	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
317	Royal Castle	B308	Mr. KRISHNA DESIKAN, S	11,704,370	150,000	33,871	25,000	208,871	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,495,499	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
318	Royal Castle	B307	Mrs. LAKSHMI LAKSHMANAN	9,278,078	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,278,078	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
319	Royal Castle	B306	Mr. BALAMANIKANTESWARA N, G	11,613,570	150,000	34,112	25,000	209,112	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,404,458	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
320	Royal Castle	B304	Mr. AHMED MOHAMED HUSSAIN	8,795,635	0	25,000	0	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,770,635	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
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321	Royal Castle	B301	Mr. ANAND RAMASWAMY	10,734,518	0	33,438	0	33,438	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,701,080	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
322	Royal Castle	B212	Bala Subramaniam	8,575,206	0	25,969	25,000	50,969	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,524,237	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
323	Royal Castle	B208	Mr. CHANDRAN, S R	11,196,318	0	33,384	25,000	58,384	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,137,934	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
324	Royal Castle	A704	Mr. RAMACHANDRAN, A.V	7,315,799	150,000	39,571	25,000	214,571	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,101,228	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
325	Royal Castle	A702	Mrs. NIKITA BANSAL	6,387,617	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,387,617	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
326	Royal Castle	A701	Mrs. VIDYA S	10,315,115	150,000	45,954	25,000	220,954	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,094,161	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
327	Royal Castle	A609	Mr. SHAJEE MATHEW	9,074,580	0	24,836	25,000	49,836	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,024,744	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
328	Royal Castle	A607	Mr. VIGNESH KANNA, A	9,147,374	125,000	24,674	25,000	174,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,972,700	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
329	Royal Castle	A606	Mrs. RUMA BHOWMICK	9,471,247	125,000	25,375	25,000	175,375	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,295,872	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
330	Royal Castle	A505	Mr. SENTHIL KUMAR, J	9,355,991	0	25,429	25,000	50,429	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,305,562	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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331	Royal Castle	A503	Mr. IRPAN, A	9,080,232	125,000	25,052	25,000	175,052	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,905,180	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
332	Royal Castle	A501	Mr. SAMPATH, S	13,014,877	150,000	35,919	25,000	210,919	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,803,958	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
333	Royal Castle	A409	Palanivelrajan	7,323,636	0	27,321	25,000	52,321	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,271,315	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
334	Royal Castle	A408	Koka Srinivasulu	8,890,248	0	27,883	25,000	52,883	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,837,365	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
335	Royal Castle	A407	Mr. VEERENDAR, S	9,558,322	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,558,322	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
336	Royal Castle	A404	Mr. BALAKRISHNAN, S	8,797,650	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,797,650	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
337	Royal Castle	A402	Mr. SRIGANESH VAIRAMANI	8,557,205	125,000	31,874	25,000	181,874	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,375,331	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
338	Royal Castle	A401	Mr. SWAMINATHAN, H	9,931,407	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,931,407	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
339	Royal Castle	A308	Mrs. KALAIARASI, K	9,765,198	0	27,883	25,000	52,883	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,712,315	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
340	Royal Castle	A306	Mr. VICTOR DANIEL	9,101,018	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,101,018	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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341	Royal Castle	A304	Mr. HARIDASS. N	8,620,493	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,620,493	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
342	Royal Castle	A303	Mr. BALAMURALI A N S	8,724,508	0	25,052	25,000	50,052	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,674,456	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
343	Royal Castle	A302	Mr. VIJAYAVENKATESH. T	8,233,983	0	25,133	25,000	50,133	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,183,850	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
344	Royal Castle	A208	Mr. WALTER NICHOLAS T.	9,187,570	0	27,883	25,000	52,883	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,134,687	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
345	Royal Castle	A204	Mrs. DEVI BALA. V	6,442,884	0	34,025	25,000	59,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,383,859	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
346	Royal Castle	A202	Mr. SWAMINATHAN B	7,119,095	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,119,095	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
347	Royal Castle	A109	Mr. MADHAN MANOHARAN	9,615,181	125,000	24,836	25,000	174,836	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,440,345	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
348	Royal Castle	A108	Mr. SUNDARA IYER. S	9,619,138	125,000	27,883	25,000	177,883	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,441,255	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
349	Royal Castle	A105	MR. BHARAT	8,444,785	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,444,785	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
350	Royal Castle	A104	Mr. REGUNATHAN. K	8,453,178	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,453,178	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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351	Palm Riveria	A104	E SHANMUGA SUNDAR	9,407,075	200,000	44,171	50,000	294,171	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,112,904	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
352	Royal Castle	A106	Mr. JEYAKUMAR S S	8,138,613	125,000	25,375	25,000	175,375	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,963,238	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
353	Palm Riveria	A106	BHASKAR CHANDRASEKARAN	8,810,536	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,522,473	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
354	Palm Riveria	A107	CHANDRIKA K	9,116,358	200,000	40,652	50,000	290,652	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,825,706	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
355	Royal Castle	P501	Mr. SRINIVASA NATARAJAN	4,490,941	100,000	16,207	25,000	141,207	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,349,734	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
356	Royal Castle	P401	Mrs. BABY A	4,120,360	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,120,360	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
357	Royal Castle	P201	Dr. VIJAYALAKSHMI S	4,046,569	100,000	11,596	25,000	136,596	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,909,973	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
358	Royal Castle	I711	Mrs. NAGALAKSHMI. K N	5,084,709	100,000	14,049	25,000	139,049	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,945,660	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
359	Royal Castle	I611	Dr. MATHIALAGAN	5,163,531	100,000	17,561	25,000	142,561	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,020,970	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
360	Royal Castle	I511	Mrs. VASANTHA V	5,092,341	100,000	14,049	25,000	139,049	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,953,292	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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361	Royal Castle	J102	Mr. RADHAKRISHNAN. V	11,453,487	150,000	31,928	25,000	206,928	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,246,559	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
362	Royal Castle	I311	Mr. ARJUN SARAVANAN MUDALIAR	4,961,992	100,000	14,049	25,000	139,049	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,822,943	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
363	Royal Castle	P708	Miss. ANNAPOORANI. K	6,306,713	100,000	15,937	25,000	140,937	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,165,776	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
364	Royal Castle	P608	Mr. RAMANATHAN. M.R	5,939,888	100,000	15,937	25,000	140,937	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,798,951	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
365	Royal Castle	P508	Mr. RAMAMOORTHY. S	6,034,899	100,000	16,503	25,000	141,503	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,893,396	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
366	Royal Castle	P708	Mr. Annapoorani. K	6,306,713	100,000	15,937	25,000	140,937	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,165,776	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
367	Royal Castle	P504	M.B.Ramakrishna	6,111,719	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,970,162	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
368	Royal Castle	P404	Mrs. RAJALAKSHMI. K	5,353,441	100,000	15,937	25,000	140,937	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,212,504	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
369	Royal Castle	R701	Mr. DURVESH AHMED IQBAL	6,055,740	100,000	16,207	25,000	141,207	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,914,533	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
370	Royal Castle	R601	Mr. MORGAN BALAKRISHNAN	6,236,282	100,000	16,207	25,000	141,207	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,095,075	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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371	Royal Castle	R501	Mr. MOHAMED YUNUS SALEEM. M	6,573,735	100,000	16,207	25,000	141,207	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,432,528	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
372	Royal Castle	R301	Mrs. USHA SURESH	5,297,341	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,297,341	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
373	Royal Castle	R601	Mr. Morgan Balakrishnan	6,236,282	100,000	16,207	25,000	141,207	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,095,075	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
374	Royal Castle	R201	Mr. SYED ALI. A M	5,274,193	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,274,193	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
375	Royal Castle	R101	Mr. KRISHNAKANTH. V M	5,966,763	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,966,763	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
376	Royal Castle	Q601	Mrs. SIVARAMALAKSHMI	6,927,389	100,000	20,259	25,000	145,259	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,782,130	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
377	Royal Castle	Q301	Mr. VALAVAN. N S	5,937,098	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,937,098	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
378	Royal Castle	Q101	Mr. ANAND. R	6,157,955	100,000	16,207	25,000	141,207	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,016,748	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
379	Royal Castle	R708	Mrs. MITHU NANDA	5,823,839	100,000	16,503	25,000	141,503	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,682,336	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
380	Royal Castle	R608	Miss. JOSHI. S	5,915,659	100,000	16,503	25,000	141,503	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,774,156	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
381	Royal Castle	R508	Mr. SARAVANA KUMAR, M	6,290,717	100,000	16,503	25,000	141,503	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,149,214	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
382	Royal Castle	R308	Mrs. CHELLAM, K	5,872,885	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,872,885	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
383	Royal Castle	R108	Mr. MUGUNTHAN, R	4,893,511	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,893,511	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
384	Royal Castle	I604	Mr. ABDUL RAZACK, M	6,099,695	100,000	20,629	25,000	145,629	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,954,066	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
385	Royal Castle	I504	Mr. NAGARAJAN, V	5,875,042	100,000	16,503	25,000	141,503	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,733,539	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
386	Royal Castle	I204	Mr. SRIKANTH, S A	5,880,996	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,880,996	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
387	Royal Castle	R604	Mr. MORGAN BALAKRISHNAN	6,110,514	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,968,957	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
388	Royal Castle	I505	Mr. Arivazhagan, T	6,836,141	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,694,341	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
389	Royal Castle	R602	Mrs. NIRMALA BALAKRISHNAN	6,124,832	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,983,275	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
390	Royal Castle	R506	Mrs. POOVAZHAI, T	4,359,565	100,000	20,697	25,000	145,697	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,213,868	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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391	Royal Castle	R604	Mr. Morgan Balakrishnan	6,110,514	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,968,957	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
392	Royal Castle	R504	Mr. DEEPAK. C	6,025,597	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,884,040	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
393	Royal Castle	R602	Mrs. Nirmala Balakrishnan	6,124,832	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,983,275	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
394	Royal Castle	R306	Mr. RAJESH. V	5,285,506	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,285,506	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
395	Royal Castle	R206	Mr. RAJESH. K	5,188,308	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,188,308	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
396	Royal Castle	R202	Mr. LALITH KUMAR. R	5,179,323	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,179,323	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
397	Royal Castle	R106	Mr. PRIYAPRANESH. V V M	6,205,630	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,064,073	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
398	Royal Castle	R104	Mr. MOHAMED SHEIK UDHUMAN. P K	5,389,704	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,248,147	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
399	Royal Castle	R102	Mr. SYED ALI. A M	5,088,828	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,088,828	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
400	Royal Castle	Q704	Mr. UMANATH. V	5,512,349	0	20,998	25,000	45,998	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,466,351	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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401	Royal Castle	Q606	Mrs. KAMALA LAKSHMI. I	6,027,908	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,886,351	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
402	Royal Castle	Q602	Mrs. JEYASUNDARI. P	6,538,505	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,396,948	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
403	Royal Castle	Q406	Mrs. ABIRAMI. B	4,947,236	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,947,236	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
404	Royal Castle	Q306	Mr. BHASKAR MANAVALAN MUDHALIYAR	4,994,764	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,853,207	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
405	Royal Castle	Q304	Mrs. MARYKUTTY. K. J	5,344,568	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,203,011	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
406	Royal Castle	Q104	Miss. PARVATHY. S	6,310,757	100,000	20,697	25,000	145,697	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,165,060	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
407	Royal Castle	D711	Mr. MURUGAN. K. M	5,526,040	100,000	20,696	25,000	145,696	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,380,344	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
408	Royal Castle	D613	Miss. SUMALIKA CHAUDHURI	5,902,493	100,000	20,697	25,000	145,697	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,756,796	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
409	Royal Castle	D513	Mr. A. ANANDRAJ	5,890,103	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,890,103	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
410	Royal Castle	D413	Mrs. SUBHASHINI. B	5,680,307	100,000	16,557	25,000	141,557	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,538,750	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
411	Royal Castle	D113	Mrs. TAMIL SELVI. D	5,931,598	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,931,598	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
412	Royal Castle	I706	Mr. SULTAN BATCHA. A	6,066,006	100,000	20,730	25,000	145,730	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,920,276	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
413	Royal Castle	I410	Mr. JEBA THALARUL PRAKASH	5,118,579	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,118,579	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
414	Royal Castle	I310	Mr. CHANDRASEKHAR. N	5,523,751	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,523,751	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
415	Royal Castle	I706	Mr. Sultan Batcha. A	6,066,006	100,000	20,730	25,000	145,730	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,920,276	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
416	Royal Castle	I306	Mr. JAGAN. M	5,912,805	0	16,584	25,000	41,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,871,221	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
417	Royal Castle	I101	Mr. PRASANNA SRINATH. J	6,320,436	100,000	16,584	25,000	141,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,178,852	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
418	Royal Castle	I608	Mr. SENTHIL KANNAN. D	6,581,469	100,000	16,611	25,000	141,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,439,858	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
419	Royal Castle	I307	Mr. Thanigai Malai. T	6,362,304	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,220,504	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
420	Royal Castle	I508	Miss. RANJINI. V	6,400,249	100,000	16,611	25,000	141,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,258,638	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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421	Royal Castle	I408	Mrs. USHARANI. V	5,574,912	100,000	16,611	25,000	141,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,433,301	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
422	Royal Castle	I308	Mr. DINESH A	4,119,894	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,119,894	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
423	Royal Castle	I208	Mrs. UMASANKARI. K	5,834,737	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,834,737	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
424	Royal Castle	I409	Mr. Pappu Raja. P	6,070,719	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,928,919	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
425	Royal Castle	Q707	Mrs. KHURSHID KAJ	6,065,588	100,000	16,692	25,000	141,692	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,923,896	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
426	Royal Castle	Q705	Mrs. YASMIN BEGAM	6,215,456	100,000	20,865	25,000	145,865	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,069,591	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
427	Royal Castle	Q703	Mrs. YASMIN BEGAM	5,976,174	100,000	20,865	25,000	145,865	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,830,309	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
428	Royal Castle	Q607	Mrs. SHANTHI PANDIYAN. P	6,368,632	100,000	16,692	25,000	141,692	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,226,940	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
429	Royal Castle	Q605	Mrs. SHANTHI PANDIYAN. P	6,366,299	100,000	16,692	25,000	141,692	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,224,607	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
430	Royal Castle	Q603	Mrs. SHANTHI PANDIYAN. P	11,029,578	100,000	16,692	25,000	141,692	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,887,886	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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431	Royal Castle	Q507	Mr. RAJAKUMARAN_V	6,371,149	100,000	16,692	25,000	141,692	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,229,457	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
432	Royal Castle	Q503	Mrs. GEETHA_M	6,715,369	100,000	16,692	25,000	141,692	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,573,677	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
433	Royal Castle	Q307	Mr. RAMAMOORTHY_S	6,190,339	100,000	16,692	25,000	141,692	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,048,647	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
434	Royal Castle	Q207	Mr. RAKESH_G	7,914,839	100,000	17,043	25,000	142,043	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,772,796	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
435	Royal Castle	P706	Mr. SRINIVASAN SABARATHNAM	5,779,067	0	21,238	25,000	46,238	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,732,829	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
436	Royal Castle	P607	Mr. KUMARAGURU_R	6,455,767	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,455,767	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
437	Royal Castle	P603	Mrs. SMRITI NAIDU	6,012,933	100,000	16,746	25,000	141,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,871,187	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
438	Royal Castle	P506	Mr. KUMAR_S	6,624,107	100,000	20,697	25,000	145,697	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,478,410	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
439	Royal Castle	P203	Mr. OTARAM	6,185,266	100,000	16,746	25,000	141,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,043,520	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
440	Royal Castle	I707	Miss. BHAVYA_D	5,774,588	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,774,588	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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441	Royal Castle	I609	Mrs. GEETHA. CH	6,551,935	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,410,135	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
442	Royal Castle	I607	Mr. RAMESH. S	6,168,174	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,026,374	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
443	Royal Castle	I605	Mrs. VASANTHANY. V	6,276,101	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,134,301	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
444	Royal Castle	I509	Mr. KARUNAKARAN. S	6,182,659	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,040,859	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
445	Royal Castle	I607	Mr. Ramesh. S	6,168,174	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,026,374	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
446	Royal Castle	I507	Mr. ANWAR DEEN. N	6,066,275	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,924,475	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
447	Royal Castle	I407	Mr. GURUBALA. S	6,404,194	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,262,394	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
448	Royal Castle	I405	Mr. THILAGAR. N	6,309,064	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,167,264	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
449	Royal Castle	I305	Mr. SRINIVASAN. M	6,415,116	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,273,316	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
450	Royal Castle	I207	Mr. SENTHIL KUMAR. A	6,198,397	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,056,597	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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451	Royal Castle	I107	Mrs. JAYA_K	6,157,360	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,015,560	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
452	Royal Castle	I105	Mrs. AYESHA KULSUM SHAIKH	6,229,749	100,000	16,800	25,000	141,800	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,087,949	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
453	Royal Castle	Q608	Mr. RAJESH_R	5,938,618	100,000	16,827	25,000	141,827	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,796,791	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
454	Royal Castle	P709	Mr. HARIHARASUDAN	6,552,178	100,000	21,068	25,000	146,068	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,406,110	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
455	Royal Castle	P609	Mr. DESINGU RAJAN_K	6,897,499	100,000	16,854	25,000	141,854	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,755,645	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
456	Royal Castle	P509	Mrs. METILDA ROSY_P B	6,209,305	100,000	16,854	25,000	141,854	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,067,451	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
457	Royal Castle	P409	Mrs. PREMA_M	5,650,350	100,000	16,854	25,000	141,854	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,508,496	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
458	Royal Castle	I702	Miss. PRIYA_V N	6,241,266	100,000	21,101	25,000	146,101	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,095,165	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
459	Royal Castle	I502	Mr. VELAPPAN_L	6,092,532	100,000	16,881	25,000	141,881	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,950,651	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
460	Royal Castle	I302	Mr. MUTHURAMALINGAM_S	5,354,821	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,354,821	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

<p style="text-align: center;">Annexure 9</p> <p style="text-align: center;">Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED</p> <p style="text-align: center;">Date of commencement of CIRP 18/04/2023</p> <p style="text-align: center;">List of creditors as on: 15/08/2025</p>																	
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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
461	Royal Castle	I102	Mr. RAVI. N	4,878,191	100,000	18,570	25,000	143,570	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,734,621	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
462	Royal Castle	R605	Mr. GURURAJ. D	6,472,779	100,000	16,989	25,000	141,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,330,790	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
463	Royal Castle	R603	Mrs. NIRMALA BALAKRISHNAN	6,510,538	100,000	16,989	25,000	141,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,368,549	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
464	Royal Castle	R505	Mr. VIJAYAKUMAR. V K	6,240,725	100,000	16,989	25,000	141,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,098,736	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
465	Royal Castle	I103	Mr. Gangadharan. K N	5,406,570	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,406,570	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
466	Royal Castle	R503	Mr. AZHAGUVEL. V	6,616,067	100,000	16,989	25,000	141,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,474,078	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
467	Royal Castle	R603	Mrs. Nirmala Balakrishnan	6,510,538	100,000	16,989	25,000	141,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,368,549	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
468	Royal Castle	R205	Mr. SASI KUMAR. D	5,472,245	100,000	16,989	25,000	141,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,330,256	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
469	Royal Castle	R203	Mr. MOHAMED BASHEER MOHIDEEN	5,999,195	100,000	16,989	25,000	141,989	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,857,206	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
470	Royal Castle	R707	Miss. HEMALAKSHMI. P	5,676,521	100,000	17,043	25,000	142,043	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,534,478	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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471	Royal Castle	R507	Mr. SUBRAMANIAN, R	6,396,238	100,000	17,043	25,000	142,043	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,254,195	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
472	Royal Castle	R407	Mr. SUDAKAR RAJA, K	6,494,623	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,494,623	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
473	Royal Castle	R207	Mr. PALANIVELU, D	5,463,365	100,000	17,043	25,000	142,043	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,321,322	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
474	Royal Castle	P502	Mr. Abida, Rashid	6,400,882	100,000	17,070	25,000	142,070	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,258,812	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
475	Royal Castle	P402	Miss. VIDYA, R	6,388,605	100,000	17,070	25,000	142,070	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,246,535	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
476	Royal Castle	P202	Mr. RAVICHANDRAN, A	6,256,423	100,000	17,070	25,000	142,070	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,114,353	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
477	Royal Castle	P102	Mr. KARTHISEN, N	5,130,474	100,000	17,070	25,000	142,070	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,988,404	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
478	Royal Castle	I703	Mr. E MOHAN GANDHI	5,811,738	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,811,738	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
479	Royal Castle	Q709	Mr. RAMESH, G	7,059,903	0	17,798	25,000	42,798	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,017,105	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
480	Royal Castle	Q509	Mr. IYYAPPAN, M	6,361,027	100,000	17,798	25,000	142,798	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,218,229	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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481	Royal Castle	O611	Mr. PERUMAL PILLAI P	6,135,405	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,135,405	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
482	Royal Castle	I703	Mr. Gangadharan. K N	5,406,570	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,406,570	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
483	Royal Castle	O511	Mr. SURESH S	5,433,254	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,433,254	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
484	Royal Castle	O604	Mr. PRABHU SANKAR. P	5,344,646	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,344,646	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
485	Royal Castle	O308	Mrs. BIRUNDHA G	5,241,658	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,241,658	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
486	Royal Castle	O304	Mr. BHARATH VIGNESH	5,485,316	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,485,316	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
487	Royal Castle	O210	Mr. MANIKANDAN A	4,955,496	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,930,496	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
488	Royal Castle	O507	Mr. MANIKANDAN A	4,813,606	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,788,606	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
489	Royal Castle	O307	Mr. THANGAVEL M	5,932,636	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,907,636	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
490	Royal Castle	H401	Vivek	6,508,486	100,000	23,023	25,000	148,023	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,360,463	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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491	Royal Castle	H301	Mr. BRINDAVANKUMAR, J	5,397,582	100,000	18,418	25,000	143,418	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,254,164	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
492	Royal Castle	H101	Mr. SRIRAM SRINIVASAN, R	6,189,501	100,000	18,418	25,000	143,418	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,046,083	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
493	Royal Castle	O705	Mrs. JANAKI T. K	4,688,102	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,688,102	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
494	Royal Castle	O605	Mrs. SALMA AFROSE, S	5,346,928	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,346,928	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
495	Royal Castle	O505	Mr. SARAVANAN G	4,842,960	60,000	23,908	25,000	108,908	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,734,052	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
496	Royal Castle	O405	Mr. AHAMED MAIDEEN, A A	6,788,406	100,000	23,359	25,000	148,359	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,640,047	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
497	Royal Castle	O305	Mrs. POONGUZHALLI, K	6,919,278	400,000	0	0	400,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,519,278	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
498	Royal Castle	O502	Mr. NAGARAJ K	5,701,028	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,701,028	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
499	Royal Castle	O102	Mrs. UMA SUBRAMANIAN	6,825,367	100,000	23,797	25,000	148,797	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,676,570	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
500	Royal Castle	H511	Mr. MANIKANDAN, C	6,328,036	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,328,036	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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501	Royal Castle	O305	Mr. Poonguzhali_K	6,919,278	100,000	0	0	100,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,819,278	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
502	Royal Castle	H211	Mr. NACHIAPPAN_J	7,465,583	100,000	24,877	25,000	149,877	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,315,706	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
503	Royal Castle	E413	Mrs. NIMMY NAIR	8,115,034	150,000	33,250	25,000	208,250	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,906,784	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
504	Royal Castle	E113	Mr. PRAKASH_D	6,546,410	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,546,410	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
505	Royal Castle	D511	Mrs. SOUMI TAPAN ROY GHOSE	8,351,151	125,000	28,281	25,000	178,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,172,870	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
506	Royal Castle	D411	Mr. SAIRAM_G	7,086,859	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,086,859	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
507	Royal Castle	E201	Mr. Aneston Rajesh T	8,347,794	125,000	25,402	25,000	175,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,172,392	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
508	Royal Castle	D311	Mr. TRILOKI NATH CHATURVEDI	9,030,532	125,000	22,625	25,000	172,625	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,857,907	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
509	Royal Castle	E113	Mr. Prakash_D	6,546,410	125,000	22,139	25,000	172,139	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,374,271	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
510	Royal Castle	D705	Mr. DINESH_S_N	7,455,092	125,000	28,382	25,000	178,382	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,276,710	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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511	Royal Castle	D507	Mr. BHALA KUMAR, S	8,359,708	125,000	28,382	25,000	178,382	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,181,326	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
512	Royal Castle	D311	Mr. Triloki Nath Chaturvedi	9,030,532	125,000	22,625	25,000	172,625	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,857,907	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
513	Royal Castle	D505	Mr. SRIDHAR, V	8,266,151	125,000	28,382	25,000	178,382	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,087,769	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
514	Royal Castle	D503	Mrs. BANUMATHY, T	8,416,120	125,000	28,382	25,000	178,382	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,237,738	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
515	Royal Castle	D407	Mr. SHINOOB, M	8,895,083	125,000	22,706	25,000	172,706	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,722,377	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
516	Royal Castle	D403	Mr. TARUN D BAGORA	7,224,909	125,000	22,706	25,000	172,706	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,052,203	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
517	Royal Castle	D307	Mr. MADHIVANAN, T	8,557,663	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,557,663	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
518	Royal Castle	D305	Mr. GANESH KUMAR, M	8,275,607	125,000	22,706	25,000	172,706	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,102,901	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
519	Royal Castle	D303	Mr. MANISANKAR, P	8,773,969	125,000	22,706	25,000	172,706	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,601,263	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
520	Royal Castle	D307	Mr. Madhivanan, T	8,557,663	125,000	22,706	25,000	172,706	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,384,957	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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521	Royal Castle	D107	Mr. SANTHANA SELVI. S	8,579,744	125,000	22,706	25,000	172,706	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,407,038	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
522	Royal Castle	D609	Mrs. SHYLASREE. G.V	9,119,291	125,000	22,921	25,000	172,921	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,946,370	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
523	Royal Castle	D509	Mrs. KIRUTHIKA.G	8,274,089	125,000	28,651	25,000	178,651	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,095,438	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
524	Royal Castle	D409	Mr. KARTHIK RAJAN	8,556,394	125,000	22,921	25,000	172,921	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,383,473	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
525	Royal Castle	D209	Mr. RAJASEKAR. N	8,835,332	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,835,332	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
526	Royal Castle	D109	Mr. BALASUBRAMANIAN. L	8,792,982	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,792,982	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
527	Royal Castle	E510	Mr. GOPA KUMAR. I.K	8,664,388	125,000	23,164	25,000	173,164	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,491,224	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
528	Royal Castle	E708	Mrs. SUGANYA.N	5,979,034	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,979,034	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
529	Royal Castle	D610	Mr. SANJEEV NANDA. N	8,443,862	125,000	29,023	25,000	179,023	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,264,839	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
530	Royal Castle	D110	Mr. SURESH RAMARAJ. N	8,413,499	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,413,499	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
531	Royal Castle	B619	Mr. VIVEKANAND. A	9,123,443	100,000	29,461	25,000	154,461	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,968,982	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
532	Royal Castle	B219	Mrs. UMA. K	7,501,293	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,501,293	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
533	Royal Castle	F612	Mr. JOHN EBENEZER RAJASEKARAN	8,962,718	125,000	30,843	25,000	180,843	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,781,875	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
534	Royal Castle	F412	Mr. VIJAYAKUMAR. K M	9,189,073	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,189,073	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
535	Royal Castle	D710	Mr. LURTHURAJ. S	7,779,664	125,000	30,842	25,000	180,842	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,598,822	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
536	Royal Castle	F613	Mr. Sathish Kumar M	9,078,813	125,000	31,600	25,000	181,600	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,897,213	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
537	Royal Castle	D612	Mr. MUKILAN. J J	9,125,672	125,000	24,674	25,000	174,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,950,998	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
538	Royal Castle	D312	Mr. ARUL RAJ. S	8,125,514	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,125,514	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
539	Royal Castle	A707	Miss. ANITHA SHEKAR	8,309,370	125,000	30,842	25,000	180,842	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,128,528	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
540	Royal Castle	A507	Mr. RAMJUDEEN. A A	9,096,979	125,000	24,674	25,000	174,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,922,305	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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541	Royal Castle	D313	Mr. Ambaiyaraja. V	5,851,236	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,851,236	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
542	Royal Castle	A307	Mr. VIKRAM BRINDAVAN KUMAR. J	7,412,720	125,000	24,674	25,000	174,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,238,046	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
543	Royal Castle	A207	Mrs. VENKATADRIAMMAL. R	7,762,027	125,000	24,674	25,000	174,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,587,353	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
544	Royal Castle	A107	Miss. DEVISELVI SRINIVASAN	9,296,294	125,000	24,674	25,000	174,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,121,620	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
545	Royal Castle	G611	Mr. NAGARAJAN. J	7,720,746	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,720,746	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
546	Royal Castle	G511	Mrs. PRIYA. R	8,081,279	125,000	30,876	25,000	180,876	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,900,403	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
547	Royal Castle	G411	Mr. MARIKANNAN MUTAZHAGU	9,509,892	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,509,892	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
548	Royal Castle	A107	Miss Deviselvi Srinivasan	9,296,294	125,000	24,674	25,000	174,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,121,620	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
549	Royal Castle	G311	Mr. ANAND AMALNATHAN. I	9,263,953	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,263,953	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
550	Royal Castle	F511	Mr. JAGANNATHAN. V	15,310,534	0	31,602	25,000	56,602	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	15,253,932	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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551	Royal Castle	G412	Mr. Jerry Ruban	7,190,900	125,000	28,893	25,000	178,893	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,012,007	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
552	Royal Castle	E611	Mrs. GRACE METILDA. A	8,160,801	125,000	31,327	25,000	181,327	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,979,474	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
553	Royal Castle	E511	Mr. RAJAMURTHY. K	8,115,276	125,000	32,056	25,000	182,056	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,933,220	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
554	Royal Castle	E311	Mr. VELMURUGAN. B	7,708,961	125,000	24,701	25,000	174,701	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,534,260	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
555	Royal Castle	E211	Mr. VISWANATHAN. P	9,001,523	125,000	24,701	25,000	174,701	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,826,822	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
556	Royal Castle	A309	Mr. KRISHNA DEVARAYAR. M	7,449,569	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,449,569	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
557	Royal Castle	E312	Mr. Shaikh Sarfat Ali	7,956,090	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,956,090	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
558	Royal Castle	A209	Mr. RUPCHANDER. M	8,940,468	125,000	24,836	25,000	174,836	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,765,632	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
559	Royal Castle	G609	Mr. PRASAD KOMARI	6,974,694	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,974,694	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
560	Royal Castle	G409	Shekhinah R	8,130,167	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,130,167	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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561	Royal Castle	G309	Mr. RAJAGURUNATHAN S	7,127,376	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,127,376	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
562	Royal Castle	A209	Mr. Rupchander M.	8,940,468	125,000	24,836	25,000	174,836	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,765,632	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
563	Royal Castle	G209	Mr. ARAVIND	7,256,935	125,000	24,917	25,000	174,917	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,082,018	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
564	Royal Castle	G409	Mr. Jothi Sundararajan. VR	8,130,167	125,000	31,146	25,000	181,146	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,949,021	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
565	Royal Castle	F509	Mr. P PREM	8,194,942	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,194,942	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
566	Royal Castle	G309	Mr. Rajagurunathan S	7,127,376	75,000	31,878	25,000	131,878	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,995,498	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
567	Royal Castle	E507	Mr. SRINIVASAN. R	8,587,718	125,000	31,703	25,000	181,703	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,406,015	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
568	Royal Castle	E307	Mrs. SUGUNA ASHOK	8,240,565	125,000	31,247	25,000	181,247	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,059,318	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
569	Royal Castle	F509	Mr. P Prem	8,194,942	125,000	31,600	25,000	181,600	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,013,342	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
570	Royal Castle	E207	Mr. PARTHASARATHY. P M	9,028,031	125,000	31,247	25,000	181,247	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,846,784	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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571	Royal Castle	J605	Dr. CHITRA. T S	8,597,598	125,000	25,025	25,000	175,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,422,573	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
572	Royal Castle	J305	Mr. SELVAKUMAR KRISHNAN	9,451,694	125,000	25,025	25,000	175,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,276,669	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
573	Royal Castle	J303	Mr. SHANMUGAVADIVEL S	10,139,933	125,000	25,025	25,000	175,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,964,908	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
574	Royal Castle	J203	Umadevi M	359,071	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	359,071	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
575	Royal Castle	G603	Mrs. SNEHA MARY THOMAS	7,136,328	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,136,328	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
576	Royal Castle	G407	Mrs. NISHA M	7,253,622	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,253,622	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
577	Royal Castle	G405	Mrs. HEMAPRABA. P	8,463,527	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,463,527	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
578	Royal Castle	G307	Mrs. SUNDARAVADIVU. V	9,200,839	125,000	31,281	25,000	181,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,019,558	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
579	Royal Castle	G305	Mr. SIVAKUMAR GHANTASALA	9,322,052	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,322,052	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
580	Royal Castle	G303	Mr. RAJENDRAN V B	8,314,225	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,314,225	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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581	Royal Castle	G207	Mr. SENTHIL KUMAR. T.R	9,087,362	125,000	31,281	25,000	181,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,906,081	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
582	Royal Castle	G205	Mrs. NAVEENA. R	8,699,726	125,000	31,737	25,000	181,737	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,517,989	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
583	Royal Castle	G203	Mr. RAMASUBRAMANIAN SASTRY. R	9,337,229	125,000	31,281	25,000	181,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,155,948	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
584	Royal Castle	F705	Mr. BALAJE VISWANAATHAN. M.S	8,599,445	0	31,281	25,000	56,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,543,164	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
585	Royal Castle	F503	Mr. NAGARAJAN. S	7,923,074	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,923,074	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
586	Royal Castle	F407	Narasimman Saravana	8,377,506	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,377,506	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
587	Royal Castle	F303	Mr. RATHINA GUNAVEL	8,688,552	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,688,552	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
588	Royal Castle	F107	Mr. VENKATARAMANAN. S	7,384,904	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,384,904	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
589	Royal Castle	F105	Mr. MADHAVAN. S	9,859,287	125,000	25,025	25,000	175,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,684,262	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
590	Royal Castle	E505	Mr. RAMANATHAN. M	9,107,721	125,000	25,025	25,000	175,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,932,696	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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591	Royal Castle	E309	Mr. ASHOK RAMAN	8,163,065	125,000	31,281	25,000	181,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,981,784	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
592	Royal Castle	F105	Mr. Madhavan. S	9,859,287	125,000	25,025	25,000	175,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,684,262	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
593	Royal Castle	E209	Mr. HARSHA	9,222,045	125,000	31,281	25,000	181,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,040,764	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
594	Royal Castle	E203	Mr. VINODH. S	9,225,445	125,000	25,025	25,000	175,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,050,420	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
595	Royal Castle	E105	Mr. SHANKAR. K	7,388,108	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,388,108	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
596	Royal Castle	E209	Mr. Harsha	9,222,045	125,000	31,281	25,000	181,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,040,764	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
597	Royal Castle	H406	Mr. PARTHASARATHY. S	8,163,984	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,163,984	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
598	Royal Castle	A703	Mrs. VEERA LAVANYA. M	9,069,534	125,000	31,315	25,000	181,315	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,888,219	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
599	Royal Castle	H608	Miss. PADMAJA. K. L	9,303,949	125,000	31,348	25,000	181,348	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,122,601	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
600	Royal Castle	H408	Mr. SRIDHAR. S	9,310,783	125,000	25,079	25,000	175,079	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,135,704	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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601	Royal Castle	H308	Miss. ARCHANA. R	9,498,298	125,000	25,079	25,000	175,079	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,323,219	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
602	Royal Castle	H208	Miss. DIVYA. S	9,171,048	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,171,048	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
603	Royal Castle	D604	Mr. SUDHAKAR N	6,452,281	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,452,281	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
604	Royal Castle	D304	Mr. RAVIKRISHNAVARMA. G	7,819,650	125,000	29,629	25,000	179,629	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,640,021	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
605	Royal Castle	D706	Mr. PRASHANTH PARTHA SARATHY	7,878,417	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,878,417	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
606	Royal Castle	D508	Mr. SRIDHAR	8,032,663	125,000	31,874	25,000	181,874	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,850,789	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
607	Royal Castle	D308	Mr. RAVIKUMAR. P	8,272,076	125,000	27,647	25,000	177,647	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,094,429	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
608	Royal Castle	A602	Mr. DEENADAYALAN E	7,724,279	75,000	32,154	25,000	132,154	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,592,125	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
609	Royal Castle	A102	MRS.KIRUTHIKA HARIHARAN	3,351,236	125,000	25,133	25,000	175,133	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,176,103	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
610	Royal Castle	F110	Mr. KARNARAJ. R	7,229,338	125,000	25,160	25,000	175,160	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,054,178	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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611	Royal Castle	E604	Mrs. VIJAYALAKSHMI. M	8,102,512	125,000	31,449	25,000	181,449	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,921,063	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
612	Royal Castle	E504	Mrs. PAVITHRA. R	8,330,145	125,000	31,449	25,000	181,449	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,148,696	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
613	Royal Castle	E304	Mr. ARTHUR SELLA RAJAH. E	5,511,139	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,511,139	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
614	Royal Castle	E604	Mrs. Vijayalakshmi. M	8,102,512	125,000	31,449	25,000	181,449	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,921,063	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
615	Royal Castle	J507	Mrs. PIYALI DAS	10,197,108	125,000	25,187	25,000	175,187	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,021,921	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
616	Royal Castle	J307	Miss. ANUSHYA. M	9,156,640	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,156,640	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
617	Royal Castle	F408	Mr. DENESH KUMAR. M	7,081,887	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,081,887	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
618	Royal Castle	F308	Mr. RAJKUMAR ANBAZHAGAN. A	8,995,807	125,000	25,187	25,000	175,187	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,820,620	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
619	Royal Castle	H709	Mr. HARISH. K	11,133,260	125,000	25,241	25,000	175,241	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,958,019	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
620	Royal Castle	F408	Mr. Denesh Kumar. M	7,081,887	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,056,887	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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621	Royal Castle	H509	Mr. KANNAN. G	9,548,409	125,000	31,551	25,000	181,551	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,366,858	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
622	Royal Castle	H309	Mr. MAGESH JAYARAMAN	9,478,633	125,000	25,241	25,000	175,241	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,303,392	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
623	Royal Castle	H209	Mr. SRIRAM. M	9,495,078	125,000	25,241	25,000	175,241	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,319,837	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
624	Royal Castle	D406	Mr. SHANKAR RAMASWAMY	8,343,055	125,000	32,011	25,000	182,011	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,161,044	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
625	Royal Castle	G613	Mr. PRITHWJIT GHOSH	8,755,243	125,000	31,584	25,000	181,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,573,659	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
626	Royal Castle	G513	Mr. STALIN. A	9,414,137	125,000	0	0	181,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,232,553	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
627	Royal Castle	G413	Mr. SENTHIL KUMAR. K	9,501,415	0	40,719	25,000	215,719	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,640,128	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
628	Royal Castle	G702	Mr. Ramachandran Gopal	11,855,847	150,000	31,584	25,000	181,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,312,739	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
629	Royal Castle	G304	Mr. SANJAY BANERJEE	8,494,323	125,000	32,011	25,000	182,011	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,161,044	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
630	Royal Castle	D406	Mr. Shankar Ramaswamy	8,343,055	125,000				Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0			Claim verified based on the documents i.e., APPAC submitted by the claimants

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631	Royal Castle	G213	Mr. CHIDHAMBAREM. N	9,201,187	125,000	31,584	25,000	181,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,019,603	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
632	Royal Castle	G204	Dr. NAGARAJAN K	7,535,249	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,535,249	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
633	Royal Castle	G113	Mr. DAVID RATNA SINGH. S	9,173,527	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,173,527	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
634	Royal Castle	F304	Mr. RAJKUMAR ANBAZHAGAN. D	8,964,501	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,964,501	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
635	Royal Castle	G204	Dr. Nagarajan K	7,535,249	125,000	32,326	25,000	182,326	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,352,923	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
636	Royal Castle	C703	Mr. SHANKAR. R G	9,615,304	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,615,304	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
637	Royal Castle	C603	Mrs. SIYA. K S	9,435,252	125,000	25,268	25,000	175,268	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,259,984	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
638	Royal Castle	C403	Mr. SURESH BABU. K	7,987,483	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,987,483	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
639	Royal Castle	E206	Mr. MANOGARAN. M	7,594,833	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,594,833	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
640	Royal Castle	E106	Mr. PRABHAKAR SHUNMUGHAM	7,455,759	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,455,759	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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641	Royal Castle	J609	Mr. MITESH VINOD SONTALIA	10,327,834	125,000	25,321	25,000	175,321	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,152,513	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
642	Royal Castle	J509	Mr. HARI PRASAD	9,695,866	125,000	25,321	25,000	175,321	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,520,545	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
643	Royal Castle	J409	Mrs. BHAGYASHREE. A H	9,900,810	125,000	25,321	25,000	175,321	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,725,489	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
644	Royal Castle	J209	Mr. AMARLAL. M.K	9,307,644	125,000	25,321	25,000	175,321	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,132,323	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
645	Royal Castle	J109	Mr. JERALD. S	9,145,769	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,145,769	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
646	Royal Castle	F501	Mr. SIVAKUMAR. K	9,880,217	125,000	25,375	25,000	175,375	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,704,842	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
647	Royal Castle	F201	premlatha	7,417,380	125,000	25,375	25,000	175,375	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,242,005	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
648	Royal Castle	A706	Mr. KUBEENDIRAN. T	6,831,311	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,831,311	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
649	Royal Castle	A506	Mr. MANOJ. E	9,172,238	125,000	25,375	25,000	175,375	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,996,863	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
650	Royal Castle	F201	Mr. Venkatesan. T	7,417,380	125,000	25,375	25,000	175,375	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,242,005	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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651	Royal Castle	A406	Mrs. HASINA SHAIK, S M A	8,610,213	125,000	25,375	25,000	175,375	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,434,838	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
652	Royal Castle	F202	Mrs. LALITHA, G	9,199,912	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,199,912	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
653	Royal Castle	A206	Mr. MOHAN, G	9,267,272	125,000	25,375	25,000	175,375	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,091,897	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
654	Royal Castle	A506	Mr. Manoj, E	9,172,238	125,000	25,375	25,000	175,375	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,996,863	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
655	Royal Castle	H504	Mrs. SRIVIDHYA, S	9,665,787	125,000	31,753	25,000	181,753	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,484,034	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
656	Royal Castle	H404	Mr. JANARTHANAN, S	9,033,537	125,000	25,402	25,000	175,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,858,135	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
657	Royal Castle	H304	Mr. KANNAN, K	9,010,898	125,000	31,753	25,000	181,753	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,829,145	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
658	Royal Castle	H104	Mr. RADHAKRISHNAN, S	8,968,732	125,000	25,402	25,000	175,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,793,330	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
659	Royal Castle	H405	Mr. Swoyambhu Mohapatra	10,807,596	150,000	36,216	25,000	211,216	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,596,380	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
660	Royal Castle	E501	Mr. RAMESH, N	9,477,253	125,000	25,402	25,000	175,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,301,851	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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661	Royal Castle	E101	Mr. LOGANATHAN. A	7,516,025	125,000	25,402	25,000	175,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,340,623	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
662	Royal Castle	A705	Mr. SATHEESH.A	27,766,058	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	27,766,058	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
663	Royal Castle	A605	Mr. BALAKUMAR. M.R	9,392,952	125,000	25,429	25,000	175,429	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,217,523	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
664	Royal Castle	A405	Mr. SAJEESH. M.N	9,871,152	125,000	25,429	25,000	175,429	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,695,723	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
665	Royal Castle	A205	Mrs. MAHESWARI SRIRAM. S	7,623,375	125,000	25,429	25,000	175,429	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,447,946	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
666	Royal Castle	J608	Mr. SRINATH. L	8,793,636	125,000	31,854	25,000	181,854	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,611,782	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
667	Royal Castle	J508	Mr. SIBI CHAKKARAVARTHI. V	9,229,701	125,000	31,854	25,000	181,854	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,047,847	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
668	Royal Castle	J308	Mr. ANTONY FRANCIS JEEVARATHNAM. K	8,678,646	125,000	25,483	25,000	175,483	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,503,163	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
669	Royal Castle	J108	Mr. ARUNKUMAR. T	9,256,663	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,256,663	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
670	Royal Castle	B617	Mr. SUNIL RAMACHANDRAN	8,158,507	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,158,507	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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671	Royal Castle	B517	Mr. DHILIPKUMAR. V	8,667,339	125,000	31,888	25,000	181,888	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,485,451	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
672	Royal Castle	B317	Mr. BRAJESH KUMAR	8,906,952	125,000	25,510	25,000	175,510	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,731,442	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
673	Royal Castle	B117	Dr. XAVIER. G	9,108,288	125,000	25,510	25,000	175,510	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,932,778	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
674	Royal Castle	C701	Mr. GOKUL KRISHNAN. N	10,525,965	125,000	25,537	25,000	175,537	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,350,428	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
675	Royal Castle	C601	Mrs. KASTHURI BAI. G	9,572,332	125,000	25,537	25,000	175,537	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,396,795	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
676	Royal Castle	C401	Anosh	9,453,311	125,000	25,537	25,000	175,537	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,277,774	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
677	Royal Castle	B117	Dr. Xavier. G	9,108,288	125,000	25,510	25,000	175,510	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,932,778	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
678	Royal Castle	C201	Mr. BALAJI. A	9,734,084	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,734,084	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
679	Royal Castle	J506	Mr. GANESH KUMAR. S	8,337,683	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,337,683	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
680	Royal Castle	J106	Mr. KADAPA EBRAHEEM	9,326,537	125,000	25,618	25,000	175,618	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,150,919	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
681	Royal Castle	B615	Mr. PRABHAKAR SANKAR	8,190,764	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,190,764	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
682	Royal Castle	B515	Mr. MARK THORPE	9,674,387	125,000	25,618	25,000	175,618	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,498,769	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
683	Royal Castle	B415	Mr. VASANTH SELVARAJ, S	7,101,033	125,000	25,618	25,000	175,618	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,925,415	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
684	Royal Castle	B315	Mr. NABIN CHANDRA KANDPAL	8,531,307	125,000	32,022	25,000	182,022	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,349,285	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
685	Royal Castle	B215	Mr. PRAVEEN SAMUEL	8,835,090	125,000	25,618	25,000	175,618	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,659,472	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
686	Royal Castle	B415	Mr. Vasanth Selvaraj, S	7,101,033	125,000	25,618	25,000	175,618	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,925,415	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
687	Royal Castle	B115	Dr. JAYACHANDRA SINGH, R	8,055,322	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,055,322	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
688	Royal Castle	B614	Mrs. PARVATHA MEENAKSHI N	8,358,554	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,358,554	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
689	Royal Castle	B611	Mr. SATHISH KUMAR D	7,695,907	0	25,645	25,000	175,645	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,695,907	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
690	Royal Castle	B514	Miss. LAVALEE, C	8,792,401	125,000				Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,616,756	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
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691	Royal Castle	B511	Mr. MUTHU_S	9,089,699	125,000	32,056	25,000	182,056	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,907,643	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
692	Royal Castle	B411	Mr. RATHNAM RAJAYA NADAR	6,762,699	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,762,699	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
693	Royal Castle	B314	Mr. JAGANNATHAN_J	9,307,749	125,000	32,056	25,000	182,056	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,125,693	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
694	Royal Castle	B311	Mr. MANI MUDHALIAR_P	6,225,203	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,225,203	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
695	Royal Castle	B411	Mr. Rathnam Rajaya Nadar	6,762,699	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,737,699	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
696	Royal Castle	B214	Mr. MEGAVANNAN_J	9,452,272	125,000	25,645	25,000	175,645	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,276,627	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
697	Royal Castle	B314	Mr. Jagannathan_J	9,307,749	125,000	32,056	25,000	182,056	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,125,693	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
698	Royal Castle	B211	Mr. THANIKACHALAM	9,049,204	125,000	32,056	25,000	182,056	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,867,148	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
699	Royal Castle	B609	Mrs. UMMU HABEEBA_J	9,500,710	125,000	25,726	25,000	175,726	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,324,984	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
700	Royal Castle	B607	Mrs. ATHIFA FATHIMA IRFANA_S	9,460,893	125,000	25,726	25,000	175,726	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,285,167	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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701	Royal Castle	B409	Mrs. ANTONETTE MOSES	8,917,059	125,000	25,726	25,000	175,726	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,741,333	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
702	Royal Castle	B309	Mr. PALANIVEL. K	8,407,292	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,407,292	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
703	Royal Castle	B209	Mr. SRIKUMAR. A	9,173,960	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,173,960	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
704	Royal Castle	B207	Mr. ROBERT. M	8,398,634	125,000	25,726	25,000	175,726	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,222,908	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
705	Royal Castle	B109	Mr. RAMANAND. N	9,491,188	125,000	32,157	25,000	182,157	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,309,031	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
706	Royal Castle	B107	Mr. RAM PRASAD. N	9,407,805	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,407,805	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
707	Royal Castle	H507	Dr. LAKSHMI NARAYANAN. K	9,932,122	125,000	25,780	25,000	175,780	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,756,342	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
708	Royal Castle	B110	Mr. Vijayabharathi. E	11,403,009	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,403,009	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
709	Royal Castle	H407	Mrs. ARTI A. DESAI	7,698,777	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,698,777	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
710	Royal Castle	H207	Mr. ELANGO VAN. S	8,223,960	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,223,960	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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711	Royal Castle	H107	Mrs. JAYALAKSHMI. S	8,498,283	125,000	25,780	25,000	175,780	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,322,503	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
712	Royal Castle	O401	Mr. BIJOY THAYYIL	7,583,576	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,583,576	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
713	Royal Castle	O301	Mrs. PREMA	4,993,927	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,993,927	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
714	Royal Castle	O201	Mrs. DAISY M	8,537,673	125,000	32,326	25,000	182,326	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,355,347	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
715	Royal Castle	B518	Mr. SANDEEP KUMAR	9,886,898	125,000	25,915	25,000	175,915	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,710,983	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
716	Royal Castle	B218	Mrs. PUNITHAVATHI. T	8,644,137	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,644,137	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
717	Royal Castle	B118	Mrs. JOSEPHINE THERESA. G	8,545,620	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,545,620	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
718	Royal Castle	B712	Mr. ASHOK. S	9,685,275	125,000	32,461	25,000	182,461	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,502,814	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
719	Royal Castle	B612	Mr. SIKKANTHAR. Y	8,298,078	125,000	25,969	25,000	175,969	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,122,109	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
720	Royal Castle	B512	Mr. GOKULAKRISHNA YARASI. Y	10,267,988	125,000	25,969	25,000	175,969	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,092,019	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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721	Royal Castle	B412	Mrs. NASIM BANU	9,104,988	125,000	25,969	25,000	175,969	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,929,019	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
722	Royal Castle	B312	Mr. MOUTTOU COUMAREN, P	8,461,759	125,000	25,969	25,000	175,969	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,285,790	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
723	Royal Castle	B112	Mrs. RUBY MARY, R	8,713,109	125,000	25,969	25,000	175,969	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,537,140	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
724	Royal Castle	G506	Mr. MUHAIDEEN SHAHUL HAMEED, H	9,474,894	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,474,894	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
725	Royal Castle	G306	Mr. SRINIVASAN	7,355,473	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,355,473	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
726	Royal Castle	F306	Mrs. DEEPA JAGANATHAN	7,441,033	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,441,033	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
727	Royal Castle	B504	Mr. ANAND VENKATESH	9,188,490	125,000	26,157	25,000	176,157	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,012,333	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
728	Royal Castle	B404	Mrs. KAYALVIZHI	7,940,572	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,940,572	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
729	Royal Castle	B204	Mr. ALAGAR SAMY, T	8,323,128	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,323,128	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
730	Royal Castle	B702	Mr. BALACHANDRAN, N	7,510,998	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,510,998	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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731	Royal Castle	B402	Mr. MANOJ KUMAR .R	9,771,379	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,771,379	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
732	Royal Castle	B302	Mrs. VANMATHI .S	9,477,792	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,477,792	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
733	Royal Castle	B202	Mr. ASHOK KUMAR .T	9,517,192	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,517,192	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
734	Royal Castle	B102	Mr. FERAZ AHAMED .V.K	8,205,480	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,205,480	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
735	Royal Castle	B503	Mr. SHANMUGAM .A	9,906,575	125,000	26,373	25,000	176,373	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,730,202	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
736	Royal Castle	B403	Mr. SARAVANA KUMAR .C	9,234,839	125,000	26,373	25,000	176,373	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,058,466	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
737	Royal Castle	B303	Mrs. VASANTHI .V	9,088,618	125,000	29,011	25,000	179,011	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,909,607	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
738	Royal Castle	B203	Mr. ANNADURAI .S	8,343,701	125,000	26,373	25,000	176,373	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,167,328	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
739	Royal Castle	B616	Mr. RAJENDRAN .S	9,358,950	125,000	33,326	25,000	183,326	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,175,624	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
740	Royal Castle	B516	Mrs. AMUDHA .S	8,756,675	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,756,675	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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741	Royal Castle	B316	Mr. MURUGAN PONNUSAMY	9,706,087	125,000	26,589	25,000	176,589	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,529,498	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
742	Royal Castle	B216	Mr. VENKATESHWARAN. M	9,804,973	125,000	26,589	25,000	176,589	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,628,384	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
743	Royal Castle	B116	Mr. RAJU. R	8,640,117	125,000	26,589	25,000	176,589	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,463,528	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
744	Royal Castle	J404	Mr. ZAVERI. F.T	9,844,262	125,000	26,670	25,000	176,670	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,667,592	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
745	Royal Castle	E612	Mr. TENNYSON JOHN	8,824,555	125,000	33,926	25,000	183,926	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,640,629	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
746	Royal Castle	E512	Mr. DURGA MAHESH. S	9,394,231	125,000	26,751	25,000	176,751	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,217,480	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
747	Royal Castle	J404	Mr. Zaveri. F.T	9,844,262	125,000	26,670	25,000	176,670	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,667,592	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
748	Royal Castle	E412	Miss. JAYANTHI. E	9,907,567	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,907,567	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
749	Royal Castle	E613	Ms. Usman Ali. A	8,143,009	125,000	27,674	25,000	177,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,965,335	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
750	Royal Castle	C304	Mr. KISHORE KUMAR. M	8,434,818	125,000	26,993	25,000	176,993	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,257,825	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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751	Royal Castle	E512	Mr. Durga Mahesh. S	9,394,231	125,000	26,751	25,000	176,751	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,217,480	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
752	Royal Castle	H502	Mr. MURUGESAN. S	8,075,677	125,000	34,247	25,000	184,247	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,891,430	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
753	Royal Castle	H302	Mr. SATHIAMURTHY. S	9,312,761	125,000	27,398	25,000	177,398	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,135,363	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
754	Royal Castle	H202	Mr. VINAY SRINIVASAN	10,006,786	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,006,786	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
755	Royal Castle	H703	Mrs. VIDYA RAM MANOHAR	11,415,761	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,415,761	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
756	Royal Castle	H503	Mr. B V S S S PRASAD	10,825,258	125,000	34,315	25,000	184,315	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,640,943	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
757	Royal Castle	H403	Mrs. JANAKI. S	7,602,042	125,000	27,452	25,000	177,452	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,424,590	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
758	Royal Castle	H203	Mrs. USHA. G	10,335,240	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,335,240	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
759	Royal Castle	G610	Mr. ARUN. S	10,139,504	125,000	27,721	25,000	177,721	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,961,783	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
760	Royal Castle	G510	Mr. VENKATESAN. G	9,575,807	125,000	27,721	25,000	177,721	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,398,086	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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761	Royal Castle	A608	Mr. VIKASH KUMAR SHARDA	10,548,898	125,000	27,883	25,000	177,883	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,371,015	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
762	Royal Castle	A508	Mr. DEJAS RAJIVAN CLEMENT, D.P	9,900,660	125,000	27,883	25,000	177,883	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,722,777	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
763	Royal Castle	E701	Mrs. VIJAYAMMAL A	9,120,228	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,120,228	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
764	Royal Castle	C602	Dr. HANSA JAYAKUMAR	11,224,405	125,000	29,132	25,000	179,132	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,045,273	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
765	Royal Castle	H610	Mr. GUHAPRIYAN, S	11,316,259	150,000	30,930	25,000	205,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,110,329	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
766	Royal Castle	H510	Mr. MANIKANDAN CHOCKALINGAM	11,028,614	150,000	30,930	25,000	205,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,822,684	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
767	Royal Castle	H410	Mr. RAVI KUMAR, B	9,885,461	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,885,461	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
768	Royal Castle	H210	Mr. BALAJI, A.M	10,559,471	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,559,471	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
769	Royal Castle	A604	Mr. SANKAR, B	11,855,408	150,000	30,930	25,000	205,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,649,478	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
770	Royal Castle	A504	Mr. EMMANVEL, M.Y	11,320,618	150,000	30,930	25,000	205,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,114,688	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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771	Royal Castle	J602	Mr. SATHISH MURUGIAH, M	12,559,440	150,000	31,928	25,000	206,928	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,352,512	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
772	Royal Castle	J401	Mr. ELUMALAI	11,029,460	150,000	31,928	25,000	206,928	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,822,532	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
773	Royal Castle	J302	Mr. RAJESH RAMAKRISHNAN	11,614,297	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,614,297	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
774	Royal Castle	J301	Mr. SANDEEP KUMARAN, L	10,642,378	150,000	31,928	25,000	206,928	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,435,450	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
775	Royal Castle	J202	Mr. RAMANATHAN, P	12,289,093	150,000	31,926	25,000	206,926	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,082,167	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
776	Royal Castle	D601	Mr. SELVARAJ SIVAKUMAR	12,718,478	150,000	32,414	25,000	207,414	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,511,064	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
777	Royal Castle	D501	Mr. RAMANATHAN, V	12,200,964	150,000	32,414	25,000	207,414	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,993,550	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
778	Royal Castle	D101	Mrs. SOWMYA GANGADHARAN, G	9,324,582	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,324,582	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
779	Royal Castle	F302	Mr. KAREEMULLAH	11,949,258	150,000	40,652	25,000	215,652	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,733,606	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
780	Royal Castle	D502	Mr. Manickam, S	12,084,881	150,000	32,575	25,000	207,575	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,877,306	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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781	Royal Castle	F102	Mrs. BINDHU RADHAKRISHNAN	9,412,466	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,412,466	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
782	Royal Castle	E602	Mr. MANICKAVELU. T	12,128,421	150,000	32,521	25,000	207,521	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,920,900	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
783	Royal Castle	E502	Mr. RAMASAMY	11,609,705	150,000	32,521	25,000	207,521	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,402,184	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
784	Royal Castle	E402	Mr. RAJKUMAR RAMAKRISHNAN	9,457,036	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,457,036	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
785	Royal Castle	E602	Mr. Manickavelu. T	12,128,421	150,000	32,521	25,000	207,521	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,920,900	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
786	Royal Castle	G602	Mr. JITHIN. M J	16,126,014	150,000	32,575	25,000	207,575	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	15,918,439	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
787	Royal Castle	G202	Mrs. SHAMSUN ZAHIRA BEGAM	16,705,029	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	16,705,029	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
788	Royal Castle	D602	Mr. SETHURATHINAM. S	12,613,690	150,000	32,575	25,000	207,575	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,406,115	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
789	Royal Castle	D302	Mr. KOSALRAMRAJA. KTS	7,749,609	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,749,609	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
790	Royal Castle	D102	Mr. KATHIRAVAN. J	8,977,535	150,000	32,575	25,000	207,575	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,769,960	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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791	Royal Castle	D602	Mr. Sethurathinam. S	12,613,690	150,000	32,575	25,000	207,575	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,406,115	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
792	Royal Castle	D702	Mrs. NIRMALA. V. P	11,407,271	150,000	41,848	25,000	216,848	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,190,423	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
793	Royal Castle	J708	Mr. MAHESH. K. G	12,452,341	150,000	41,587	25,000	216,587	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,235,754	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
794	Royal Castle	J210	Mrs. LAVANYA. B	10,472,986	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,472,986	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
795	Royal Castle	E702	Mr. VINODH. R. S	13,588,695	150,000	32,845	25,000	207,845	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,380,850	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
796	Royal Castle	B510	Mr. GOPI. M	11,930,680	150,000	33,115	25,000	208,115	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,722,565	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
797	Royal Castle	B410	Mr. RAMKUMAR. S	10,691,803	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,691,803	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
798	Royal Castle	B310	Mr. HARIHARAN. S	10,417,465	150,000	33,115	25,000	208,115	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,209,350	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
799	Royal Castle	B713	Mr. RAJU. S	12,237,284	150,000	41,562	25,000	216,562	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,020,722	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
800	Royal Castle	B413	Mr. RAJENDRAN. V	12,370,292	150,000	33,250	25,000	208,250	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,162,042	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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801	Royal Castle	B113	Mr. MAHARAJAN, T	12,596,420	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,596,420	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
802	Royal Castle	B713	Mr. Raju, S	12,237,284	150,000	41,562	25,000	216,562	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,020,722	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
803	Royal Castle	B108	Mrs. NAGAMMAL, V	10,588,099	150,000	33,384	25,000	208,384	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,379,715	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
804	Royal Castle	B501	Mr. KEERTHIVASAN, V	12,544,694	150,000	33,438	25,000	208,438	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,336,256	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
805	Royal Castle	B401	Mr. ASHOK KUMAR, S	12,544,784	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,544,784	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
806	Royal Castle	B101	Mr. KRISHNAMOORTHY, V K	10,814,521	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,814,521	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
807	Royal Castle	H708	Mr. VAIDYANATHAN, V	12,398,807	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,398,807	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
808	Royal Castle	B605	Mr. SINGARAVELU	12,223,558	150,000	33,708	25,000	208,708	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,014,850	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
809	Royal Castle	B505	Mr. BALA SOUDJANANE, M	12,730,747	150,000	33,708	25,000	208,708	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,522,039	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
810	Royal Castle	B405	Mr. ALAGAPPAN, S	10,802,551	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,802,551	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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811	Royal Castle	B305	Mr. SIVAKUMAR. R	12,731,026	150,000	42,135	25,000	217,135	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,513,891	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
812	Royal Castle	B105	Mr. SAIGANESH. P	11,746,472	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,746,472	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
813	Royal Castle	B606	Mr. ABHIRAM SINGH	11,666,154	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,666,154	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
814	Royal Castle	B305	Mr. Shivakumar. R	12,731,026	150,000	42,135	25,000	217,135	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,513,891	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
815	Royal Castle	B506	Mrs. THUSHARA PANI C	12,672,113	150,000	42,641	25,000	217,641	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,454,472	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
816	Royal Castle	B206	Mr. RAJEEVAN PUTHIVAVEETIL	12,618,981	150,000	34,112	25,000	209,112	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,409,869	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
817	Royal Castle	B606	Mr. Abhiram Singh	11,666,154	150,000	43,263	25,000	218,263	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,447,891	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
818	Royal Castle	B106	Mr. SATHYA NARAYANAN. D	10,547,776	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,547,776	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
819	Palm Riveria	A109	KEERTHI PRAKASH	9,340,917	200,000	40,652	50,000	290,652	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,050,265	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
820	Palm Riveria	A110	ESTHER SHOBA R	14,153,134	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,802,500	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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821	Royal Castle	A601	Mr. BALAJI PRAKASH. E	13,144,372	150,000	35,919	25,000	210,919	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,933,453	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
822	Palm Riveria	A111	SANTHIMAHADEVI R	12,185,387	240,000	51,169	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,844,218	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
823	Palm Riveria	A112	KAVITHA J	17,443,678	280,000	74,831	50,000	404,831	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	17,038,847	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
824	Palm Riveria	A201	KARTHIGA R	9,813,374	200,000	40,773	50,000	290,773	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,522,601	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
825	Palm Riveria	A202	DEEPA A	9,990,999	200,000	46,274	50,000	296,274	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,694,725	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
826	Palm Riveria	A203	GEETHA P	9,116,633	200,000	40,652	50,000	290,652	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,825,981	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
827	Palm Riveria	A204	S.M.MOHAN	9,444,717	0	44,170	50,000	94,170	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,350,547	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
828	Palm Riveria	A205	KANNAN S	9,264,215	200,000	40,652	50,000	290,652	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,973,563	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
829	Palm Riveria	A206	NOUSHAD AHMED M	8,469,415	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,181,352	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
830	Palm Riveria	A207	DIAL4SMS TECHNOLOGIES INDIA PVT LTD	4,259,180	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,259,180	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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831	Palm Riveria	A208	BALAJI V	8,926,209	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,638,146	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
832	Palm Riveria	A210	RAJESH THAMARAN	14,582,002	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	14,231,368	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
833	Palm Riveria	A211	ILAVARASI DEEPA	13,667,353	240,000	51,169	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,326,184	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
834	Palm Riveria	A301	ARAVINDAKUMAR T	9,560,888	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,560,888	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
835	Palm Riveria	A302	MANICKAM M R	10,312,287	200,000	46,274	50,000	296,274	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,016,013	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
836	Royal Castle	H505	Mr. RAMJI SUBRAMANIAN	12,540,338	150,000	36,216	25,000	211,216	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,329,122	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
837	Palm Riveria	A303	VIJAY KUMAR DANGE	9,906,382	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,615,932	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
838	Royal Castle	H704	Mr. GOPALAKRISHNAN. B	14,825,396	150,000	36,378	25,000	211,378	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	14,614,018	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
839	Royal Castle	C705	Mr. RANGANATHAM. S	14,345,207	150,000	36,620	25,000	211,620	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	14,133,587	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
840	Royal Castle	C205	Mr. VEDACHALAM. M	11,415,634	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,415,634	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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841	Palm Riveria	A304	ARJUN RAJ RAMAN S	10,176,308	200,000	44,130	50,000	294,130	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,882,178	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
842	Palm Riveria	A305	HEMAVATHY PRASANNA	10,586,098	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,295,648	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
843	Palm Riveria	A306	AQUEEL AHMED SYED	8,705,684	200,000	38,023	50,000	288,023	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,417,661	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
844	Palm Riveria	A307	NAGENDRAN B	9,799,080	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,508,630	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
845	Palm Riveria	A308	ADITHYA KALAMBUR RAVISHANKAR	8,894,984	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,606,921	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
846	Palm Riveria	A309	RANJINI V	9,817,511	200,000	40,652	50,000	290,652	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,526,859	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
847	Palm Riveria	A310	SANJAY RAVI	14,539,528	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	14,188,894	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
848	Palm Riveria	A311	SUSAI PRISTWIN ANTO	12,680,362	240,000	51,169	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,339,193	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
849	Palm Riveria	A401	MANIKANDAN K	9,815,076	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,524,626	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
850	Palm Riveria	A402	SUSANT KUMAR MISHRA	10,459,151	200,000	46,113	50,000	296,113	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,163,038	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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851	Palm Riveria	A403	SELVAKUMAR SUNDARAM	9,503,448	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,212,998	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
852	Palm Riveria	A404	ARAVIND N	9,951,601	200,000	44,131	500,000	744,131	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,207,470	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
853	Palm Riveria	A405	DOROTTY V MANI	9,587,427	200,000	40,450	500,000	740,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,846,977	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
854	Palm Riveria	A406	AROCKIA SAGAYARAJ G	8,910,863	200,000	38,023	50,000	288,023	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,622,840	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
855	Palm Riveria	A407	AHILA SOWUNDARI K	9,708,342	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,417,892	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
856	Palm Riveria	A408	THANGARASU PANDIAN	10,218,129	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,930,066	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
857	Palm Riveria	A409	ANBUSELVAN P	10,258,145	200,000	40,652	50,000	290,652	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,967,493	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
858	Palm Riveria	A410	SANKAR SOUNDARA RAJA PERUMAL	14,391,529	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	14,040,895	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
859	Palm Riveria	A411	GOMATHINAYAGAM S	13,129,787	240,000	51,169	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,788,618	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
860	Palm Riveria	A412	BIMLA DAGA	11,318,766	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,318,766	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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861	Palm Riveria	A501	HARVINDER SINGH	9,535,747	200,000	41,220	50,000	291,220	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,244,527	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
862	Palm Riveria	A502	JAYANTHI R	8,898,566	200,000	46,113	50,000	296,113	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,602,453	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
863	Palm Riveria	A503	SATHISH BABU. P	9,576,495	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,576,495	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
864	Palm Riveria	A504	MOGDOOM KAND SAHIB, M.K	9,978,801	200,000	44,130	50,000	294,130	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,684,671	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
865	Palm Riveria	A505	HARIHARAN. N	9,819,270	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,819,270	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
866	Palm Riveria	A506	JOSEPH JEAN PIERRE	8,827,389	200,000	38,023	50,000	288,023	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,539,366	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
867	Palm Riveria	A507	PRAVEEN S.P	9,289,896	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,289,896	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
868	Palm Riveria	A508	MOHAN PILLAI C	8,711,149	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,423,086	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
869	Palm Riveria	A509	KANNAN C	7,472,363	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,472,363	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
870	Palm Riveria	A510	GOWRI SANKAR MOOKAIAH	12,868,904	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,518,270	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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871	Palm Riveria	A511	<u>SRIKANT R</u>	12,286,365	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,286,365	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
872	Palm Riveria	A512	<u>PANKAJ DAGA</u>	11,283,355	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,283,355	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
873	Palm Riveria	A601	<u>NITISH KUMAR. B</u>	8,363,131	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,363,131	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
874	Palm Riveria	A602	<u>SATHYAMURTHY R</u>	10,957,843	200,000	46,113	50,000	296,113	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,661,730	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
875	Palm Riveria	A606	<u>RAJESH PILLAI</u>	8,791,417	200,000	38,023	50,000	288,023	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,503,394	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
876	Palm Riveria	A607	<u>RAVI SHANGAR. P S</u>	9,294,170	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,294,170	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
877	Palm Riveria	A608	<u>PRAKASH P.V</u>	9,097,961	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,809,898	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
878	Palm Riveria	A609	<u>KALYANA CHAKRAVARTHY CHERUKURI</u>	8,936,158	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,936,158	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
879	Palm Riveria	A610	<u>NANDA KUMAR R</u>	13,290,721	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,940,087	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
880	Palm Riveria	A611	<u>AMARJOTHI C</u>	4,955,455	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,955,455	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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881	Palm Riveria	A612	MOHAMMED YASEEN	15,376,987	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	15,376,987	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
882	Palm Riveria	A701	SUNDERAMURTHY S	11,250,269	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,250,269	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
883	Palm Riveria	A702	KISHORE KUMAR RAMADASS	12,760,152	200,000	46,274	50,000	296,274	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,463,878	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
884	Palm Riveria	A703	SASIREKHA M	10,876,370	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,876,370	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
885	Palm Riveria	A704	JOTHI MURUGAN_R	9,339,995	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,339,995	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
886	Palm Riveria	A707	S. DIWAKAR	11,780,856	200,000	40,652	50,000	290,652	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,490,204	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
887	Palm Riveria	B102	ANTONY SAHAYARAJ S	11,049,285	200,000	46,274	50,000	296,274	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,753,011	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
888	Palm Riveria	B103	RAJAMMAL D R	9,420,152	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,420,152	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
889	Palm Riveria	B104	HEMANT DUGAR	4,205,678	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,205,678	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
890	Palm Riveria	B106	STANLEY M	9,211,921	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,923,858	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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891	Palm Riveria	B107	ANNA POORNA. K	7,391,018	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,391,018	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
892	Palm Riveria	B108	SANTOSH KRSHNAN. R	8,624,284	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,336,221	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
893	Palm Riveria	B109	KARTHIKEYAN. R	12,753,367	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,753,367	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
894	Palm Riveria	B110	MURALI. S	13,818,639	240,000	60,715	50,000	350,715	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,467,924	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
895	Palm Riveria	B111	SRIRAM SRINIVASAN. R	12,355,222	240,000	0	0	240,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,115,222	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
896	Palm Riveria	B112	SUDHA RAGHAVAN	16,963,099	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	16,963,099	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
897	Palm Riveria	B201	JUSTIN T. SANTHANAM. S	12,558,500	240,000	53,232	50,000	343,232	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,215,268	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
898	Palm Riveria	B202	DHARANI. V	9,160,473	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,160,473	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
899	Palm Riveria	B203	CHANDRALEKA. M	9,543,158	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,543,158	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
900	Palm Riveria	B206	SURESH KUMAR. K	7,776,196	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,488,133	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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901	Palm Riveria	B207	SACHIN RAVINDRAN	9,353,551	200,000	40,652	50,000	290,652	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,062,899	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
902	Palm Riveria	B208	SUBRAMANIAN S	9,121,484	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,833,421	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
903	Palm Riveria	B209	SUNDARESAN J	12,703,650	240,000	53,232	50,000	343,232	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,360,418	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
904	Palm Riveria	B210	HEMAMALINI VENKATRAMAN	13,125,488	240,000	60,715	50,000	350,715	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,774,773	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
905	Palm Riveria	B211	CHANDER BALASUBRAMANIAN	12,790,705	240,000	51,209	50,000	341,209	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,449,496	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
906	Palm Riveria	B301	DEEPAK AYYAKUTTI	7,365,306	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,365,306	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
907	Palm Riveria	B302	DR. RANJA	10,803,226	200,000	46,274	50,000	296,274	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,506,952	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
908	Palm Riveria	B303	SUBASH	9,364,812	200,000	40,692	50,000	290,692	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,074,120	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
909	Palm Riveria	B304	KASIRAMAN M	10,266,894	200,000	44,171	50,000	294,171	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,972,723	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
910	Palm Riveria	B308	JONES NICKOLSON M R	9,415,220	200,000	30,963	50,000	280,963	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,134,257	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9																	
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List of creditors as on: 15/08/2025																	
List of other creditors (Other than financial creditors and operational creditors)																	
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
911	Palm Riveria	B309	NAVEEN VANAN. D	12,194,930	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,194,930	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
912	Palm Riveria	B310	MISS. ARCHANA SUNDARAM	14,412,589	240,000	60,715	50,000	350,715	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	14,061,874	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
913	Palm Riveria	B401	K SATHISH KUMAR	7,365,306	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,365,306	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
914	Palm Riveria	B402	NAVEEN.PA	11,137,041	200,000	46,274	50,000	296,274	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,840,767	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
915	Palm Riveria	B403	AGNES MARY VASANTHI	5,458,559	0	41,648	50,000	91,648	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,366,911	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
916	Palm Riveria	B404	MUTHUKUMAR. M	10,891,596	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,891,596	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
917	Palm Riveria	B406	MOHAMMED.YASEEN	9,158,539	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,870,476	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
918	Palm Riveria	B407	AMEENA. KHATOON	9,170,377	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,170,377	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
919	Palm Riveria	B409	KARTHIK.NATARAJ	7,365,306	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,365,306	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
920	Palm Riveria	B410	TAMIZHAISHA	14,177,060	240,000	60,715	50,000	350,715	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,826,345	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

<p align="center">Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025</p>																	
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921	Palm Riveria	B411	ARUN THANGAM	7,442,468	0	52,412	50,000	102,412	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,340,056	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
922	Palm Riveria	B501	RAUNAQ RUNGTA	7,301,799	0	54,482	50,000	104,482	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,197,317	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
923	Palm Riveria	B503	ARUN THANGAM	5,591,653	0	41,648	50,000	91,648	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,500,005	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
924	Palm Riveria	B505	RAUNAQ RUNGTA	5,403,152	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,403,152	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
925	Palm Riveria	B506	SANJAY C SHAH	8,386,264	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,098,201	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
926	Palm Riveria	B507	EZHIL MARAN	5,403,152	0	41,607	50,000	91,607	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,311,545	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
927	Palm Riveria	B508	B.SHANMUGAM	3,588,123	0	39,164	50,000	89,164	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,498,959	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
928	Palm Riveria	B510	SRUTHI GOPALAN	13,059,903	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,059,903	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
929	Palm Riveria	B512	RENUGADEVI C	16,774,598	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	16,774,598	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
930	Palm Riveria	B602	SIVA KUMAR RAJA R	10,930,616	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,930,616	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

<p style="text-align: center;">Annexure 9</p> <p style="text-align: center;">Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED</p> <p style="text-align: center;">Date of commencement of CIRP 18/04/2023</p> <p style="text-align: center;">List of creditors as on: 15/08/2025</p>																	
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931	Palm Riveria	B603	HEMANT DUGAR	5,047,293	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,047,293	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
932	Palm Riveria	B604	R GIRIDHARAN	10,157,261	200,000	44,171	50,000	294,171	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,863,090	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
933	Palm Riveria	B605	SUDHARSAN G	6,134,250	0	0	57,000	57,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,077,250	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
934	Palm Riveria	B606	NAVEEN KUMAR RAMAN	8,221,455	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,933,392	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
935	Palm Riveria	B607	RAAJMOHAN V P	6,451,092	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,451,092	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
936	Palm Riveria	B610	SATYANARAYANA RAJU K	11,667,425	240,000	60,715	50,000	350,715	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,316,710	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
937	Palm Riveria	B701	SWARNALATHA T	12,240,996	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,240,996	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
938	Palm Riveria	B705	KRISHNAN V	6,385,307	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,385,307	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
939	Palm Riveria	B706	YUVNESH	3,418,362	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,418,362	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
940	Palm Riveria	B707	VALLINAYAGAM M	13,862,767	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,862,767	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
941	Palm Riveria	B708	V Prabhakar	2,248,124	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	2,248,124	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
942	Palm Riveria	E101	NANDHINI A	9,471,983	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,471,983	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
943	Palm Riveria	E102	SHIBY JACOB	8,908,213	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,620,150	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
944	Palm Riveria	E106	LOURDS MARIA AMIRTHARAJ	9,249,384	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,249,384	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
945	Palm Riveria	E107	VIKRAM V R	7,465,509	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,177,446	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
946	Palm Riveria	E111	BALASUNDARAM S	8,406,150	200,000	37,901	50,000	287,901	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,118,249	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
947	Palm Riveria	E112	PRASHANTH MON	10,640,533	240,000	48,337	50,000	338,337	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,302,196	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
948	Palm Riveria	E113	SARITHA P	12,768,445	240,000	51,290	50,000	341,290	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,427,155	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
949	Palm Riveria	E114	BADHRINATH KANNAN	13,383,217	240,000	60,755	50,000	350,755	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,032,462	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
950	Palm Riveria	E115	SATHIABAMA BHASKARAN	17,163,724	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	17,163,724	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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951	Palm Riveria	E201	DIVYEDHARSHINI G	10,222,898	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,222,898	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
952	Palm Riveria	E202	RAJALAKSHMI M	8,881,622	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,593,559	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
953	Palm Riveria	E203	PERIASAMY P	9,876,918	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,586,307	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
954	Palm Riveria	E204	AROCKIA SAHAYA JEROLIN B	9,008,258	200,000	38,023	50,000	288,023	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,720,235	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
955	Palm Riveria	E205	RAJARAJAN P	8,803,641	200,000	38,577	50,000	288,577	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,515,064	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
956	Palm Riveria	E206	SURESH KUMAR C	9,784,783	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,494,172	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
957	Palm Riveria	E208	JANANI ANANDAN	10,073,205	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,782,755	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
958	Palm Riveria	E209	ESAKKIMUTHU E	8,276,730	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,988,667	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
959	Palm Riveria	E210	MISS. SUJATHA SUBRAMANIAN	8,589,821	200,000	40,490	50,000	290,490	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,299,331	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
960	Palm Riveria	E211	DEVENDRAN R	8,072,552	200,000	37,901	50,000	287,901	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,784,651	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
961	Palm Riveria	E212	KRISHNAMOORTHY R	12,310,972	240,000	48,337	50,000	338,337	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,972,635	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
962	Palm Riveria	E214	ROOPA SUDARSAN	15,189,563	240,000	60,755	50,000	350,755	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	14,838,808	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
963	Palm Riveria	E215	CHITRA M	14,117,088	280,000	77,340	50,000	407,340	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,709,748	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
964	Palm Riveria	E301	CHITRA T S	9,370,902	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,080,291	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
965	Palm Riveria	E302	SUJITHRA S	9,488,413	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,200,350	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
966	Palm Riveria	E303	SIVAKUMAR S D	9,697,754	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,407,143	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
967	Palm Riveria	E304	MISS. SHOBHANA G	7,878,306	200,000	38,023	50,000	288,023	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,590,283	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
968	Palm Riveria	E305	JAI KUMAR P	8,871,215	200,000	38,023	50,000	288,023	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,583,192	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
969	Palm Riveria	E306	JANET ABIGAIL S	10,687,467	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,396,856	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
970	Palm Riveria	E309	KRISHNAMOORTHY S	8,716,145	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,428,082	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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971	Palm Riveria	E310	RAJARAM S	9,875,578	200,000	40,490	50,000	290,490	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,585,088	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
972	Palm Riveria	E311	RAVICHANDRAN N	12,736,775	200,000	37,901	50,000	287,901	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,448,874	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
973	Palm Riveria	E312	MOHAMED BASHLUR REHMAN	10,190,990	240,000	48,337	50,000	338,337	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,852,653	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
974	Palm Riveria	E313	SUBRAMANIAN S	13,145,635	240,000	51,290	50,000	341,290	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,804,345	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
975	Palm Riveria	E314	ARAVINTHAN R	13,888,126	240,000	60,755	50,000	350,755	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,537,371	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
976	Palm Riveria	E401	VAITHILINGAM S	9,287,746	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,997,296	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
977	Palm Riveria	E402	MURUGAN GOMATHINATHAN	8,336,798	200,000	37,901	50,000	287,901	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,048,897	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
978	Palm Riveria	E403	ARUN KUMAR G	9,850,596	20,000	40,611	50,000	110,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,739,985	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
979	Palm Riveria	E404	JEYAGANESH S	8,472,751	200,000	38,023	50,000	288,023	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,184,728	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
980	Palm Riveria	E405	BALAJI G	8,107,089	200,000	38,023	50,000	288,023	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,819,066	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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981	Palm Riveria	E406	POOJA DUGAR	3,699,294	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,699,294	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
982	Palm Riveria	E407	ABIRAMLS	8,931,932	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,643,869	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
983	Palm Riveria	E408	DR. RENGAN R S	10,038,707	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,748,257	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
984	Palm Riveria	E409	MOHAMED NIYAZ T H	8,459,707	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,171,644	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
985	Palm Riveria	E410	SANDEEP K N	10,197,078	200,000	40,490	50,000	290,490	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,906,588	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
986	Palm Riveria	E411	MATHI MATHAVAN M	8,811,070	200,000	37,901	50,000	287,901	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,523,169	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
987	Palm Riveria	E412	ASHA NAIR	12,129,331	240,000	48,337	50,000	338,337	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,790,994	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
988	Palm Riveria	E413	SHAIK MOHAMED SIRAJUDDIN	13,807,637	240,000	51,290	50,000	341,290	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,466,347	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
989	Palm Riveria	E414	DR. SUBHASHINI SATHISH	14,950,303	240,000	60,755	50,000	350,755	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	14,599,548	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
990	Palm Riveria	E415	RAMALINGAM SIVARAMAKRISHNAN	17,789,878	280,000	77,340	50,000	407,340	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	17,382,538	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
991	Palm Riveria	E502	SANDHYA R	8,658,126	200,000	37,901	50,000	287,901	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,370,225	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
992	Palm Riveria	E503	SUNDAR RAJ R	9,494,178	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,203,567	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
993	Palm Riveria	E504	PAVALAKODI SUBRAMANIAN	9,235,343	200,000	38,023	50,000	288,023	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,947,320	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
994	Palm Riveria	E505	SWAPHNA D	8,491,754	200,000	38,023	50,000	288,023	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,203,731	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
995	Palm Riveria	E506	A AMSA BAI	9,117,620	240,000	51,290	50,000	341,290	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,776,330	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
996	Palm Riveria	E507	SIVASANKARALINGAM A	8,592,136	0	38,618	50,000	88,618	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,503,518	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
997	Palm Riveria	E508	RAMACHANDRAN R	9,301,175	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,010,725	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
998	Palm Riveria	E509	PRABAKAR K	8,331,289	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,331,289	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
999	Palm Riveria	E510	KARTHIKEYAN T	9,026,197	200,000	40,490	50,000	290,490	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,735,707	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,000	Palm Riveria	E511	VENKATESH T R	9,145,298	200,000	37,901	50,000	287,901	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,857,397	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,001	Palm Riveria	E512	VINAYCHANDRAN P	12,124,855	240,000	48,337	50,000	338,337	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,786,518	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,002	Palm Riveria	E513	VANITHA R	12,017,023	240,000	51,290	50,000	341,290	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,675,733	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,003	Palm Riveria	E514	JATHAN THULASIRAMAN PRABAKARAN	13,049,656	240,000	60,755	50,000	350,755	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,698,901	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,004	Palm Riveria	E601	DR. KAMALI SAMPATHKUMAR	10,107,642	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,817,192	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,005	Palm Riveria	E603	HARINARAYANA RAO S	9,569,009	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,278,398	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,006	Palm Riveria	E604	SANKARA NARAYANAN, R	8,575,025	200,000	38,577	50,000	288,577	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,286,448	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,007	Palm Riveria	E605	SWAMINATHAN, A R	8,964,998	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,964,998	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,008	Palm Riveria	E608	NIPUN SINGHAL	10,499,536	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,209,086	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,009	Palm Riveria	E609	THOMAS KENNADY P	9,404,822	200,000	38,063	50,000	288,063	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,116,759	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,010	Palm Riveria	E610	ARIVALAGAN, S	9,285,253	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,285,253	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,011	Palm Riveria	E611	SURESH KUMAR K	9,086,175	200,000	37,901	50,000	287,901	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,798,274	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,012	Palm Riveria	E612	SARAVANAN K	10,351,424	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,351,424	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,013	Palm Riveria	E613	NAGESH RAM	12,537,472	240,000	51,290	50,000	341,290	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,196,182	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,014	Palm Riveria	E614	RUCHIKA BHARDWAJ	14,767,040	240,000	60,755	50,000	350,755	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	14,416,285	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,015	Palm Riveria	E703	PRABHAKAR T	10,237,718	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,947,107	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,016	Palm Riveria	E705	REVATHI S	10,740,385	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,740,385	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,017	Palm Riveria	E707	BABU S	11,200,764	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,200,764	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,018	Palm Riveria	E709	SHANMUGA SUNDARAM	13,773,249	240,000	48,418	50,000	338,418	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,434,831	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,019	Palm Riveria	E710	THIRUVENGADAM K	11,708,968	240,000	51,290	50,000	341,290	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,367,678	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,020	Palm Riveria	F101	S M RAGHURAM	4,858,006	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,858,006	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

<p align="center">Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025</p>																	
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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,021	Palm Riveria	F102	S.M SRIRAM	4,882,709	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,882,709	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,022	Palm Riveria	F107	SYED ABDUL RAHIM	7,463,264	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,463,264	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,023	Palm Riveria	F108	KAILASHMULL DUGAR	4,862,385	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,862,385	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,024	Palm Riveria	F109	NALINI BAFNA	4,658,777	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,658,777	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,025	Palm Riveria	F110	NIRMALA MARDIA	3,356,795	0	0	50,000	50,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,306,795	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,026	Palm Riveria	F111	VIJAYALAKSHMI M	12,008,761	240,000	60,796	50,000	350,796	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,657,965	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,027	Palm Riveria	F202	RAJESH SAMPATH	7,996,243	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,996,243	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,028	Palm Riveria	F203	NILESH MODI	4,744,367	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,744,367	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,029	Palm Riveria	F204	S VAIITHIANATHAN	4,765,505	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,765,505	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,030	Palm Riveria	F206	PAVITRA DUGAR	4,856,013	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,856,013	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,031	Palm Riveria	F207	RAJESH_S	7,720,274	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,720,274	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,032	Palm Riveria	F208	GUNASEKAR	4,862,387	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,862,387	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,033	Palm Riveria	F209	SANGEETHA K AJITH	7,036,643	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,036,643	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,034	Palm Riveria	F210	PAVITRA DUGAR	4,991,883	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,991,883	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,035	Palm Riveria	F212	SAURABH CHUGH	10,422,434	240,000	52,161	50,000	342,161	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,080,273	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,036	Palm Riveria	F301	S.IRFAN KHAN	4,787,163	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,787,163	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,037	Palm Riveria	F302	NISHA MODI	4,836,086	15,000	40,652	25,000	80,652	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,755,434	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,038	Palm Riveria	F305	NALINI BAFNA	4,530,391	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,530,391	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,039	Palm Riveria	F307	PRAKASHMULL KAILASHMULL	3,779,770	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,779,770	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,040	Palm Riveria	F312	PREM ANANND	5,539,822	0	0	50,000	50,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,489,822	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,041	Palm Riveria	F401	PRAGATHESHWARI P	7,013,022	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,013,022	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,042	Palm Riveria	F402	RAMESH B KHANTER	4,111,108	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,111,108	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,043	Palm Riveria	F403	POOJA DUGAR	4,158,219	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,158,219	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,044	Palm Riveria	F404	KAILASHMULL DUGAR	4,176,904	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,176,904	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,045	Palm Riveria	F405	JASRAJ B KHANTER	3,986,980	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,986,980	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,046	Palm Riveria	F406	PAVITRA DUGAR	4,267,447	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,267,447	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,047	Palm Riveria	F407	VIKEKANANDAN S	3,961,449	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,961,449	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,048	Palm Riveria	F408	S AKILA	4,273,769	0	0	50,000	50,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,223,769	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,049	Palm Riveria	F409	MANISH MARDIA AND FAMILY HUE	4,072,601	0	0	50,000	50,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,022,601	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,050	Palm Riveria	F501	ANIL N MACHANI	7,821,943	125,000	25,357	25,000	175,357	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,646,586	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,051	Palm Riveria	F502	MANISH MARDIA AND FAMILY HUF	4,247,321	0	0	50,000	50,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,197,321	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,052	Palm Riveria	F505	M SARAVANAN	7,820,039	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,820,039	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,053	Palm Riveria	F506	POOJA DUGAR	3,493,600	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,493,600	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,054	Palm Riveria	F507	MAHESH BALAKRISHNAN	7,831,139	200,000	35,717	50,000	285,717	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,545,422	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,055	Palm Riveria	F508	PAVITRA DUGAR	3,499,873	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,499,873	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,056	Palm Riveria	F509	RAIYA LAKSHMI. V V A	7,966,865	200,000	35,878	50,000	285,878	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,680,987	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,057	Palm Riveria	F510	KAILASHMULL DUGAR	3,647,913	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,647,913	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,058	Palm Riveria	F511	VIJAYALAKSHMI M	12,355,764	240,000	60,796	50,000	350,796	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,004,968	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,059	Palm Riveria	F601	SATHISH KUMAR. M	7,950,076	200,000	36,402	50,000	286,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,663,674	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,060	Palm Riveria	F602	NIRMALA MARDIA	3,518,734	0	0	50,000	50,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,468,734	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
List of other creditors (Other than financial creditors and operational creditors)																	
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,061	Palm Riveria	F603	JASRAJ B KHANTER	3,386,901	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,386,901	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,062	Palm Riveria	F604	JEGADESH KUMAR T	7,472,429	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,472,429	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,063	Palm Riveria	F608	HEMANT DUGAR	3,499,873	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,499,873	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,064	Palm Riveria	F611	ARUMUGAM N	12,298,309	240,000	60,796	50,000	350,796	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,947,513	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,065	Palm Riveria	F701	SATISH KUMAR R B	9,336,713	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,336,713	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,066	Palm Riveria	F702	SATISH KUMAR R B	9,023,872	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,023,872	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,067	Palm Riveria	F703	JASRAJ B KHANTER	3,344,114	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,344,114	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,068	Palm Riveria	F705	MADHUSUDHAN S	8,008,852	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,008,852	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,069	Palm Riveria	F707	DR. UMA RANJITH K C	8,702,087	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,702,087	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,070	Palm Riveria	F711	ABHAY BAFNA	12,600,259	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,600,259	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,071	Palm Riveria	H102	VARUN LAKSHAMANAN	8,434,242	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,147,312	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,072	Palm Riveria	H103	NAVEEN RAJ	9,645,646	200,000	41,704	50,000	291,704	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,353,942	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,073	Palm Riveria	H104	RAGHURAMAN S	7,941,437	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,654,507	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,074	Palm Riveria	H105	MOHAN S	9,033,045	200,000	41,865	50,000	291,865	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,741,180	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,075	Palm Riveria	H106	RAMESH S	8,232,729	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,945,799	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,076	Palm Riveria	H108	SRIRAM MP	9,248,149	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,961,219	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,077	Palm Riveria	H109	VIJAYARAGHAVENDRAN R	9,594,425	200,000	41,865	50,000	291,865	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,302,560	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,078	Palm Riveria	H112	DHARANI S	11,761,204	200,000	51,169	50,000	301,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,460,035	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,079	Palm Riveria	H113	PAUL QOMMEN	9,632,150	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,281,516	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,080	Palm Riveria	H114	RAMACHANDRALAL MAHENDRANATH	17,364,508	280,000	74,832	50,000	404,832	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	16,959,676	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,081	Palm Riveria	H202	ROHIT S	8,052,750	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,052,750	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,082	Palm Riveria	H203	SAKTHI PRASANNA S	9,179,034	200,000	41,704	50,000	291,704	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,887,330	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,083	Palm Riveria	H205	PRASANNA VENKATESH MUKUNTHAN	8,928,545	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,928,545	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,084	Palm Riveria	H206	RAMESH G	8,258,205	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,971,275	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,085	Palm Riveria	H207	LAKSHMI NARAYANAN R	9,133,023	200,000	41,704	50,000	291,704	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,841,319	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,086	Palm Riveria	H208	KALPANA M	8,531,696	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,244,766	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,087	Palm Riveria	H209	SRINATH	9,272,436	200,000	41,704	50,000	291,704	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,980,732	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,088	Palm Riveria	H210	STANLEY JOHN S	8,964,558	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,677,628	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,089	Palm Riveria	H211	BENNY DAYAL	8,986,777	200,000	39,722	50,000	289,722	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,697,055	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,090	Palm Riveria	H212	SRIVIDHYA M	12,688,055	240,000	51,169	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,346,886	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

<p align="center">Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025</p>																	
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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,091	Palm Riveria	H214	BALU C	18,179,405	280,000	74,832	50,000	404,832	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	17,774,573	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,092	Palm Riveria	H301	SREENIVASAN B	10,072,340	200,000	41,865	50,000	291,865	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,780,475	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,093	Palm Riveria	H302	VIJAY M	8,821,649	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,534,719	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,094	Palm Riveria	H303	ROSE PRIYA KOILPILLAI	9,613,850	200,000	41,703	50,000	291,703	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,322,147	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,095	Palm Riveria	H304	SRIVATHSAN M G	8,610,727	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,323,797	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,096	Palm Riveria	H305	IMRAN BASHA JANJ	9,066,838	200,000	41,704	50,000	291,704	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,775,134	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,097	Palm Riveria	H306	SARAVANAKUMAR M	8,889,173	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,602,243	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,098	Palm Riveria	H307	SUJANDHARAN V	9,026,859	200,000	41,703	50,000	291,703	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,735,156	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,099	Palm Riveria	H308	SULTAN SYED IBRAHIM KAMAR SHAMAN	8,390,531	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,103,601	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,100	Palm Riveria	H310	SATHISH KUMAR G	8,529,666	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,242,736	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,101	Palm Riveria	H312	ANAND CHANDRASEKARAN	12,269,489	240,000	51,168	50,000	341,168	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,928,321	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,102	Palm Riveria	H313	DHAMODHARAN RAMESH	14,286,967	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,936,333	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,103	Palm Riveria	H314	SUNEERA MANOHAR FRANCIS	16,540,350	280,000	74,832	50,000	404,832	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	16,135,518	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,104	Palm Riveria	H401	SHANKAR N	9,131,396	200,000	41,865	50,000	291,865	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,839,531	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,105	Palm Riveria	H402	MOHAN SHRINIVAS BENERI	8,019,265	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,732,335	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,106	Palm Riveria	H403	RAJESWARI V	8,856,076	200,000	41,703	50,000	291,703	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,564,373	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,107	Palm Riveria	H404	ARUL PICHAI KUMARAN A	7,484,692	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,197,762	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,108	Palm Riveria	H405	JAISHANKAR P.S	9,274,925	200,000	41,704	50,000	291,704	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,983,221	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,109	Palm Riveria	H406	AMJAD IBRAHIM S	8,096,735	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,809,805	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,110	Palm Riveria	H408	PRASANNA V	8,459,646	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,172,716	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,111	Palm Riveria	H410	KAVITHA GANESH	9,152,212	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,865,282	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,112	Palm Riveria	H411	VAISHNAVI RAMESH	10,502,802	200,000	39,722	50,000	289,722	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,213,080	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,113	Palm Riveria	H412	RAJALAKSHMI S	12,344,176	200,000	51,168	50,000	301,168	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,043,008	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,114	Palm Riveria	H501	MISS. KHANDIMADDIM	11,405,912	200,000	41,865	50,000	291,865	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,114,047	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,115	Palm Riveria	H502	MAHESH RAMAKRISHNAN	8,252,200	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,965,270	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,116	Palm Riveria	H504	SUMITHA MANIVELAN	8,677,898	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,390,968	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,117	Palm Riveria	H506	VIPIN AC	8,218,245	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,931,315	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,118	Palm Riveria	H508	SHYAM SUNDER P	8,073,864	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,786,934	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,119	Palm Riveria	H510	KRISHNA RAO P	8,868,132	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,581,202	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,120	Palm Riveria	H511	SADAGOPAL K	8,713,993	200,000	39,722	50,000	289,722	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,424,271	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,121	Palm Riveria	H512	MOHAN RAJ G	12,231,756	240,000	51,169	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,890,587	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,122	Palm Riveria	H513	MANIKANDAN MURALI	13,849,519	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,498,885	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,123	Palm Riveria	H514	ARJUN SUNDAR SRIDHAR	16,727,483	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	16,727,483	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,124	Palm Riveria	H602	SRIJITH KUMAR BHANU	9,931,509	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,644,579	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,125	Palm Riveria	H604	RAJU ANAPARTI	8,357,672	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,070,742	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,126	Palm Riveria	H606	KARTHIKEYAN S	7,679,855	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,392,925	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,127	Palm Riveria	H608	ANANDA PRASAD BANDARU	8,426,854	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,139,924	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,128	Palm Riveria	H610	MISS. NIZHA SHREE S	9,889,906	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,602,976	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,129	Palm Riveria	H612	LAKSHMANAN R	13,452,833	240,000	51,169	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,111,664	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,130	Palm Riveria	H613	VALARMATHY D	13,080,362	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,729,728	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,131	Palm Riveria	H614	USHA STANLEY	17,115,685	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	17,115,685	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,132	Palm Riveria	H701	DIVYA GUPTA	6,918,413	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,918,413	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,133	Palm Riveria	H703	ARUN_K	8,340,637	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,340,637	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,134	Palm Riveria	H705	VINOTH RAJ_K	8,642,239	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,355,309	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,135	Palm Riveria	H710	JEYARAMAN_S	15,128,218	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	14,777,584	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,136	Palm Riveria	I102	SRINIVAS_P	13,001,529	240,000	52,463	50,000	342,463	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,659,066	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,137	Palm Riveria	I103	ARUNKUMAR_M_N	9,451,125	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,160,675	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,138	Palm Riveria	I104	AMARJOTHI_C	4,949,238	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,949,238	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,139	Palm Riveria	I105	AVERIL GONSALVEZ_C	9,659,620	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,369,170	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,140	Palm Riveria	I107	YOGARAJ_K	10,334,293	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,043,843	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,141	Palm Riveria	I108	CHITRA SARAVANAN	10,204,556	240,000	52,261	50,000	342,261	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,862,295	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,142	Palm Riveria	I109	PRAKASH SRINIVASAN	9,557,548	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,267,098	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,143	Palm Riveria	I110	KRISHNA MEENAKSHISUNDARAM	11,939,603	240,000	52,261	50,000	342,261	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,597,342	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,144	Palm Riveria	I111	DHANASEKARA	8,660,730	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,370,119	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,145	Palm Riveria	I112	ARUMUGAM S	15,948,728	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	15,598,094	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,146	Palm Riveria	I113	ASHOK CHAKRAVARTHY S	13,110,592	240,000	51,169	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,769,423	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,147	Palm Riveria	I114	PRANGYA BISWA DAS	17,175,505	280,000	74,832	50,000	404,832	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	16,770,673	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,148	Palm Riveria	I201	DHILLESWARA RAO DORI	8,348,527	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,057,916	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,149	Palm Riveria	I202	VIDYASAGAR	10,609,681	240,000	52,463	50,000	342,463	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,267,218	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,150	Palm Riveria	I204	SUBRAMANIAN S V	10,558,440	240,000	52,301	50,000	342,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,216,139	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,151	Palm Riveria	I205	DINESH KUMAR L R	8,277,541	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,987,091	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,152	Palm Riveria	I206	GANESAN H	8,177,021	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,177,021	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,153	Palm Riveria	I207	MANJULA G	9,757,516	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,467,066	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,154	Palm Riveria	I208	GANESH KESAVAN	11,646,789	240,000	52,261	50,000	342,261	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,304,528	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,155	Palm Riveria	I209	RAMESH B	9,187,979	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,897,529	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,156	Palm Riveria	I210	EBRAHIM YACUB E Y	12,017,221	240,000	52,261	50,000	342,261	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,674,960	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,157	Palm Riveria	I212	NAMBIRAJAN S	15,003,570	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	14,652,936	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,158	Palm Riveria	I213	PRIYA IYER K B	14,177,091	240,000	51,168	50,000	341,168	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,835,923	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,159	Palm Riveria	I301	SIVARAJAN J	12,252,622	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,962,011	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,160	Palm Riveria	I302	KALAIVANI K	12,357,904	240,000	52,463	50,000	342,463	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,015,441	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,161	Palm Riveria	I303	NARENDRA BABU BOMMINENI	8,536,153	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,245,703	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,162	Palm Riveria	I304	RATHINA SABAPATHI K	10,885,992	240,000	52,301	50,000	342,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,543,691	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,163	Palm Riveria	I305	SHARVAN KUMAR G	8,448,670	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,158,220	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,164	Palm Riveria	I306	KUMAR VENKATRAMAN	8,798,915	200,000	36,000	50,000	286,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,512,915	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,165	Palm Riveria	I307	GAYATHRI J	9,524,253	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,233,803	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,166	Palm Riveria	I308	VIJAY V	9,494,621	240,000	52,261	50,000	342,261	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,152,360	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,167	Palm Riveria	I309	DILIP R VENKITACHALAM	8,593,991	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,303,541	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,168	Palm Riveria	I310	MANIKANTAN MUTHU M	12,684,053	240,000	53,488	50,000	343,488	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,340,565	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,169	Palm Riveria	I311	ALLAUDDIN S	9,842,600	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,551,989	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,170	Palm Riveria	I312	SANKARAN D	13,306,274	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,306,274	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,171	Palm Riveria	I313	DILIP R VENKITACHALAM	11,325,570	240,000	51,169	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,984,401	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,172	Palm Riveria	I314	KUMAR C	14,924,887	280,000	74,832	50,000	404,832	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	14,520,055	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,173	Palm Riveria	I401	MANI S	9,443,524	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,152,913	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,174	Palm Riveria	I403	MISS. MARY CECILE	8,638,613	200,000	40,449	50,000	290,449	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,348,164	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,175	Palm Riveria	I405	THAMARAI KANNAN K	8,552,247	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,261,797	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,176	Palm Riveria	I406	VIJAY R	8,168,386	200,000	36,000	50,000	286,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,882,386	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,177	Palm Riveria	I407	VIJAY G	9,706,163	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,415,713	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,178	Palm Riveria	I409	SIVA KUMAR K	10,130,400	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,839,950	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,179	Palm Riveria	I411	SASI KUMAR J	9,560,305	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,560,305	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,180	Palm Riveria	I412	POONGUZHALI T	13,250,630	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,250,630	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,181	Palm Riveria	I413	SATHISH V P	13,066,945	240,000	51,169	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,725,776	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,182	Palm Riveria	I414	MURALI MANIKANDAN S	17,699,685	280,000	74,832	50,000	404,832	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	17,294,853	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,183	Palm Riveria	I501	RAMASESHAN S	9,734,155	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,443,544	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,184	Palm Riveria	I502	GANESAN M	12,605,975	240,000	52,463	50,000	342,463	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,263,512	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,185	Palm Riveria	I503	JOSEPHINE JOYCE PREMILA VICTOR	9,355,346	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,064,896	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,186	Palm Riveria	I504	NITYASHREE DAKSHINAMURTHY	12,385,858	240,000	52,301	50,000	342,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,043,557	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,187	Palm Riveria	I505	RAJESH M	8,429,203	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,138,753	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,188	Palm Riveria	I506	VIJAYSHREE SANTHANAM	8,533,252	200,000	36,000	50,000	286,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,247,252	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,189	Palm Riveria	I507	BHARATHKUMAR RAJAGOPALAN	9,553,923	200,000	40,450	50,000	290,450	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,263,473	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,190	Palm Riveria	I508	LEO G JOSEPH	12,250,679	240,000	52,261	50,000	342,261	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,908,418	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,191	Palm Riveria	I509	MANISH MARDIA AND FAMILY HUF	4,620,015	0	0	50,000	50,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,570,015	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,192	Palm Riveria	I510	GOPALAKRISHNAN K	12,475,278	240,000	52,261	50,000	342,261	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,133,017	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,193	Palm Riveria	I511	KAILASHMULL DUGAR	4,839,762	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,839,762	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,194	Palm Riveria	I513	AMARJOTHIC	4,946,132	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,946,132	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,195	Palm Riveria	I514	ELAVARASAN SHANMUGAM	16,970,670	280,000	74,832	50,000	404,832	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	16,565,838	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,196	Palm Riveria	I601	DR. VELRAJ R	9,571,754	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,281,143	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,197	Palm Riveria	I602	MURUGANANTHAM	12,502,648	240,000	52,463	50,000	342,463	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,160,185	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,198	Palm Riveria	I603	PAVITRA DUGAR	4,620,015	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,620,015	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,199	Palm Riveria	I604	VANDANA SETHIA	11,989,640	240,000	52,301	50,000	342,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,647,339	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,200	Palm Riveria	I605	MANISH MARDIA AND FAMILY HUF	4,620,015	0	0	50,000	50,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,570,015	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,201	Palm Riveria	I606	JAYABALAN_A	8,223,658	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,223,658	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,202	Palm Riveria	I608	RATANLAL JAIN	12,064,667	240,000	52,261	50,000	342,261	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,722,406	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,203	Palm Riveria	I610	SHARADA DEVI VIJAY	12,905,477	240,000	52,261	50,000	342,261	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,563,216	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,204	Palm Riveria	I611	VIJAY ADITYA RAGHAVAN	10,031,750	200,000	40,611	50,000	290,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,741,139	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,205	Palm Riveria	I612	GANESH A M	13,870,127	200,000	60,634	50,000	310,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,559,493	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,206	Palm Riveria	I613	VINOD VASUDEVAN	13,282,146	240,000	51,169	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,940,977	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,207	Palm Riveria	I702	DHANASEKARAN_S	13,857,442	240,000	52,463	50,000	342,463	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,514,979	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,208	Palm Riveria	I704	SUBBARAMAN_S	11,633,546	240,000	52,301	50,000	342,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,291,245	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,209	Palm Riveria	I708	RAM PRAKASH M	13,897,079	240,000	52,463	50,000	342,463	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,554,616	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,210	Palm Riveria	I710	BALAVIGNESHWARAN T	12,615,402	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,264,768	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,211	Palm Riveria	I711	SENTHAMARAI M	11,350,960	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,350,960	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,212	Palm Riveria	L104	LOUIS CHRISTY HENRY	11,053,312	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,053,312	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,213	Palm Riveria	L108	SABARISH S	7,675,320	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,675,320	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,214	Palm Riveria	L110	LAXMI S NARAYANA	7,843,816	200,000	36,279	50,000	286,279	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,557,537	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,215	Palm Riveria	L112	SATHYANARAYANAN C N	8,324,065	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,324,065	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,216	Palm Riveria	L113	GAYATHRI N	11,921,449	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,921,449	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,217	Palm Riveria	L204	THILAGAVATHI G	10,524,952	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,524,952	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,218	Palm Riveria	L206	DILIPAN	10,703,332	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,703,332	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,219	Palm Riveria	L213	MANOJ AMARNATH	11,992,358	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,992,358	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,220	Palm Riveria	L402	SABESAN S	10,438,579	240,000	52,948	50,000	342,948	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,095,631	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,221	Palm Riveria	L404	BARATHKUMAR_V	10,221,448	240,000	52,948	50,000	342,948	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,878,500	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,222	Palm Riveria	L504	VIJAYA KUMARI_R	10,942,369	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,942,369	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,223	Palm Riveria	L514	KANNAN LAKSHMANAN	13,559,761	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,559,761	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,224	Palm Riveria	L602	NALINI_V	11,260,083	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,260,083	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,225	Palm Riveria	L702	KRISHNAVENI_R	9,008,019	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,008,019	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,226	Palm Riveria	L708	BHARATWAJ NARAYANAN IYENGAR	9,935,783	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,935,783	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,227	Palm Riveria	M102	HEMANTH_P	8,099,578	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,812,648	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,228	Palm Riveria	M105	SUBASH KUMAR SOWMYAN	8,890,456	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,890,456	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,229	Palm Riveria	M106	SRINIVASAMOORTHY SRIDHAR	8,414,559	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,127,629	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,230	Palm Riveria	M108	SATHISH KUMAR	7,367,604	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,080,674	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,231	Palm Riveria	M110	ANISH WARRIER	8,436,363	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,149,433	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,232	Palm Riveria	M112	PRIYA_N	11,853,669	240,000	51,169	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,512,500	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,233	Palm Riveria	M201	SUBRAMANIAN G	10,067,218	0	41,865	50,000	91,865	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,975,353	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,234	Palm Riveria	M202	MISS. SRIDEVI P	8,527,299	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,240,369	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,235	Palm Riveria	M203	RAVI KUMAR P V B	9,299,385	200,000	41,704	50,000	291,704	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,007,681	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,236	Palm Riveria	M204	ASWINI KUMAR DAS	8,664,490	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,377,560	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,237	Palm Riveria	M206	SARAVANAN CHANDRASEKARAN	8,477,795	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,190,865	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,238	Palm Riveria	M207	RAJESH. T V	10,227,450	200,000	41,704	50,000	291,704	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,935,746	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,239	Palm Riveria	M210	INDRA PITCHAIMANI	8,670,534	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,383,604	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,240	Palm Riveria	M212	AMARJOTHI C	4,950,621	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,950,621	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,241	Palm Riveria	M213	MAHEYNDRAN V	12,956,777	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,606,143	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,242	Palm Riveria	M214	SYED ABDUL KHADER	17,376,767	280,000	74,832	50,000	404,832	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	16,971,935	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,243	Palm Riveria	M301	SURESHBABU D	9,860,827	200,000	41,865	50,000	291,865	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,568,962	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,244	Palm Riveria	M306	RAJEEV TYAGI S	5,638,316	0	0	57,000	57,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,581,316	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,245	Palm Riveria	M308	MISS. MEENA M	8,329,476	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,042,546	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,246	Palm Riveria	M309	SUDHAKAR K S	9,845,735	200,000	41,704	50,000	291,704	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,554,031	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,247	Palm Riveria	M310	SUSHIL DEV SASITHARAN	8,770,107	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,483,177	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,248	Palm Riveria	M312	REVATHI SRINIVASAN	11,888,793	240,000	51,168	50,000	341,168	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	11,547,625	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,249	Palm Riveria	M402	SHYAM SUNDAR B	8,837,102	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,550,172	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,250	Palm Riveria	M404	DR. SURYA NARAYANAN	9,122,051	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,835,121	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,251	Palm Riveria	M408	DR. SUBRAMANIYAM RAVICHANDRAN	8,668,767	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,381,837	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,252	Palm Riveria	M409	NETIN AGRAWAL	9,153,785	200,000	41,704	50,000	291,704	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,862,081	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,253	Palm Riveria	M410	SUNIL DEV SASIDHARAN	8,711,023	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,424,093	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,254	Palm Riveria	M411	NETIN AGRAWAL	9,472,969	200,000	39,722	50,000	289,722	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,183,247	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,255	Palm Riveria	M412	PARTH PRAKASH K	12,671,972	240,000	51,169	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,330,803	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,256	Palm Riveria	M502	MISS. ROOPA NAGARAJAN	8,557,912	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,270,982	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,257	Palm Riveria	M508	THANGADURAI G	8,219,005	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,932,075	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,258	Palm Riveria	M510	VICTOR SIMON	9,495,384	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,208,454	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,259	Palm Riveria	M512	SUNIL GOPINATHAN	12,888,618	240,000	51,169	50,000	341,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,547,449	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,260	Palm Riveria	M513	DEVAVANI S	15,049,036	240,000	60,634	50,000	350,634	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	14,698,402	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,261	Palm Riveria	M514	GEETHA S	18,186,983	280,000	74,832	50,000	404,832	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	17,782,151	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,262	Palm Riveria	M610	SUPRATIK GANGOPADHYAY	8,525,758	200,000	36,930	50,000	286,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,238,828	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,263	Palm Riveria	M611	SHIBIN VALIYA PARAMBATH	10,134,778	200,000	39,722	50,000	289,722	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,845,056	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,264	Palm Riveria	M612	KARTHIK BALACHANDAR	12,656,859	240,000	51,168	50,000	341,168	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,315,691	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,265	Palm Riveria	M613	GOVINDAN P. P	13,411,875	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	13,411,875	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,266	Palm Riveria	M701	NALINI BAFNA	7,506,670	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,506,670	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,267	Palm Riveria	M702	LAKSHMI ARVAPALLI	11,053,031	200,000	41,865	50,000	291,865	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	10,761,166	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,268	Palm Riveria	M703	ANTONY CYRIL	4,678,350	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,678,350	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,269	Palm Riveria	M704	HEMANT DUGAR	7,556,647	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,556,647	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,270	Palm Riveria	M705	VIKAS KUMAR. J	4,364,730	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,364,730	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,271	Palm Riveria	M707	RAMA BHANDARI	6,105,812	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,105,812	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,272	Palm Riveria	N107	ARUN T	5,071,943	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,071,943	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,273	Palm Riveria	N113	MISS. VIDYA K. K	4,613,572	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,613,572	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,274	Palm Riveria	N131	KARTHIK G	5,404,971	160,000	24,189	50,000	234,189	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,170,782	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,275	Palm Riveria	N214	VAIDEHI B	5,342,805	160,000	25,079	50,000	235,079	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,107,726	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,276	Palm Riveria	N306	RAMESH R	3,979,007	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,979,007	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,277	Palm Riveria	N313	RADHA SANTHI	4,473,858	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,473,858	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,278	Palm Riveria	N323	MOHAMED MUJAHITH P	5,181,312	160,000	24,391	50,000	234,391	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,946,921	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,279	Palm Riveria	N402	WILFRED DITTO S	4,245,097	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,245,097	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,280	Palm Riveria	N404	BRAHMMMA RAJARATNAM	5,591,796	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,591,796	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,281	Palm Riveria	N409	SURIYA NARAYANAN, S	5,118,454	160,000	24,706	50,000	234,706	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,883,748	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,282	Palm Riveria	N414	TAMILALAGI, N	5,406,740	160,000	25,079	50,000	235,079	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,171,661	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,283	Palm Riveria	N421	NALINI BAFNA	4,068,296	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,068,296	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,284	Palm Riveria	N507	SURESH BABU	4,321,228	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,321,228	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,285	Palm Riveria	N510	NARESH KUMAR, R	4,282,802	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,282,802	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,286	Palm Riveria	N515	SWARNA SOLOMON	4,130,682	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,130,682	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,287	Palm Riveria	N525	VAITHIANATHAN	4,056,219	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,056,219	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,288	Palm Riveria	N527	AMBIGAI MEENA, R	3,810,641	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,810,641	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,289	Palm Riveria	N530	A.C MOHAIDEEN IBRAHIM	4,206,941	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,206,941	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,290	Palm Riveria	N531	G.PREM ANAND	4,224,508	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,224,508	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,291	Palm Riveria	N602	RAM MOHAN S R	4,884,900	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,884,900	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,292	Royal castle	Q401	Vimaladithan Raja	3,854,199	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,854,199	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,293	Palm Riveria	N628	GOPINATH BABU, S	4,019,039	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,019,039	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,294	Royal castle	O602	Gandhi Selvam	3,328,653	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,303,653	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,295	Royal castle	O402	SUNDARAJAN R	4,784,823	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,759,823	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,296	Palm Riveria	N629	G PREM ANAND	4,137,687	0	0	50,000	50,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,087,687	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,297	Palm Riveria	N708	SUGAN S	4,022,251	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,022,251	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,298	Palm Riveria	N712	MISS. DHIVYA V	3,830,229	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,830,229	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,299	Palm Riveria	N715	PADMA PRIYA M	3,640,667	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,640,667	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,300	Palm Riveria	N717	ESAIYAS N	4,305,807	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,305,807	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,301	Palm Riveria	N718	THIAGA SUBRAMANIAN C	4,399,773	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,399,773	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,302	Royal castle	B602	Mr. DAVIDSON RAJAKUMAR. M	7,098,750	125,000	33,603	25,000	183,603	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,915,147	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,303	Royal castle	A509	M/s Axis Bank/ Nancy Parthasarathy	9,784,070	125,000	31,600	25,000	181,600	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	9,602,470	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,304	Palm Riveria	N720	RADHIKA S	3,753,940	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,753,940	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,305	Palm Riveria	N723	MISS. REVATHY D	4,450,011	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,450,011	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,306	Palm Riveria	N725	MISS. MONICA D	3,698,029	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,698,029	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,307	Palm Riveria	N726	LAKSHMI NARAYANAN P	3,906,473	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,906,473	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,308	Palm Riveria	I408	PRAKASH P G	12,114,620	0	16,611	25,000	41,611	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	12,073,009	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,309	Palm Riveria	I706	NILESH MODI	6,101,780	100,000	20,730	25,000	145,730	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,956,050	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,310	Palm Riveria	M706	NISHA MODI	6,922,060	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,922,060	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,311	Palm Riveria	N430	DIAL4SMS TECHNOLOGIES INDIA PVT LTD	5,189,865	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,189,865	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,312	Royal castle	O602	ramasamy pl	4,102,047	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,102,047	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,313	Palm Riveria	F104	RAUNAQ RUNGTA	4,765,786	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,765,786	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,314	Palm Riveria	F304	RAUNAQ RUNGTA	4,720,252	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,720,252	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,315	Royal Castle	B319	Mr. Arockia Lisa. A	7,667,269	100,000	23,569	25,000	148,569	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,518,700	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,316	Suncity layout	P4 576	M . Veeramani	119,999				0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	119,999	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,317	Suncity Lake view	P1- 154	Ketharam Ramachandran	8,786,791				0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,786,791	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,318	Suncity	V7G2	Sankar J & Rajalakshmi S	250,999				0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	250,999	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,319	Suncity	P3-249	Venugopal Arobindan	99,999				0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	99,999	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,320	Suncity	589	Michael Xavier Jeevalan	459,999				0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	459,999	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,321	Suncity	532	B. Prasanna Venkatesh	664,999				0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	664,999	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,322	Suncity	528	S Jayaprakasam	136,499				0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	136,499	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,323	Suncity	528	S Jayaprakasam	136,499				0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	136,499	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,324	Suncity	485	A. Mathiyas	149,999				0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	149,999	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,325	Suncity	485	A.Mathiyas	149,999				0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	149,999	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,326	Suncity	314	Sarada Iyer Ramdoss	384,662				0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	384,662	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,327	Temple Waves	C306	M Jayaprakash	6,100,205	0	37,468	25,000	62,468	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,037,737	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,328	Temple Waves	C406	Seshi Parasuraman	2,003,782	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	2,003,782	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,329	Temple Waves	F211	Sangeetha R and Vijayaraghavan T	39,014	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	39,014	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,330	Temple Waves	I112	Mr. N. Syed Niazi & Mrs. N. Yasmin Niazi	425,405	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	425,405	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,331	Temple Waves	I207	S.Sankar & A.Priyadharshini	66,633	0	25,968	25,000	50,968	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	15,665	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,332	Temple Waves	I304	SIVAGURUNATHAN. B	153,502	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	153,502	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,333	Temple Waves	I411	M.Manikandan	2,052	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	2,052	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,334	Temple Waves	I510	KARTHIK KRISHNA G	546,821	150,000	36,977	25,000	211,977	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	334,844	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,335	Temple Waves	I512	Deepica Sudhan Raj	1,023,811	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	1,023,811	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,336	Temple Waves	I604	INDHU ROOPINI S PADMAJA D.S.L	68,274	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	43,274	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,337	Temple Waves	I612	UDAYAKUMAR	64,847	0	36,771	25,000	61,771	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,076	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,338	Temple Waves	I614	RAMAKRISHNA RAJALINGARAJA	457,957	85,000	37,904	25,000	147,904	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	310,053	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,339	Temple Waves	I713	J. PUSPHALATHA	119,050	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	94,050	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,340	Temple Waves	I715	JAYA BHARATHY.M	141,953	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	141,953	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,341	Temple Waves	J303	Varadaraj, A & Lavanya. A	1,019,506	125,000	25,025	25,000	175,025	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	844,481	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,342	Temple Waves	K103	PREMALATHA	4,399,179	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,399,179	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,343	Temple Waves	K107	VIPIN K	4,394,535	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,394,535	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,344	Temple Waves	K112	HANSKUMAR I	4,759,961	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,759,961	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,345	Temple Waves	K113	A MARGABANDU & A M BALAJI	4,410,578	75,000	22,369	25,000	122,369	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,288,209	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,346	Temple Waves	K115	K RAVIKANTHAN	4,847,935	100,000	25,564	25,000	150,564	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,697,371	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,347	Temple Waves	K116	E SURESH KUMAR	5,015,714	100,000	21,068	25,000	146,068	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,869,646	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,348	Temple Waves	K120	Mr. Koppala Abhishek	4,910,246	100,000	25,966	25,000	150,966	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,759,280	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,349	Temple Waves	K126	Madhavi Ravikanth & P. Ravikanth	5,037,957	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,037,957	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,350	Temple Waves	K132	EDNA SELVARAJ	5,107,962	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,107,962	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,351	Temple Waves	K133	PARIMALA MOHAN	5,066,372	100,000	25,443	25,000	150,443	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,915,929	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,352	Temple Waves	K202	AYESHA PARVEEN RIZWAN	4,405,144	75,000	22,571	25,000	122,571	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,282,573	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,353	Temple Waves	K202	AYESHA PARVEEN RIZWAN	4,405,144	75,000	22,571	25,000	122,571	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,282,573	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,354	Temple Waves	K208	HARISH VARADHARAJAN	4,243,459	75,000	23,105	25,000	123,105	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,120,354	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,355	Temple Waves	K209	CHITRASEN SAHU	4,457,983	75,000	22,651	25,000	122,651	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,335,332	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,356	Temple Waves	K215	SARASARAJU.K, JAIKUMAR.K	5,012,883	100,000	25,564	25,000	150,564	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,862,319	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,357	Temple Waves	K216	P. SENTHAMIL SELVAN	5,266,113	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,266,113	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,358	Temple Waves	K218	S. ARUNAGIRI	5,511,254	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,511,254	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,359	Temple Waves	K219	KANNADASAN	4,672,073	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,672,073	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,360	Temple Waves	K220	SENTHILARUMUGAM	5,057,142	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,057,142	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9																	
Name of the corporate debtor: AMAR PRAKAASH DEVELOPERS PRIVATE LIMITED																	
Date of commencement of CIRP 18/04/2023																	
List of creditors as on: 15/08/2025																	
List of other creditors (Other than financial creditors and operational creditors)																	
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,361	Temple Waves	K221	A SUJATHA VANI	4,757,770	100,000	21,236	25,000	146,236	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,611,534	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,362	Temple Waves	K222	SENTHIL KUMAR S C	5,174,014	100,000	25,241	25,000	150,241	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,023,773	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,363	Temple Waves	K226	SUBRAMANIAN RAJENDRA VELMAYIL & KAMAKSHI MUTHUKRISHNAN	5,223,588	100,000	26,090	25,000	151,090	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,072,498	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,364	Temple Waves	K228	BARANI SUNDARAM, BHARATH BARANI, BLESSEN BARANI	4,450,939	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,450,939	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,365	Temple Waves	K229	BHARATH BARANI	4,747,792	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,747,792	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,366	Temple Waves	K230	SELVARANI.S & SUBRAMANI.M	5,148,349	100,000	25,969	25,000	150,969	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,997,380	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,367	Temple Waves	K230	SELVARANI.S & SUBRAMANI.M	5,148,349	100,000	25,969	25,000	150,969	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,997,380	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,368	Temple Waves	K232	FARVEEN BANU	4,973,936	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,973,936	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,369	Temple Waves	K233	J SATHIYAN	4,927,188	100,000	25,443	25,000	150,443	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,776,745	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,370	Temple Waves	K312	MEENA MANOJ	4,971,096	100,000	24,917	25,000	149,917	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,821,179	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,371	Temple Waves	K315	JAYESH K NAIR	4,765,992	100,000	25,564	25,000	150,564	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,615,428	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,372	Temple Waves	K317	KANNAN	4,973,436	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,973,436	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,373	Temple Waves	K319	SEENIVASAN K	5,089,745	100,000	25,443	25,000	150,443	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,939,302	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,374	Temple Waves	K320	SAMPATH K	5,542,943	100,000	25,526	25,000	150,526	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,392,417	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,375	Temple Waves	K324	VINODH T	5,259,556	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,259,556	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,376	Temple Waves	K326	DHARMA SASTHA	4,941,302	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,941,302	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,377	Temple Waves	K327	VIPIIN R R	4,826,626	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,826,626	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,378	Temple Waves	K329	KARTHIKEYAN BALASUNDARAM	4,857,301	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,857,301	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,379	Temple Waves	K331	S.KALYANI	4,794,973	100,000	25,321	25,000	150,321	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,644,652	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,380	Temple Waves	K403	GEETHA KOWLAGI	4,219,339	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,219,339	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
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1,381	Temple Waves	K416	G K VENKATESH	4,896,462	100,000	25,241	25,000	150,241	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,746,221	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,382	Temple Waves	K417	MAHESWARI	5,116,258	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,116,258	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,383	Temple Waves	K418	ARUN KS	4,166,559	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,166,559	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,384	Temple Waves	K421	L. SIVAKUMAR	5,188,962	100,000	0	0	100,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,088,962	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,385	Temple Waves	K422	ELANGO VAN VELMAIL	4,809,629	100,000	25,402	25,000	150,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,659,227	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,386	Temple Waves	K424	Mr. Muthuswamy V	4,560,234	100,000	25,605	25,000	150,605	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,409,629	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,387	Temple Waves	K426	RAMALINGAM SIVARAMAKRISHNAN	5,377,032	100,000	26,090	25,000	151,090	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,225,942	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,388	Temple Waves	K428	VINODKUMAR S	5,239,939	100,000	25,969	25,000	150,969	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,088,970	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,389	Temple Waves	K429	KARTHIK KUMAR GANDHI	5,600,914	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,600,914	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,390	Temple Waves	K431	V.L.NITHYA PRIYA	4,916,500	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,916,500	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,391	Temple Waves	K432	BALAMURALI N	5,701,596	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,701,596	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,392	Temple Waves	K504	SAGAR.PS & RASHMI.R	3,167,297	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,167,297	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,393	Temple Waves	K507	SRIKRISHNAN	3,172,418	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,147,418	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,394	Temple Waves	K508	G.RATHINARAMAN	3,889,376	0	23,308	25,000	48,308	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,841,068	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,395	Temple Waves	K509	PONNURAMAN G	3,870,403	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,870,403	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,396	Temple Waves	K511	J VIGNESH NAIDU	3,749,327	0	22,489	25,000	47,489	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,701,838	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,397	Temple Waves	K514	DHAMARANENI RAVINDER RAO	4,639,700	100,000	25,159	25,000	150,159	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,489,541	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,398	Temple Waves	K518	THIYAGARAJAN.M	4,487,411	100,000	24,916	25,000	149,916	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,337,495	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,399	Temple Waves	K522	N T SRI RAJA	5,307,190	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,307,190	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,400	Temple Waves	K525	ABUTHAHEER SS	5,126,468	100,000	25,691	25,000	150,691	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,975,777	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,401	Temple Waves	K527	MANIKANDAN V	5,155,840	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,155,840	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,402	Temple Waves	K528	ALOK NAIDU	5,213,892	100,000	25,969	25,000	150,969	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,062,923	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,403	Temple Waves	K529	VINOTH	5,086,846	100,000	25,443	25,000	150,443	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,936,403	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,404	Temple Waves	K530	V SESHU GOPAL & V S PRASUNA DEVI	4,983,297	100,000	25,968	25,000	150,968	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,832,329	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,405	Temple Waves	K609	B LAKSHMI/V BALU	3,347,227	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,322,227	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,406	Temple Waves	K610	B LAKSHMI/V BALU	3,726,410	100,000	0	25,000	125,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,601,410	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,407	Temple Waves	K616	SUDHIR KUMAR PANIGRAHY	4,525,353	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,525,353	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,408	Temple Waves	K626	Mrs. Meenakshi .M	4,573,066	100,000	26,089	25,000	151,089	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,421,977	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,409	Temple Waves	K628	B ANEETH KUMAR	4,337,511	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,337,511	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,410	Temple Waves	K629	S.R.NERUDTHA	5,006,561	100,000	25,442	25,000	150,442	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,856,119	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,411	Temple Waves	K630	MOHAN R, MEERA	5,185,978	100,000	25,968	25,000	150,968	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,035,010	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,412	Temple Waves	K632	S.RAMESH	4,816,075	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,816,075	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,413	Temple Waves	K711	J MAHALAKSHMI	3,135,928	100,000	26,089	25,000	151,089	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	2,984,839	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,414	Temple Waves	K716	MRS. THILLAINAYAKI & MRS. LAVANYAA	4,494,587	100,000	25,886	25,000	150,886	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,343,701	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,415	Temple Waves	K718	DAMODHARAN	4,109,761	0	24,916	25,000	49,916	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,059,845	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,416	Temple Waves	K722	Mrs. Sridevi N	4,413,807	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,413,807	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,417	Temple Waves	K728	MOHAMMED RIAZ ALI S	4,729,002	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,704,002	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,418	Temple Waves	L101	KARUNANITHI K	4,068,151	150,000	25,515	25,000	200,515	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,867,636	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,419	Temple Waves	L105	RADHIKA VENKATESH AND R VENKATESH	4,033,086	100,000	25,038	25,000	150,038	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,883,048	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,420	Temple Waves	L106	NAZER Z	4,590,134	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,565,134	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,421	Temple Waves	L107	RAJAN JACOB	3,723,768	0	24,979	25,000	49,979	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,673,789	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,422	Temple Waves	L108	NARAYAN PANIGRAHI	4,117,131	60,000	25,668	25,000	110,668	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,006,463	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,423	Temple Waves	L109	NALINI VENKATESAN	4,066,135	0	25,762	25,000	50,762	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,015,373	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,424	Temple Waves	L110	S.P PRABHAKAR	3,049,050	0	25,281	25,000	50,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	2,998,769	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,425	Temple Waves	L111	S.VIJAYASAMUNDEESWARI	3,927,114	100,000	25,038	25,000	150,038	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,777,076	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,426	Temple Waves	L112	BALAJI. H	4,198,299	100,000	24,512	25,000	149,512	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,048,787	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,427	Temple Waves	L113	VAISHNAVI	4,241,782	100,000	24,997	25,000	149,997	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,091,785	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,428	Temple Waves	L201	R LUXMI NARAYANA AMIRTH	3,887,049	0	25,038	25,000	50,038	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,837,011	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,429	Temple Waves	L202	M SHAHJAKHAN	4,244,818	100,000	25,444	25,000	150,444	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,094,374	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,430	Temple Waves	L203	KRISHNARAJ S	3,953,050	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,928,050	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,431	Temple Waves	L204	ABISHEK BASKARAN	2,700,225	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	2,700,225	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,432	Temple Waves	L206	PRAKASH	4,661,324	100,000	25,473	25,000	150,473	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,510,851	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,433	Temple Waves	L207	KUMARESAN	3,820,890	0	24,512	25,000	49,512	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,771,378	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,434	Temple Waves	L208	MUTHUKKANI L	4,243,281	40,000	25,444	25,000	90,444	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,152,837	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,435	Temple Waves	L209	MOHAMED YUSUF AKBARU ALI	4,029,602	0	25,281	25,000	50,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,979,321	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,436	Temple Waves	L214	HARISH VARADHARAJAN	3,918,567	100,000	25,038	25,000	150,038	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,768,529	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,437	Temple Waves	L302	BALAJI N S	4,410,747	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,385,747	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,438	Temple Waves	L303	V DURAI MURUGAN	3,631,975	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,606,975	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,439	Temple Waves	L305	BALAJI	3,963,840	100,000	25,038	25,000	150,038	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,813,802	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,440	Temple Waves	L306	IRVIN AMARNATH	4,202,767	40,000	25,362	25,000	90,362	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,112,405	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
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1,441	Temple Waves	L307	DINESH KUMAR	4,456,617	100,000	24,512	25,000	149,512	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,307,105	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,442	Temple Waves	L309	SATHISH.M	4,629,447	40,000	25,650	25,000	90,650	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,538,797	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,443	Temple Waves	L312	KARTHICK KRISHNAMOORTHY	3,769,912	0	24,512	25,000	49,512	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,720,400	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,444	Temple Waves	L313	PREM SHANKAR PRASAD	4,198,051	100,000	24,997	25,000	149,997	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,048,054	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,445	Temple Waves	L314	KARTHICK KRISHNAMOORTHY	4,321,366	100,000	25,038	25,000	150,038	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,171,328	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,446	Temple Waves	L315	KUMARESAN CHIDAMBARAKANNU	4,250,328	40,000	25,444	25,000	90,444	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,159,884	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,447	Temple Waves	L402	NIRUPAMA THYAGARAJAN	4,324,821	100,000	25,444	25,000	150,444	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,174,377	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,448	Temple Waves	L404	AMIT PAROUHA	3,872,678	0	24,997	25,000	49,997	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,822,681	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,449	Temple Waves	L405	HARRY R PATRICK	4,317,439	40,000	25,515	25,000	90,515	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,226,924	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,450	Temple Waves	L407	SUMITHA	4,551,739	100,000	24,870	25,000	149,870	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,401,869	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,451	Temple Waves	L410	S KRISHNANANDH	4,662,526	150,000	25,762	25,000	200,762	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,461,764	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,452	Temple Waves	L411	KARTHIKEYAN VELAPPAN	4,112,013	100,000	24,997	25,000	149,997	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,962,016	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,453	Temple Waves	L412	V. RAMESH KUMAR	4,583,941	100,000	25,088	25,000	150,088	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,433,853	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,454	Temple Waves	L413	SHASHI BHUSHAN PRASAD	3,551,815	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,526,815	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,455	Temple Waves	L414	M.ANUSUYADEVI	4,507,526	40,000	25,403	25,000	90,403	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,417,123	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,456	Temple Waves	L415	KARTHIKEYAN PITCHAI	4,382,694	100,000	25,078	25,000	150,078	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,232,616	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,457	Temple Waves	L501	K K RATHINAM	4,619,597	40,000	25,403	25,000	90,403	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,529,194	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,458	Temple Waves	L506	JEYALAKSHMI. V	3,879,404	100,000	25,473	25,000	150,473	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,728,931	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,459	Temple Waves	L507	T.R.HEMANTH	4,275,316	40,000	25,870	25,000	90,870	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,184,446	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,460	Temple Waves	L509	VIJAY PANIDAS A	4,161,160	100,000	25,281	25,000	150,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,010,879	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,461	Temple Waves	L512	JEYALAKSHMI. V	3,987,426	100,000	24,979	25,000	149,979	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,837,447	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,462	Temple Waves	L513	SREENIVAS. S	3,873,556	0	24,997	25,000	49,997	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,823,559	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,463	Temple Waves	L514	AMAR JYOTI BARUAH	3,899,680	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,874,680	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,464	Temple Waves	L515	A S T ALAGHUVEL	3,559,612	0	25,556	25,000	50,556	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,509,056	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,465	Temple Waves	L601	VIJAYA KANNAN	4,314,729	100,000	25,038	25,000	150,038	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,164,691	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,466	Temple Waves	L603	NAGARAJAN SRI KRISHNAN	3,615,686	0	24,979	25,000	49,979	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,565,707	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,467	Temple Waves	L606	N LAKSHMINARAYAN	4,286,935	0	24,997	25,000	49,997	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,236,938	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,468	Temple Waves	L607	RAVISHANKAR S	4,309,302	100,000	24,512	25,000	149,512	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,159,790	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,469	Temple Waves	L610	S. KARTHIKEYAN	4,110,220	100,000	25,281	25,000	150,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,959,939	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,470	Temple Waves	L614	GAYATRISURESH	4,560,842	100,000	25,403	25,000	150,403	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,410,439	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,471	Temple Waves	L702	MOHAMED GAZZALI	3,588,275	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,563,275	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,472	Temple Waves	L706	NEERAJ JAISWAL	4,181,511	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,156,511	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,473	Temple Waves	M132	Janmejaya Tripathy & Sasmita Tripathy	297,469	150,000	22,644	25,000	197,644	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	99,825	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,474	Temple Waves	M137	K Senthil Kumar	158,161	100,000	25,000	25,000	150,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,161	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,475	Temple Waves	M139	P Satish Kumar	195,301	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	170,301	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,476	Temple Waves	M207	Dinakar	2,791,632	100,000	25,000	25,000	150,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	2,641,632	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,477	Temple Waves	M225	Soumya Maheshwari & Aneesh Y	2,368,468	100,000	0	0	100,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	2,268,468	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,478	Temple Waves	M239	Vinodhini P	192,585	100,000	22,464	50,000	172,464	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	20,121	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,479	Temple Waves	M249	S Sundaramoorthy	4,361,051	100,000	26,089	25,000	151,089	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,209,962	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,480	Temple Waves	M349	Suryakumar Wuppapalapati	128,031	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	103,031	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,481	Temple Waves	M410	P Ravi	21,976	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	21,976	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,482	Temple Waves	M744	C. Ravichandran	125,411	0	22,768	25,000	47,768	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	77,643	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,483	Temple Waves	C102	Mr. SYED KASIM H	8,327,826	150,000	36,850	25,000	211,850	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,115,976	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,484	Temple Waves	C106	Mr. SRINIVASAN R	8,181,502	150,000	30,641	25,000	205,641	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,975,861	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,485	Temple Waves	C107	Mr. PRASANNA RAGAVENDRAN J	7,546,230	125,000	35,029	25,000	185,029	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,361,201	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,486	Temple Waves	C114	Mrs. DILSHAD BEGUM	6,103,443	125,000	34,301	25,000	184,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,919,142	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,487	Temple Waves	C204	Mr. MOHAMMED LAAYEQHULLAH R	7,751,253	150,000	36,769	25,000	211,769	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,539,484	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,488	Temple Waves	C206	Mr. GAUTAM M	7,482,290	150,000	36,768	25,000	211,768	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,270,522	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,489	Temple Waves	C207	Mrs. JAYANTHI A P	7,912,398	125,000	29,191	25,000	179,191	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,733,207	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,490	Temple Waves	C210	Mr. PRAKASHKRISHNAN U	7,398,187	125,000	34,342	25,000	184,342	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,213,845	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,491	Temple Waves	C213	Mr. MAHESWARAN. B	6,752,197	0	36,115	25,000	61,115	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,691,082	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,492	Temple Waves	C302	Mr. RAJAGURU V	8,289,919	150,000	30,708	25,000	205,708	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,084,211	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,493	Temple Waves	C306	Mr. JAYAPRAKASH. M	6,100,205	0	37,468	25,000	62,468	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,037,737	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,494	Temple Waves	C307	Mrs. MEERAMUTHUKUMAR	6,872,017	125,000	35,029	25,000	185,029	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,686,988	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,495	Temple Waves	C309	Mrs. SANGEETHA R	4,513,517	175,000	35,737	25,000	235,737	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,277,780	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,496	Temple Waves	C311	Mrs. GOUSSIYA YAKOOB	7,928,810	125,000	29,663	25,000	179,663	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,749,147	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,497	Temple Waves	C312	Mrs. PREMA V	7,103,289	125,000	34,301	25,000	184,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,918,988	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,498	Temple Waves	C314	Mr. VARUN KUMAR P	7,334,789	125,000	34,301	25,000	184,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,150,488	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,499	Temple Waves	C315	Mrs. NAGALAKSHMI JAGANATHAN	3,537,445	0	36,273	25,000	61,273	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,476,172	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,500	Temple Waves	C402	Miss. NIVEDHA KALIAPERUMAL	7,932,569	150,000	37,387	25,000	212,387	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,720,182	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,501	Temple Waves	C407	Mr. VALLIAPPAN. R M	5,289,034	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,264,034	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,502	Temple Waves	C410	Mr. KOODATHIL MURIKOLI RAJESH KUMAR	6,762,688	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,762,688	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,503	Temple Waves	C412	Mr. ANAND. S	6,902,615	125,000	0	0	125,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,777,615	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,504	Temple Waves	C414	Mr. SHESHANK SHARMA	7,323,986	125,000	28,584	25,000	178,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,145,402	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,505	Temple Waves	C417	Mr. ALLEN RICHARDSON PAUL	7,265,620	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,265,620	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,506	Temple Waves	C501	Mr. KARUNANITHI P V	8,975,839	150,000	0	0	150,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,825,839	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,507	Temple Waves	C503	Mr. JAGADEESH KUMAR T	6,499,927	0	35,029	25,000	60,029	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,439,898	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,508	Temple Waves	C505	Mrs. MANJULA. S	6,780,164	125,000	35,696	25,000	185,696	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,594,468	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,509	Temple Waves	C507	Mr. MOHAN RAJ. J	6,602,232	125,000	35,029	25,000	185,029	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,417,203	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,510	Temple Waves	C508	Mr. MURUGESAN N	5,066,323	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,066,323	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,511	Temple Waves	C511	Mr. GANESH RAMASESHAN	6,068,153	0	36,273	25,000	61,273	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,006,880	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,512	Temple Waves	C513	Mr. JIDENDRAN. K S	7,260,157	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,260,157	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,513	Temple Waves	C515	Mr. MANORANJAN KUMAR	5,087,224	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,087,224	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,514	Temple Waves	C601	Mrs. PRIYA RADHAKRISHNAN	5,956,146	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,956,146	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,515	Temple Waves	C603	Mr. DEVENDRAN S	4,993,593	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,968,593	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,516	Temple Waves	C611	Miss. SMITHA CHANDRAN	5,472,058	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,472,058	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,517	Temple Waves	C614	Mrs. KARPAGA LAKSHMI	5,384,140	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,359,140	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,518	Temple Waves	C615	Mr. KARTHIK. R	5,255,320	0	36,273	25,000	61,273	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,194,047	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,519	Temple Waves	C701	Mrs. CHAITANYA PHANI BOGGAVARAPU	5,442,364	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,417,364	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,520	Temple Waves	C703	Mr. Mohan B Govindarajan	3,645,182	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,620,182	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,521	Temple Waves	C704	Mr. RANGARAJAN S	5,722,032	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,722,032	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,522	Temple Waves	C706	Mr. RAMKUMAR. S	5,711,530	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,686,530	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,523	Temple Waves	C708	Mr. MURALI V	6,359,777	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,359,777	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,524	Temple Waves	C711	Mrs. ARIVUKKANNU. M	5,025,121	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,000,121	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,525	Temple Waves	C712	Mr. GANESH S	7,130,495	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,130,495	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,526	Temple Waves	C714	Mr. KAISER FRANCIS	7,802,725	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,802,725	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,527	Temple Waves	D101	Mr. DEEPAK D	7,336,337	150,000	36,769	25,000	211,769	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,124,568	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,528	Temple Waves	D102	Mr. GANAPATHI SUBRAMANIAN V L	7,760,700	150,000	30,843	25,000	205,843	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,554,857	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,529	Temple Waves	D103	Mrs. JAMUNARANI B	7,225,615	150,000	36,728	25,000	211,728	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,013,887	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,530	Temple Waves	D104	Mr. Radhakrishnan chandran	7,230,791	125,000	35,555	25,000	185,555	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,045,236	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,531	Temple Waves	D105	Mrs. MEERA R	7,133,804	125,000	28,719	25,000	178,719	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,955,085	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,532	Temple Waves	D107	Mr. KARTHICK PANCHATCHARAM	7,362,804	125,000	34,301	25,000	184,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,178,503	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,533	Temple Waves	D111	Miss. BRINDHA MOHAN	6,913,952	125,000	28,584	25,000	178,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,735,368	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,534	Temple Waves	D113	Mr. GNANAVELU NITHIYANANDAM	7,507,927	150,000	36,769	25,000	211,769	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,296,158	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,535	Temple Waves	D114	Mr. CHANDRAKUMAR B	7,824,422	150,000	36,769	25,000	211,769	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,612,653	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,536	Temple Waves	D115	Mr. VINOTH KANNAPPAN	7,597,524	150,000	36,809	25,000	211,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,385,715	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,537	Temple Waves	D117	Mrs. BHAVANI A V	7,482,460	85,000	37,674	25,000	147,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,334,786	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,538	Temple Waves	D121	Mr. SIVAKUMAR DEVARAM S R	7,839,451	150,000	36,850	25,000	211,850	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,627,601	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,539	Temple Waves	D123	Mr. VISWANATHAN V	7,582,070	125,000	28,719	25,000	178,719	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,403,351	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,540	Temple Waves	D202	Mr. MINI GHOSH	8,405,213	150,000	30,843	25,000	205,843	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,199,370	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,541	Temple Waves	D205	Mr. ARUN K	6,561,027	125,000	34,463	25,000	184,463	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,376,564	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,542	Temple Waves	D206	Mr. SARAVANAN V	7,523,105	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,523,105	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,543	Temple Waves	D209	Mrs. NARMADHA A	7,343,609	125,000	34,301	25,000	184,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,159,308	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,544	Temple Waves	D210	Mr. SRINIVASAN T T	7,246,182	125,000	35,596	25,000	185,596	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,060,586	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,545	Temple Waves	D211	Mr. VENKATESH. V	6,065,671	125,000	34,301	25,000	184,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,881,370	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,546	Temple Waves	D212	Mr. THAYUMANAVAN N	5,108,642	75,000	25,645	25,000	125,645	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,982,997	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,547	Temple Waves	D217	Mr. IMTIAZ AHAMED S	7,762,085	150,000	30,674	25,000	205,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,556,411	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,548	Temple Waves	D218	Mr. SEETHARAMAN G	7,741,774	150,000	30,539	25,000	205,539	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,536,235	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,549	Temple Waves	D219	Mr. SURESH KUMAR R	7,976,085	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,976,085	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,550	Temple Waves	D220	Mr. HARIHARAN G	7,432,026	150,000	36,769	25,000	211,769	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,220,257	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,551	Temple Waves	D221	Mrs. UMASREE RAGHUNATH	7,989,667	150,000	30,708	25,000	205,708	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,783,959	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,552	Temple Waves	D224	Mr. KARTHIKEYAN P	7,165,560	125,000	35,596	25,000	185,596	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,979,964	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,553	Temple Waves	D225	Mr. RAVI. A P	6,753,329	125,000	34,966	25,000	184,966	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,568,363	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,554	Temple Waves	D301	Mrs. MERCY PARESH KUMAR	7,917,824	150,000	36,769	25,000	211,769	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,706,055	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,555	Temple Waves	D303	Mr. RAVI SANKAR V	7,644,640	150,000	36,728	25,000	211,728	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,432,912	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,556	Temple Waves	D304	Mrs. UMA GANESAN	7,382,033	125,000	29,629	25,000	179,629	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,202,404	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,557	Temple Waves	D305	Mr. SAYANTAN NATH T	7,289,340	125,000	34,463	25,000	184,463	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,104,877	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,558	Temple Waves	D308	Mrs. ROZAT MOHAMEDI	4,669,145	125,000	28,663	25,000	178,663	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,490,482	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,559	Temple Waves	D313	Dr. GOVINDARASU R	7,526,716	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,526,716	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,560	Temple Waves	D314	Mrs. POONGODI K	7,599,656	150,000	30,641	25,000	205,641	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,394,015	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,561	Temple Waves	D317	Mr. SURESH D	7,654,982	150,000	30,674	25,000	205,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,449,308	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,562	Temple Waves	D318	Mrs. ESTHER RANI T	7,708,514	150,000	30,539	25,000	205,539	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,502,975	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,563	Temple Waves	D322	Mr. SUGATA CHOUDHURY	7,319,540	125,000	35,596	25,000	185,596	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,133,944	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,564	Temple Waves	D323	Mr. PREMKUMAR T	7,483,244	125,000	28,719	25,000	178,719	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,304,525	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,565	Temple Waves	D325	Mrs. INDRA. C	6,894,025	125,000	34,966	25,000	184,966	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,709,059	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,566	Temple Waves	D402	Mr. ABDUL MAJEED SUBAIR	8,242,415	150,000	30,843	25,000	205,843	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,036,572	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,567	Temple Waves	D403	Mr. MOORTHY S D	7,650,415	150,000	36,728	25,000	211,728	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,438,687	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,568	Temple Waves	D404	Mr. RATHEESH P R	6,986,124	125,000	35,555	25,000	185,555	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,800,569	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,569	Temple Waves	D406	Mr. SIBIN RAJU VARGHESE	7,408,701	125,000	29,663	25,000	179,663	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,229,038	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,570	Temple Waves	D407	Mr. MATHANAGOPAL G	6,394,637	125,000	0	0	125,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,269,637	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,571	Temple Waves	D409	Mr. LANCY JACOB	6,190,149	125,000	34,301	25,000	184,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,005,848	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,572	Temple Waves	D411	Mrs. SHANTHI KRISHNAKUMAR K	7,224,503	125,000	34,301	25,000	184,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,040,202	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,573	Temple Waves	D423	Mrs. SANDHIYA R	6,552,075	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,552,075	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,574	Temple Waves	D424	Mr. NARENDRA KUMAR PANDEY	7,361,278	125,000	35,596	25,000	185,596	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,175,682	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,575	Temple Waves	D426	Mr. RADHAKRISHNAN G	5,229,171	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,204,171	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,576	Temple Waves	D503	Mr. RAJAGOPAL V	8,073,574	150,000	36,728	25,000	211,728	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,861,846	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,577	Temple Waves	D507	Mrs. MANOHARI. A	6,451,084	125,000	34,801	25,000	184,801	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,266,283	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,578	Temple Waves	D510	Miss. V KOKILA	5,231,547	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,206,547	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,579	Temple Waves	D513	Mr. JOSEPH ARUL	6,436,023	150,000	36,768	25,000	211,768	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,224,255	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,580	Temple Waves	D517	Mr. JANARDHANAN. M P	6,407,996	150,000	36,809	25,000	211,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,196,187	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,581	Temple Waves	D519	Mr. SANKARANARAYANAN. B	7,379,228	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,379,228	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,582	Temple Waves	D521	Mr. GUMMADI KIRAN KUMAR	6,908,575	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,908,575	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,583	Temple Waves	D524	Mr. SIVASENTHIL. B	6,729,937	125,000	36,115	25,000	186,115	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,543,822	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,584	Temple Waves	D525	Mrs. TANUJA KUMARI PANDA	6,887,663	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,887,663	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,585	Temple Waves	D526	Mr. SELVARAJ. R	4,915,622	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,890,622	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,586	Temple Waves	D603	Mrs. ANIES FATHIMA KMW	7,955,910	150,000	37,264	25,000	212,264	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,743,646	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,587	Temple Waves	D607	Mr. DEBOBROTO PAL	5,547,769	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,547,769	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,588	Temple Waves	D608	Mr. DINESH KUMAR. G	5,140,229	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,140,229	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,589	Temple Waves	D610	Mr. KISHORE SRINIVASAN	6,250,710	125,000	36,115	25,000	186,115	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,064,595	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,590	Temple Waves	D614	Mr. S R LEELARAM	7,155,234	150,000	36,768	25,000	211,768	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,943,466	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,591	Temple Waves	D615	Mr. RAMESH RAMAN	7,991,817	150,000	36,809	25,000	211,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,780,008	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,592	Temple Waves	D616	Mr. SATHIYA SELVAN. C	5,788,046	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,788,046	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,593	Temple Waves	D617	Mr. H R SWAMINATHAN	7,929,490	150,000	36,809	25,000	211,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,717,681	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,594	Temple Waves	D619	Mr. VELAYUDHAM. R	6,778,861	150,000	37,346	25,000	212,346	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,566,515	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,595	Temple Waves	D626	Mrs. SHESHASAYANI	4,922,617	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,897,617	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,596	Temple Waves	D704	Mr. CHANDRASEKARAN. R	7,182,643	175,000	35,355	25,000	235,355	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,947,288	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,597	Temple Waves	D704	Mr. CHANDRASEKARAN. R	7,182,643	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,182,643	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,598	Temple Waves	D707	Mrs. SUJATHA V	5,098,748	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,073,748	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,599	Temple Waves	D708	Mr. HARISH SHARMA. J	5,765,783	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,740,783	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,600	Temple Waves	D713	Mr. RAJA WASIM HUSAIN	8,410,800	150,000	36,930	25,000	211,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,198,870	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,601	Temple Waves	D714	Mr. SARAVANAKUMAR. P	8,454,334	150,000	36,930	25,000	211,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,242,404	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,602	Temple Waves	E102	Mrs. MEENAKSHI AMMAL S	7,314,661	125,000	35,596	25,000	185,596	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,129,065	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,603	Temple Waves	E104	Mr. SRIDHARAN L	7,031,380	125,000	35,596	25,000	185,596	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,845,784	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,604	Temple Waves	E105	Mr. JAGADEESAN M E	6,663,260	125,000	34,463	25,000	184,463	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,478,797	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,605	Temple Waves	E106	Mrs. NOORULAIN MOHAMMED SATHULLAH	6,952,341	125,000	35,596	25,000	185,596	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,766,745	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,606	Temple Waves	E109	Mr. MOHAMED NOORULLAH	7,251,011	125,000	30,843	25,000	180,843	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,070,168	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,607	Temple Waves	E111	Mrs. SUBHA G	7,477,374	150,000	30,674	25,000	205,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,271,700	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,608	Temple Waves	E112	Mr. MANI. K B S	6,404,716	150,000	37,305	25,000	212,305	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,192,411	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,609	Temple Waves	E115	Mr. MUTHUKUMARASAMY P	7,710,531	150,000	30,775	25,000	205,775	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,504,756	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,610	Temple Waves	E203	Mr. PRAHALATHAN S IYER	7,239,146	125,000	34,301	25,000	184,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,054,845	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,611	Temple Waves	E207	Mr. Vijay R	6,917,228	125,000	35,555	25,000	185,555	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,731,673	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,612	Temple Waves	E208	Mrs. DIVYA C	7,492,513	150,000	36,728	25,000	211,728	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,280,785	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,613	Temple Waves	E209	Mr. SANTHOSH KUMAR G	7,883,422	125,000	30,843	25,000	180,843	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,702,579	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,614	Temple Waves	E210	Mr. JOICE THOMAS	7,465,171	150,000	30,539	25,000	205,539	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,259,632	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,615	Temple Waves	E211	Mr. BALAJI NATARAJAN	7,358,249	150,000	36,809	25,000	211,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,146,440	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,616	Temple Waves	E212	Mr. NAVEEN G	7,400,888	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,400,888	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,617	Temple Waves	E213	Mr. SRIRAM S	7,919,071	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,919,071	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,618	Temple Waves	E215	Mr. KALYANARAMAN IYER	7,819,089	150,000	36,930	25,000	211,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,607,159	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,619	Temple Waves	E302	Dr. ARAVINDHAN A	5,293,384	0	36,432	25,000	61,432	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,231,952	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,620	Temple Waves	E303	Mr. KALYAN KUMAR G	7,226,504	125,000	34,301	25,000	184,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,042,203	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,621	Temple Waves	E308	Mr. RAMASUBRAMANIAN. K	6,881,745	150,000	36,278	25,000	211,278	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,670,467	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,622	Temple Waves	E310	Mr. VINODH K	7,399,544	150,000	36,647	25,000	211,647	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,187,897	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,623	Temple Waves	E312	Mr. NELSON A	7,342,747	100,000	36,769	25,000	161,769	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,180,978	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,624	Temple Waves	E313	Mr. SABARI GIRISH M	7,144,450	150,000	36,809	25,000	211,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,932,641	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,625	Temple Waves	E316	Mr. NORRIS DANIEL PANDIAN	7,027,219	150,000	37,468	25,000	212,468	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,814,751	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,626	Temple Waves	E402	Mr. SUGESH SOMARAJAN	6,149,982	0	35,595	25,000	60,595	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,089,387	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,627	Temple Waves	E405	Mr. VINOTH KARTHICK RM	7,214,094	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,214,094	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,628	Temple Waves	E406	Mr. ASHIQUE A	6,984,404	125,000	35,596	25,000	185,596	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,798,808	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,629	Temple Waves	E407	Mr. SURESH KUMAR P	7,558,410	125,000	35,555	25,000	185,555	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,372,855	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,630	Temple Waves	E412	Mr. KARTHIKEYAN B	7,923,664	150,000	30,641	25,000	205,641	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,718,023	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,631	Temple Waves	E415	Mr. KAMATCHI SUNDARAM N	7,862,499	150,000	30,674	25,000	205,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,656,825	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,632	Temple Waves	E504	Mrs. RENUKA DEVI. M S	6,517,994	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,517,994	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,633	Temple Waves	E509	Mr. HARIKRISHNAN	6,981,546	125,000	37,011	25,000	187,011	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,794,535	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,634	Temple Waves	E510	Mrs. DIMPLE KUMARI JAIN	3,344,675	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,319,675	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,635	Temple Waves	E514	Mr. SAKTHIVEL K	5,482,550	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,482,550	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,636	Temple Waves	E516	Mr. RAMANUJAM R	6,063,060	0	37,632	25,000	62,632	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,000,428	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,637	Temple Waves	E602	Mr. ARUN KUMAR S	5,065,866	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,040,866	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,638	Temple Waves	E603	Mr. NAVULURI VENKAT RAKESH	6,373,401	125,000	34,301	25,000	184,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,189,100	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,639	Temple Waves	E604	Mr. ARUN. L	5,860,277	125,000	36,273	25,000	186,273	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,674,004	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,640	Temple Waves	E607	Mr. ARJUN G	5,059,341	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,034,341	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,641	Temple Waves	E608	Mr. AGILESH P	5,182,506	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,157,506	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,642	Temple Waves	E610	Mr. PREETH DAVID. S	5,461,016	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,436,016	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,643	Temple Waves	E611	Mr. MUTHURAMALINGAM. M R	6,956,358	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,956,358	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,644	Temple Waves	E705	Mrs. ZEHARA S	6,687,175	75,000	36,390	25,000	136,390	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,550,785	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,645	Temple Waves	E711	Mrs. SATHYAPRIYA. S	8,444,321	80,000	38,458	25,000	143,458	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,300,863	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,646	Temple Waves	F101	Mrs. SWARNALAKSHMI RAVI	8,119,768	150,000	32,764	25,000	207,764	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,912,004	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,647	Temple Waves	F105	Mr. SARAVANAKUMAR NATARAJAN	7,632,631	150,000	36,809	25,000	211,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,420,822	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,648	Temple Waves	F106	Mr. BALASUBRAMANIAN V	7,331,581	150,000	36,769	25,000	211,769	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,119,812	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,649	Temple Waves	F108	Mr. PRASHANTH ROSHAN DANIEL SELVAM	8,003,317	150,000	30,775	25,000	205,775	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,797,542	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,650	Temple Waves	F110	Mr. SRINIVASAN M	6,794,457	125,000	28,884	25,000	178,884	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,615,573	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,651	Temple Waves	F203	Mr. TAPAN KUMAR DASH	7,432,751	150,000	30,674	25,000	205,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,227,077	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,652	Temple Waves	F205	Mr. KUMARASAMI D	7,496,114	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,496,114	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,653	Temple Waves	F207	Mrs. PREETI CHAKRAVARTI	7,507,392	150,000	30,674	25,000	205,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,301,718	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,654	Temple Waves	F208	Mr. SARAVANAN N S	7,519,846	150,000	36,930	25,000	211,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,307,916	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,655	Temple Waves	F209	Mrs. SASIKALA. K	6,058,554	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,058,554	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,656	Temple Waves	F212	Mr. SATYABRATA TRIPATHY	7,355,003	125,000	34,463	25,000	184,463	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,170,540	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,657	Temple Waves	F301	Mr. RAMESH GANESAN	8,106,907	150,000	32,764	25,000	207,764	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,899,143	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,658	Temple Waves	F306	Mrs. CHANDRAVATHANAM S	7,845,179	150,000	36,769	25,000	211,769	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,633,410	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,659	Temple Waves	F308	Mrs. PRIYA BHASKAR	7,824,818	150,000	30,775	25,080	205,855	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,618,963	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,660	Temple Waves	F309	Mr. GANESH M S	7,289,087	125,000	28,719	25,000	178,719	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,110,368	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,661	Temple Waves	F310	Mr. HARI HARAN G	7,084,204	125,000	34,301	25,000	184,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,899,903	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,662	Temple Waves	F311	Mr. BALAJI DAMODARAN	5,074,763	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,049,763	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,663	Temple Waves	F312	Mrs. VIJAYALAKSHMI A	5,047,393	0	35,119	25,000	60,119	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,987,274	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,664	Temple Waves	F401	Mr. CHALLA RAMANATHA REDDY	8,124,190	150,000	32,764	25,000	207,764	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,916,426	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,665	Temple Waves	F406	Mrs. SUDIPTA DATTA	7,740,137	150,000	36,769	25,000	211,769	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,528,368	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,666	Temple Waves	F408	Mrs. VASANTHI MAHADEVAN	7,979,474	150,000	36,930	25,000	211,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,767,544	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,667	Temple Waves	F410	Mr. SHIVA SEKAR	6,986,602	125,000	28,584	25,000	178,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,808,018	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,668	Temple Waves	F502	Mr. PRADEEP KUMAR. J	7,611,066	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,611,066	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,669	Temple Waves	F504	Mr. RAMA MOHANA RAJU K	5,228,949	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,203,949	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,670	Temple Waves	F507	Mr. KARTHIK. R	6,795,739	150,000	36,809	25,000	211,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,583,930	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,671	Temple Waves	F601	Mr. SREEJI J S	8,977,103	150,000	39,317	25,000	214,317	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,762,786	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,672	Temple Waves	F602	Mr. ASHISH KUMAR PATHAK	4,427,981	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,402,981	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,673	Temple Waves	F604	Mrs. RAJESWARI M	5,945,822	0	37,632	25,000	62,632	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,883,190	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,674	Temple Waves	F605	Mr. UMAKANT S	4,307,338	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,282,338	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,675	Temple Waves	F606	Mr. MOHAN RAJ V	6,400,204	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,375,204	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,676	Temple Waves	F607	Mrs. GEETHA V	5,915,063	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,915,063	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,677	Temple Waves	F610	Mr. PRABHAKARAN J	6,298,389	125,000	34,801	25,000	184,801	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,113,588	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,678	Temple Waves	F701	Mrs. MEGHA RANJITH	8,552,283	150,000	39,317	25,000	214,317	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,337,966	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,679	Temple Waves	F702	Mrs. B VISHNUPRIYA	5,411,888	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,386,888	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,680	Temple Waves	F703	Mr. RAMGOPAL K	5,681,627	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,681,627	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,681	Temple Waves	F706	Mr. RAMALINGAM	6,289,125	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,264,125	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,682	Temple Waves	G101	Mr. SELVARAJ K	7,439,809	150,000	30,775	25,000	205,775	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,234,034	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,683	Temple Waves	G102	Mrs. BHAVANI KESHAVA SIMHAN	7,516,792	150,000	30,641	25,000	205,641	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,311,151	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,684	Temple Waves	G105	Mr. MOHAN GOPALAKRISHNAN	7,185,834	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,185,834	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,685	Temple Waves	G109	Mr. RAJA KARTHIK R	7,161,530	150,000	36,728	25,000	211,728	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,949,802	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,686	Temple Waves	G110	Mr. RAGHUVARAN CHAKKRAVARTHY	7,562,451	150,000	36,769	25,000	211,769	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,350,682	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,687	Temple Waves	G115	Dr. PADMA KUMARI. J	6,138,852	125,000	38,265	25,000	188,265	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,950,587	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,688	Temple Waves	G116	Mr. SATHISH. s	5,699,760	125,000	35,376	25,000	185,376	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,514,384	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,689	Temple Waves	G117	Mrs. VIJAYALAKSHMI R	6,301,896	150,000	36,809	25,000	211,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,090,087	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,690	Temple Waves	G119	Mr. RAJASEKARAN. R	6,369,223	80,000	0	25,000	105,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,264,223	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,691	Temple Waves	G120	Mrs. ILAKKIYA	6,415,479	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,415,479	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,692	Temple Waves	G122	Mr. NARAYANAN R	6,213,943	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,213,943	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,693	Temple Waves	G124	Mr. VIJAI BHARATH NITHYANANDAN	6,582,933	85,000	37,674	25,000	147,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,435,259	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,694	Temple Waves	G128	Mr. N NETHAJI	7,487,056	150,000	37,469	25,000	212,469	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,274,587	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,695	Temple Waves	G201	Mr. VENKATESH V	7,356,944	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,356,944	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,696	Temple Waves	G202	Mr. KOOTUMKAL AUGUSTINE NIDHIN	7,554,565	150,000	30,641	25,000	205,641	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,348,924	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,697	Temple Waves	G204	Mr. RANJITH KUMAR T	7,010,781	150,000	30,539	25,000	205,539	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,805,242	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,698	Temple Waves	G206	Mr. PRASANNA KUMAR S	7,038,272	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,038,272	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,699	Temple Waves	G207	Mrs. MEENAKSHI. R	6,087,619	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,087,619	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,700	Temple Waves	G209	Mr. BHARATHY ARUMUGAM	7,427,419	150,000	36,728	25,000	211,728	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,215,691	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,701	Temple Waves	G210	Mrs. ROOPA N P	7,126,209	150,000	36,769	25,000	211,769	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,914,440	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,702	Temple Waves	G213	Mr. ANJAN KUMAR MISHRA	5,518,976	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,493,976	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,703	Temple Waves	G216	Mrs. Chitra. P	6,343,034	125,000	34,867	25,000	184,867	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,158,167	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,704	Temple Waves	G217	Mrs. KAMALAVALLI. R V	6,197,928	150,000	36,809	25,000	211,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,986,119	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,705	Temple Waves	G219	Mr. SIVAKUMAR. S	6,169,899	150,000	36,768	25,000	211,768	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,958,131	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,706	Temple Waves	G220	Mrs. BHUVANESHWARY N	6,639,359	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,639,359	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,707	Temple Waves	G226	Mr. RATANLAL SETHIA	3,524,718	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,524,718	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,708	Temple Waves	G228	Mr. BALAMURUGAN. D	5,598,788	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,573,788	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,709	Temple Waves	G229	Mr. SELVA KUMAR S	6,550,815	150,000	39,155	25,000	214,155	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,336,660	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,710	Temple Waves	G301	Mr. RAJIV KUMAR SINHA	7,716,864	150,000	36,930	25,000	211,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,504,934	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,711	Temple Waves	G303	Mr. SRIVIJAY DEEPAK K S	7,085,715	150,000	36,930	25,000	211,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,873,785	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,712	Temple Waves	G304	Mr. GURUMURTHY S	6,320,417	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,320,417	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,713	Temple Waves	G306	Mr. AMIR KUMAR SAHU	6,946,254	150,000	30,539	25,000	205,539	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,740,715	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,714	Temple Waves	G307	Mr. RAAJ KOUSHIK N	7,759,426	125,000	37,715	25,000	187,715	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,571,711	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,715	Temple Waves	G314	Mrs. SHANKARAN MALINI	6,547,274	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,547,274	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,716	Temple Waves	G315	Mr. BOOPATHI P	5,363,998	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,338,998	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,717	Temple Waves	G319	Mr. SUDHAKAR PRABHAKAR RAO	6,107,653	150,000	36,728	25,000	211,728	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,895,925	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,718	Temple Waves	G321	Mrs. RAJI SUBRAMANIAN	5,931,016	0	37,508	25,000	62,508	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,868,508	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,719	Temple Waves	G322	Mrs. USHA GOENKA	5,172,306	0	37,798	25,000	62,798	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,109,508	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,720	Temple Waves	G326	Mr. UDAYA RAJ T	6,650,116	0	36,809	25,000	61,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,588,307	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,721	Temple Waves	G327	Mr. VISHNU MOHAN. C R	6,450,584	150,000	36,768	25,000	211,768	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,238,816	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,722	Temple Waves	G401	Mr. KISHORE KUMAR. A	5,189,792	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,164,792	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,723	Temple Waves	G407	Mrs. SWATI BHADAURIA	7,521,012	125,000	36,850	25,000	186,850	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,334,162	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,724	Temple Waves	G408	Mr. VALVILORI NALANGILLI	6,613,951	150,000	36,647	25,000	211,647	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,402,304	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,725	Temple Waves	G413	Mrs. REKHA. S	5,674,732	70,000	0	25,000	95,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,579,732	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,726	Temple Waves	G417	Mr. SUNDARESAN K	6,553,208	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,528,208	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,727	Temple Waves	G419	Mr. RAMARAJ. S	5,741,673	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,716,673	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,728	Temple Waves	G421	Mr. HARISH M N	6,327,925	0	36,647	25,000	61,647	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,266,278	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,729	Temple Waves	G423	Mr. ARAVINDHAN. V	6,271,749	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,246,749	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,730	Temple Waves	G424	Mrs. USHA GOENKA	3,520,884	0	37,674	25,000	62,674	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,458,210	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,731	Temple Waves	G427	Mr. SATHISH KUMAR. S	5,240,588	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,215,588	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,732	Temple Waves	G502	Mr. S SRINIVASAN	5,337,370	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,312,370	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,733	Temple Waves	G504	Mr. YUGANDER DEVULAPALLI	7,153,193	150,000	36,647	25,000	211,647	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,941,546	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,734	Temple Waves	G507	Mr. KRISHNA PRASANTH. R	6,172,312	125,000	36,849	25,000	186,849	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,985,463	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,735	Temple Waves	G510	Mr. ARISTIDUS RAJA. N M	6,853,863	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,853,863	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,736	Temple Waves	G517	Mr. NAGARAJAN. V	5,555,007	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,555,007	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,737	Temple Waves	G518	Mr. ASHOK KUMAR. S	7,016,654	150,000	36,768	25,000	211,768	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,804,886	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,738	Temple Waves	G528	Mr. RAJU RAMESHA	7,175,362	150,000	36,930	25,000	211,930	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,963,432	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,739	Temple Waves	G529	Mr. PAUL REXIN. A	6,165,651	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,140,651	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,740	Temple Waves	G601	Mr. BABU. K	5,207,548	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,182,548	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,741	Temple Waves	G604	Mr. RAGURAM. S J	5,414,182	0	37,345	25,000	62,345	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,351,837	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,742	Temple Waves	G607	Mr. ANANTHAKRISHNAN. B	6,806,366	125,000	36,849	25,000	186,849	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,619,517	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,743	Temple Waves	G611	Miss. KRUPA. S	5,653,688	125,000	35,433	25,000	185,433	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,468,255	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,744	Temple Waves	G614	Mrs. REKHA. K	4,953,258	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,928,258	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,745	Temple Waves	G618	Miss. POORNIMA BHAT. R	4,265,767	0	37,468	25,000	62,468	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,203,299	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,746	Temple Waves	G619	Mrs. VIJAYALAKSHMI. B	5,884,219	200,000	37,427	25,000	262,427	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,621,792	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,747	Temple Waves	G621	Mrs. SRI PRIYA M S	5,041,121	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,016,121	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,748	Temple Waves	G624	Mrs. ASWINI RINKU. S	6,188,716	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,188,716	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,749	Temple Waves	G625	Mr. JAFFAR SYED SHOUKHAD ALI	5,982,920	80,000	37,632	25,000	142,632	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,840,288	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,750	Temple Waves	G627	Mr. ATHMANATHAN. K	6,060,742	0	36,768	25,000	61,768	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,998,974	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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						Amount Paid for Maintenance	Amount Paid for Corpus Fund							Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House			Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				Remarks
1,751	Temple Waves	G701	Mrs. Lavanya J	4,936,164	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,936,164	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,752	Temple Waves	G702	Mrs. VIDHYA. K	7,334,027	80,000	37,716	25,000	142,716	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,191,311	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,753	Temple Waves	G704	Mr. ARJUNKRISHNA B	7,066,480	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,041,480	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,754	Temple Waves	G714	Mr. VICKY KUMAR JHA. M	6,539,729	60,000	37,632	25,000	122,632	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,417,097	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,755	Temple Waves	G718	Mr. VISHAL SRIVASTAVA. A	7,120,946	85,000	37,881	25,000	147,881	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,973,065	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,756	Temple Waves	I104	Mr. LAKSHMANAN A	3,386,256	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,361,256	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,757	Temple Waves	I110	Dr. LATHA ASOKAN	6,458,134	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,458,134	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,758	Temple Waves	I205	Mr. VENKATA RAMANATH. P	4,198,730	100,000	25,968	25,000	150,968	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,047,762	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,759	Temple Waves	I207	Mrs. PRIYADHARSHINI. A	4,006,434	0	25,968	25,000	50,968	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,955,466	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,760	Temple Waves	I210	Mr. RAMESH BABU. E	6,375,358	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,350,358	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,761	Temple Waves	I211	Miss. mayrissia	3,882,501	0	25,604	25,000	50,604	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,831,897	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,762	Temple Waves	I212	Mr. JEYASEELAN. V	6,343,470	150,000	36,933	25,000	211,933	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,131,537	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,763	Temple Waves	I213	Mr. THOMAS T A	4,230,294	40,000	25,968	25,000	90,968	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,139,326	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,764	Temple Waves	I214	Mrs. SHIMMY SAIESH	6,632,118	150,000	36,933	25,000	211,933	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,420,185	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,765	Temple Waves	I216	Mr. SARAVANA BHASKAR RAJA VINAYAKA SHANMUGA SUNDARAM	4,323,784	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,298,784	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,766	Temple Waves	I310	Mrs. VIJAYALAKSHMI. J	6,523,667	150,000	36,977	25,000	211,977	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,311,690	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,767	Temple Waves	I401	Dr. KISHOK MDS R	3,393,354	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,368,354	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,768	Temple Waves	I413	Mr. ANANTHAKRISHNAN. S	3,903,804	0	25,483	25,000	50,483	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,853,321	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,769	Temple Waves	I505	Mr. SURENDAR N	3,442,019	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,417,019	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,770	Temple Waves	I510	Mr. KARTHIK KRISHNA. G	6,779,394	150,000	36,977	25,000	211,977	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,567,417	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,771	Temple Waves	I512	Mr. AMAR KONDRAJU	3,500,193	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,500,193	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,772	Temple Waves	I515	Mr. CHEMARAVATTAM KRISHNAN KUMAR	3,320,687	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,295,687	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,773	Temple Waves	I516	Mrs. Santhana Devi. s	3,072,213	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,072,213	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,774	Temple Waves	I604	Miss. INDHU ROOPINI. S	3,316,444	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,291,444	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,775	Temple Waves	I607	Mrs. SHANTHI. A	4,146,410	100,000	25,968	25,000	150,968	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,995,442	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,776	Temple Waves	I611	Mr. SENTHIL KUMAR. S	3,746,833	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,721,833	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,777	Temple Waves	I612	Mr. UDAYAKUMAR. M S	5,630,173	0	36,771	25,000	61,771	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,568,402	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,778	Temple Waves	I613	Mr. CHINPAKKEER AEJAZ AHMED	3,381,117	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,356,117	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,779	Temple Waves	I614	Mr. RAMAKRISHNAN RAJALINGARAJA	5,632,536	85,000	37,094	25,000	147,094	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,485,442	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,780	Temple Waves	I713	Mrs. PUSPHALATHA J	6,085,009	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,085,009	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,781	Temple Waves	J115	Miss. JAYABHARATHY M	3,600,513	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,575,513	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,782	Temple Waves	J101	Mrs. SAKINA T	1,898,855	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	1,898,855	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,783	Temple Waves	J108	Mr. PRASANNA KARTHIK MUTHARAJU	6,193,796	150,000	37,345	25,000	212,345	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,981,451	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,784	Temple Waves	J117	Mrs. DIVYA VIGNESHWARAN	3,359,051	0	25,402	25,000	50,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,308,649	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,785	Temple Waves	J123	MR. TAHER A	1,900,281	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	1,900,281	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,786	Temple Waves	J201	Mr. SHIVASUBRAMANIAN. R	4,012,724	0	26,089	25,000	51,089	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,961,635	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,787	Temple Waves	J210	Mr. EZHILARASAN. S	6,097,945	150,000	36,647	25,000	211,647	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,886,298	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,788	Temple Waves	J214	Mr. SESHAN MURALIKRISHNAN	3,529,045	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,504,045	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,789	Temple Waves	J219	Mr. DHAKSHINA MURTHY	4,343,287	40,000	26,206	25,000	91,206	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,252,081	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,790	Temple Waves	J222	Mr. PRABHU SRINIVAS	4,180,615	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,180,615	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,791	Temple Waves	J225	COL. SUNDARAM. V S	3,865,550	100,000	25,442	25,000	150,442	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,715,108	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,792	Temple Waves	J226	Mr. RAMAKRISHNAN. T S	4,125,446	100,000	25,847	25,000	150,847	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,974,599	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,793	Temple Waves	J235	Dr. DEEPIKA R	3,439,614	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,414,614	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,794	Temple Waves	J301	Mr. ARUN LEO IGNATIUS	4,208,594	0	26,089	25,000	51,089	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,157,505	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,795	Temple Waves	J302	Mrs. PARAMESWARI. L	3,881,152	0	25,442	25,000	50,442	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,830,710	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,796	Temple Waves	J318	Mr. VIGNESH . T	3,464,384	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,439,384	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,797	Temple Waves	J323	Mr. R THANGARAJ	3,117,780	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,092,780	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,798	Temple Waves	J329	Mr. RAGHUNATHAN. P	4,189,344	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,189,344	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,799	Temple Waves	J410	Mr. THYAGARAJAN. K	6,015,020	0	37,182	25,000	62,182	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,952,838	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,800	Temple Waves	J412	Mr. KARTHIKAYAN R	6,061,821	150,000	36,768	25,000	211,768	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,850,053	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9																	
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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,801	Temple Waves	J415	Mr. BALAJI. V	6,847,998	150,000	37,387	25,000	212,387	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,635,611	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,802	Temple Waves	J507	Mr. SUBBIAH. M	3,915,506	0	25,968	25,000	50,968	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,864,538	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,803	Temple Waves	J508	Mr. SARAVANAN	5,311,278	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,286,278	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,804	Temple Waves	J509	Mr. SUBBIAH. M	3,914,065	0	25,968	25,000	50,968	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,863,097	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,805	Temple Waves	J510	Mr. GANESAN. R	5,356,053	0	36,647	25,000	61,647	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,294,406	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,806	Temple Waves	J526	Mr. MAGESH KUMAR. N	4,292,192	100,000	26,224	25,000	151,224	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,140,968	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,807	Temple Waves	J530	Mr. VIJAYAN CHOCKALINGAM	3,883,039	0	25,766	25,000	50,766	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,832,273	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,808	Temple Waves	J535	Mr. MUGESH V	2,968,109	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	2,943,109	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,809	Temple Waves	J602	Miss. Pasamalar G	2,240,036	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	2,240,036	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,810	Temple Waves	J604	Mrs. ROHINI K	3,446,627	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,421,627	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,811	Temple Waves	J606	Mr. AYYADURAI. U	5,871,429	0	37,168	25,000	62,168	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,809,261	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,812	Temple Waves	J612	Mrs. SRIVIDYA RAMKUMAR	5,203,210	0	37,305	25,000	62,305	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,140,905	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,813	Temple Waves	J621	Mr. AMARENDRA KUMAR NAYAK	4,103,538	40,000	25,868	25,000	90,868	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,012,670	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,814	Temple Waves	J622	Mr. NAGARAJAN S	3,694,865	0	24,916	25,000	49,916	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,644,949	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,815	Temple Waves	J623	Mr. AMARENDRA KUMAR NAYAK	3,977,412	40,000	26,092	25,000	91,092	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,886,320	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,816	Temple Waves	J626	Mr. BASKAR. s	3,916,612	0	25,847	25,000	50,847	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,865,765	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,817	Temple Waves	J632	Mr. DWARAKNATH B	3,162,719	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,137,719	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,818	Temple Waves	J711	Mr. VIGNESH V	6,889,276	85,000	37,715	25,000	147,715	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,741,561	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,819	Temple Waves	J726	Mrs. VIJI GRACE. R	3,638,386	0	25,321	25,000	50,321	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,588,065	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,820	Temple Waves	K102	Saravanan	4,091,874	75,000	22,571	25,000	122,571	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,969,303	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

<p align="center">Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025</p>																	
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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,821	Temple Waves	K108	Mr. RAMESH G	4,446,103	100,000	26,090	25,000	151,090	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,295,013	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,822	Temple Waves	K111	Murugan Chelliah	4,260,066	75,000	22,490	25,000	122,490	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,137,576	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,823	Temple Waves	K119	Mohamed Ashif Ali J	4,837,543	100,000	25,443	25,000	150,443	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,687,100	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,824	Temple Waves	K123	Narasiman	4,858,454	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,858,454	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,825	Temple Waves	K204	K. B. Madhu Sudhanan	4,387,795	75,000	22,652	25,000	122,652	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,265,143	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,826	Temple Waves	K210	Shakthi Rohini	4,372,084	75,000	18,742	25,000	118,742	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,253,342	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,827	Temple Waves	K223	Nataraj KV	4,881,116	100,000	25,564	25,000	150,564	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,730,552	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,828	Temple Waves	K225	S. Rajaraman	4,221,857	0	25,916	25,000	50,916	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,170,941	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,829	Temple Waves	K323	S. Karthikeyan	5,223,992	100,000	21,303	25,000	146,303	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,077,689	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,830	Temple Waves	K415	Neeraj Das & K. Varlaxmi	5,152,188	100,000	21,303	25,000	146,303	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,005,885	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,831	Temple Waves	K427	K Preetha	4,929,514	100,000	25,433	25,000	150,433	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,779,081	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,832	Temple Waves	K505	Mrs. Gunagenji Santosh Kumar	3,659,056	0	25,818	25,000	50,818	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,608,238	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,833	Temple Waves	K513	Dinesh Kumar	3,918,791	0	22,894	25,000	47,894	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,870,897	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,834	Temple Waves	K516	A. Balamani	4,869,118	100,000	25,402	25,000	150,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,718,716	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,835	Temple Waves	K608	Asha Suresh	3,915,267	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,890,267	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,836	Temple Waves	K613	Mr. Karthikeyan M S	3,071,016	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,046,016	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,837	Temple Waves	K623	Surander Rajendran	3,854,442	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,829,442	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,838	Temple Waves	K624	Lakshman Rao Gavara	4,382,017	60,000	26,092	25,000	111,092	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,270,925	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,839	Temple Waves	K627	Vino Jesintha Mary	4,981,608	100,000	25,443	25,000	150,443	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,831,165	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,840	Temple Waves	K631	Sridhar S	4,260,386	100,000	25,321	25,000	150,321	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,110,065	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,841	Temple Waves	K724	Mrs. Malarvizhi S	4,284,384	60,000	26,206	25,000	111,206	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,173,178	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,842	Temple Waves	L102	MANIMOZHIRAVIKUMAR	3,818,759	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,818,759	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,843	Temple Waves	L210	RAJESH R	4,070,510	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,045,510	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,844	Temple Waves	L211	MOHAMMED YASEEN	3,608,971	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,608,971	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,845	Temple Waves	L212	MURALIDHARAN V.K	3,853,198	0	24,512	25,000	49,512	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,803,686	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,846	Temple Waves	L213	MOHAMMED YASEEN	3,629,401	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,629,401	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,847	Temple Waves	L215	MUMTAJ.Y	3,563,955	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,563,955	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,848	Temple Waves	L301	ASMA FATHEMA	3,938,313	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,938,313	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,849	Temple Waves	L304	S KRISHNAMURTHY RAO AND USHA RAO	3,639,692	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,614,692	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,850	Temple Waves	L311	K. S. BHOOPATHY	3,706,749	0	25,585	25,000	50,585	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,656,164	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,851	Temple Waves	L401	GOPALAKRISHNAN BALAJI	3,812,775	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,812,775	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,852	Temple Waves	L406	PVIGNESH	4,571,436	100,000	25,473	25,000	150,473	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,420,963	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,853	Temple Waves	L502	M.HAMEED MOHAMMED BIJLI & S.U AFROSE BEGUM A U	4,193,173	100,000	25,444	25,000	150,444	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,042,729	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,854	Temple Waves	L503	SASIKUMAR	4,128,599	100,000	24,512	25,000	149,512	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,979,087	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,855	Temple Waves	L508	JACINTH MABEL GUNASEELI	3,977,896	0	25,078	25,000	50,078	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,927,818	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,856	Temple Waves	L609	R ARUNRAMANATHAN	4,034,051	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,034,051	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,857	Temple Waves	L611	PRABU SARANATHAN	4,172,320	40,000	25,362	25,000	90,362	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,081,958	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,858	Temple Waves	L701	SANGITA KOTHARI	3,749,169	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,749,169	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,859	Temple Waves	L705	JOHN FERNANDES A	4,478,111	100,000	25,038	25,000	150,038	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,328,073	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,860	Temple Waves	L715	M KRISHNAN	4,028,406	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,003,406	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,861	Temple Waves	M102	Mr. RAAJENTHIREN M	4,383,168	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,358,168	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,862	Temple Waves	M104	Mr. CHANDRASEKARAN R	3,708,105	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,683,105	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,863	Temple Waves	M109	Mrs. DHANALAKSHMI M	2,951,449	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	2,926,449	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,864	Temple Waves	M113	Mrs. VANITHA. B	3,634,114	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,609,114	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,865	Temple Waves	M122	Mr. MANOJ KUMAR ROUT	4,431,344	100,000	25,483	25,000	150,483	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,280,861	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,866	Temple Waves	M125	Mr. RADHAKRISHNAN. B	4,300,251	100,000	25,321	25,000	150,321	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,149,930	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,867	Temple Waves	M131	Mrs. Jayalakshmi Shriram	3,469,214	100,000	25,969	25,000	150,969	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,318,245	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,868	Temple Waves	M132	Mr. JANMEJAYA TRIPATHY	4,681,371	150,000	25,927	25,000	200,927	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,480,444	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,869	Temple Waves	M144	Mr. JERALD K PRAKASH R A	4,516,523	100,000	25,605	25,000	150,605	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,365,918	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,870	Temple Waves	M208	Mrs. LALITHA. M	3,916,671	100,000	25,442	25,000	150,442	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,766,229	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,871	Temple Waves	M225	Mrs. SOUMYA MAHESWARAN	5,044,258	100,000	25,160	25,000	150,160	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,894,098	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,872	Temple Waves	M242	Mr. ANISH UL REHMAN A	4,416,079	100,000	25,605	25,000	150,605	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,265,474	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,873	Temple Waves	M305	Mr. BALAKRISHNAN JAWAHAR	5,583,755	100,000	23,899	25,000	148,899	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,434,856	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,874	Temple Waves	M322	Mr. NAGARAJ D	3,493,859	0	26,082	25,000	51,082	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,442,777	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,875	Temple Waves	M345	Mr. RAJAN V	4,148,152	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,123,152	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,876	Temple Waves	M348	Mrs. JOYCEELIZABETH S	4,459,228	100,000	25,321	25,000	150,321	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,308,907	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,877	Temple Waves	M407	Mrs. A SHANTHI	3,740,898	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,715,898	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,878	Temple Waves	M409	Mr. MONIKANDAN. B	4,416,847	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,391,847	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,879	Temple Waves	M410	Mr. RAVI P	4,092,270	0	25,442	25,000	50,442	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,041,828	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,880	Temple Waves	M415	Mr. PARTHIBAN V	4,048,351	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,023,351	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,881	Temple Waves	M416	Mrs. MALARVIZHI. J	4,066,687	0	25,442	25,000	50,442	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,016,245	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,882	Temple Waves	M426	Mr. LOKESH RAJA S	4,532,719	0	25,402	25,000	50,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,482,317	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,883	Temple Waves	M448	Mr. SADHAN KUMAR ROY	4,713,911	100,000	25,321	25,000	150,321	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,563,590	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,884	Temple Waves	M450	Mr. RAJAN P	3,792,058	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,767,058	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,885	Temple Waves	M507	Mr. MOHAMMED SALEEM. M	3,491,654	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,466,654	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,886	Temple Waves	M508	Mr. PATIL VIKRAM VISHWAS	3,935,019	0	26,040	25,000	51,040	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,883,979	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,887	Temple Waves	M513	Mr. SHANKARANARAYANAN G	3,748,036	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,748,036	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,888	Temple Waves	M528	Mr. VENKATA RAMANI G	3,737,201	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,712,201	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,889	Temple Waves	M530	Mr. VENKATA RAMANI G	3,983,102	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,958,102	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,890	Temple Waves	M534	Mr. BALRAJU G	4,077,811	0	25,604	25,000	50,604	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,027,207	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
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1,891	Temple Waves	M536	Mrs. SUJATHA A	3,845,552	0	25,604	25,000	50,604	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,794,948	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,892	Temple Waves	M538	Mr. RANJITH KUMAR. M S	4,618,354	100,000	25,978	25,000	150,978	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,467,376	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,893	Temple Waves	M542	Mr. RAEGAN. A	3,980,045	0	26,206	25,000	51,206	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,928,839	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,894	Temple Waves	M549	Dr. ARUL KOMAGAN	4,283,197	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,258,197	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,895	Temple Waves	M604	Mr. GUNASELVAN V	4,042,605	60,000	26,578	25,000	111,578	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,931,027	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,896	Temple Waves	M613	Mr. SUNDARRAJ R	3,308,106	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,283,106	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,897	Temple Waves	M619	Mr. RAVICHANDAR M	4,552,308	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,552,308	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,898	Temple Waves	M621	Mr. KANNADASAN S	4,185,077	0	25,916	25,000	50,916	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,134,161	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,899	Temple Waves	M644	Mr. MUTHU. T	3,909,110	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,884,110	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,900	Temple Waves	M705	Mr. SENTHIL. M	4,590,556	0	28,678	25,000	53,678	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,536,878	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,901	Temple Waves	M711	Mr. MATHAN. K	3,667,571	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,642,571	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,902	Temple Waves	M730	Mr. NAVEENKIRAN MOHAN SOANS	3,682,581	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,657,581	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,903	Temple Waves	C108	SAKTHIVEL MURUGAN	6,307,933	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,307,933	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,904	Temple Waves	C117	sandhya vijay & vijay venkataraman	7,878,736	125,000	37,011	25,000	187,011	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,691,725	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,905	Temple Waves	C212	Arun Prakash	6,731,009	0	28,584	25,000	53,584	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,677,425	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,906	Temple Waves	C403	Meenakshi Sundaram	5,413,154	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,413,154	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,907	Temple Waves	C616	INDIRA	6,997,822	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,997,822	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,908	Temple Waves	D208	Arun S	7,204,793	0	29,663	25,000	54,663	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,150,130	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,909	Temple Waves	D312	P.S. Anand	5,133,772	25,645	75,000	25,000	125,645	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,008,127	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,910	Temple Waves	D506	Mubashirah Shakir	6,346,331	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,346,331	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,911	Temple Waves	D512	Murugaiyan. T	3,758,960	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,733,960	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,912	Temple Waves	E511	Kirthiga & Balakumaran	7,528,534	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,528,534	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,913	Temple Waves	F403	Pandian/Geetha	7,535,430	150,000	36,809	25,000	211,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,323,621	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,914	Temple Waves	F611	Anandhakumar	5,664,299	0	36,432	25,000	61,432	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,602,867	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,915	Temple Waves	F708	Venkatesan S R	6,366,258	0	36,432	25,000	61,432	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,304,826	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,916	Temple Waves	G521	S Indra	5,637,258	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,637,258	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,917	Temple Waves	G525	Dilip Tulshiram Nakte	5,586,389	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,586,389	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,918	Temple Waves	G623	Praveen Krishna	5,329,958	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,329,958	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,919	Temple Waves	J124	Rajalingam Maharajan	3,759,951	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,759,951	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,920	Temple Waves	J202	Manikandan Pichandi	3,884,426	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,884,426	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,921	Temple Waves	J208	Sawood Alam	6,753,764	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,753,764	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,922	Temple Waves	J215	Jagadish T.	5,131,574	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,131,574	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,923	Temple Waves	J217	A. Ramki	3,307,686	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,282,686	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,924	Temple Waves	J414	Haneefa Chonari Ahamed	3,879,900	0	25,968	25,000	50,968	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,828,932	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,925	Temple Waves	J520	Sivakumar K N	2,944,746	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	2,919,746	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,926	Temple Waves	J724	shravan kalra	3,647,573	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,647,573	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,927	Temple Waves	J731	praveen kalra	3,625,558	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,625,558	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,928	Temple Waves	C201	Mr. SANTHOSH R	8,702,770	150,000	39,277	25,000	214,277	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,488,493	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,929	Temple Waves	C209	Mrs. NAVANEEDHA KOUSIYA. P	6,350,827	75,000	35,893	25,000	135,893	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,214,934	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,930	Temple Waves	C211	Mrs. USHA GOENKA	3,587,370	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,587,370	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,931	Temple Waves	C301	Mr. ANAND KUMAR MISHRA	8,506,822	150,000	39,277	25,000	214,277	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,292,545	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,932	Temple Waves	C313	Mrs. SMRITHY. K	5,206,549	0	36,273	25,000	61,273	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,145,276	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,933	Temple Waves	C606	Mr. KUMARAN	4,982,693	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,982,693	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,934	Temple Waves	D110	Mr. GOPAL T	6,973,772	125,000	35,596	25,000	185,596	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,788,176	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,935	Temple Waves	D122	Mr. NOORUL AMEEN	6,694,887	125,000	35,596	25,000	185,596	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,509,291	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,936	Temple Waves	D124	Mr. SELVARAJ R	7,490,831	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,490,831	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,937	Temple Waves	D214	Mr. SRINATH C R	5,433,313	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,408,313	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,938	Temple Waves	D307	Mrs. NIRANJANADEVI P J	5,379,919	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,379,919	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,939	Temple Waves	D515	Mr. SYED SULTAN K	6,927,540	15,000	36,809	25,000	76,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,850,731	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,940	Temple Waves	D609	Mr. VIKAS KUMAR. J	3,144,653	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,144,653	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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1,941	Temple Waves	D701	Mr. GOPALAN KUMAR IYER	8,377,127	200,000	38,169	25,000	263,169	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	8,113,958	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,942	Temple Waves	E108	Mr. SURESH R B	7,197,193	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,197,193	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,943	Temple Waves	E113	Mr. BHARATHY ARUMUGAM	7,542,262	150,000	36,809	25,000	211,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,330,453	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,944	Temple Waves	E403	Mr. SUBASH CHANDRA BOSE T	6,891,182	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,891,182	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,945	Temple Waves	E404	Mr. SARAVANAN M	7,019,630	125,000	29,633	25,000	179,633	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,839,997	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,946	Temple Waves	E605	Mr. PRASANNARAJ N	168,471	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	168,471	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,947	Temple Waves	E702	Mrs. SUSAN CHANDRASEKARAN	5,463,160	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,463,160	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,948	Temple Waves	F103	Mrs. RATHIKA S	7,338,815	150,000	36,809	25,000	211,809	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,127,006	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,949	Temple Waves	F206	Mrs. SALAI SUNDARI	7,137,965	150,000	30,641	25,000	205,641	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,932,324	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,950	Temple Waves	F503	Mr. ELANGO M	7,720,937	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,720,937	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9																	
Name of the corporate debtor: AMAR PRAKAAASH DEVELOPERSS PRIVATE LIMITED																	
Date of commencement of CIRP 18/04/2023																	
List of creditors as on: 15/08/2025																	
List of other creditors (Other than financial creditors and operational creditors)																	
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,951	Temple Waves	F510	Mr. PARASURAMAN V	7,208,662	125,000	34,301	25,000	184,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,024,361	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,952	Temple Waves	F612	Mr. BHASKHAR C	5,297,293	0	35,119	25,000	60,119	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,237,174	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,953	Temple Waves	G218	Miss. RATHIGA MOHAN	6,686,816	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,686,816	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,954	Temple Waves	G325	Mr. LAKSHMI NARAYANAN. KS	4,883,755	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,883,755	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,955	Temple Waves	G404	Mrs. VIJAYALAKSHMI U and Terence Ruban A	5,018,528	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,993,528	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,956	Temple Waves	G418	Narendran R	3,515,820	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,515,820	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,957	Temple Waves	G422	Mr. KALEESWARAN. M P	6,527,954	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,527,954	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,958	Temple Waves	G426	Deepika N	3,520,884	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,520,884	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,959	Temple Waves	G514	Mr. KARTHIKEYAN M	6,463,900	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	6,463,900	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,960	Temple Waves	G523	Mrs. SARATHA. K	5,222,399	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,222,399	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
List of other creditors (Other than financial creditors and operational creditors)																	
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,961	Temple Waves	G524	Mrs. RAJALAKSHMI S	5,043,270	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,043,270	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,962	Temple Waves	G603	Manikandan S	4,728,060	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,703,060	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,963	Temple Waves	G628	Mr. ALWARSAMY GOVINDARAJAN	7,303,089	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,303,089	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,964	Temple Waves	G723	Mr. BABU. S	5,303,025	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,303,025	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,965	Temple Waves	I403	Mrs. GUNASUNDARI. S	4,164,530	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,164,530	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,966	Temple Waves	J111	Mrs. NALINI. R	3,904,367	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,904,367	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,967	Temple Waves	J216	Miss. GAYATHRI P	3,719,178	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,719,178	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,968	Temple Waves	J503	Mrs. MEENAL MANIKANDAN	3,819,943	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,819,943	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,969	Temple Waves	J601	Mrs. MUTHURAKKU	2,937,092	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	2,912,092	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,970	Temple Waves	J703	Mr. HARIHARAN. V	3,137,677	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,137,677	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

Annexure 9 Name of the corporate debtor: AMAR PRAKASH DEVELOPERS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025																	
List of other creditors (Other than financial creditors and operational creditors)																	
S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,971	Temple Waves	K104	A. S. Magdaline Stella Mary	3,673,795	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,673,795	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,972	Temple Waves	K306	Anish Kumar	5,173,464	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,173,464	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,973	Temple Waves	K520	S. Devi	4,663,641	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,663,641	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,974	Temple Waves	L408	RAVIKUMARDHIVYA	3,767,520	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,767,520	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,975	Temple Waves	L504	BUSHRAA TAABEEN T	4,253,504	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,253,504	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,976	Temple Waves	L712	USHA GOENKA	3,276,203	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,276,203	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,977	Temple Waves	L713	JAYA V	3,211,276	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,211,276	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,978	Temple Waves	L714	JAIKUMAR K	4,206,246	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,206,246	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,979	Temple Waves	M227	Mr. MOHAN R	4,450,678	100,000	26,090	25,000	151,090	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,299,588	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,980	Temple Waves	M339	Mr. SENKUTTVAN. R	4,227,339	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,227,339	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,981	Temple Waves	M618	Mr. ANTONY JACKSON P V	2,838,974	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	2,838,974	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,982	Temple Waves	C105	Jayashree Pillai	4,550,661	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,525,661	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,983	Temple Waves	D410	Elangovan P	7,449,951	125,000	29,633	25,000	179,633	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,270,318	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,984	Temple Waves	D414	D. Ramalingam	7,746,061	150,000	30,641	25,000	205,641	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,540,420	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,985	Temple Waves	D604	Vijayabaskar	5,405,226	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,405,226	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,986	Temple Waves	E501	Saravanan Kumar	4,925,857	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,900,857	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,987	Temple Waves	F302	Mohammed Riaz Sayerathar Anwarali	7,414,806	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	7,414,806	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,988	Temple Waves	G302	Dr. S. Josephine helen	5,976,997	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	5,976,997	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,989	Temple Waves	J132	K. Santhanagopalan, V. Priyadarshini	4,083,865	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	4,083,865	0	Claim verified based on the documents i.e., APPAC submitted by the claimants
1,990	Temple Waves	J405	Sharada Venkataraman	3,848,181	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	3,848,181	0	Claim verified based on the documents i.e., APPAC submitted by the claimants

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S No.	Project Name	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club House	Amount Paid for Maintenance	Amount Paid for Corpus Fund	Total Admitted Amount	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Claim amount not admitted (In INR)	Amount of Claim under verification (In INR)	Remarks
1,991	Temple Waves	J435	Kasi Vasantha(Deceased) & A Seethalakshmi	1,363,322	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	1,338,322	0	Claim verified based on the documents i.e., APPAC submitted by the claimants